

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

IN
MA No. 44/2024/EZ
IN
(OA No. 120/2015/EZ)

**IN THE MATTER OF
Subrato Mookherjee**

...APPLICANT(S)

VERSUS

West Bengal Pollution Control Board and Ors.

.... RESPONDENT(S)

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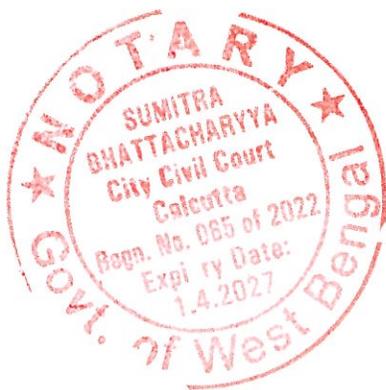
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Mrinal Kanti Biswas

Mrinal Kanti Biswas
Regional Director & Scientist E,
CPCB, Kolkata

Filed through

Supradip
Counsel



Dated: _____, 2025

Place: Kolkata

09 JUN 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA**

IN

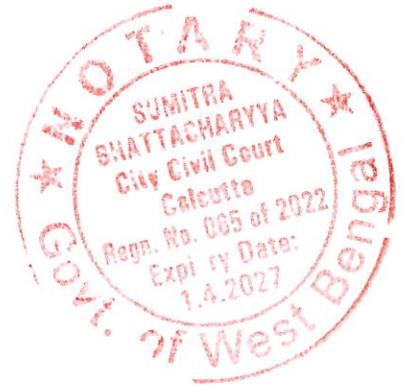
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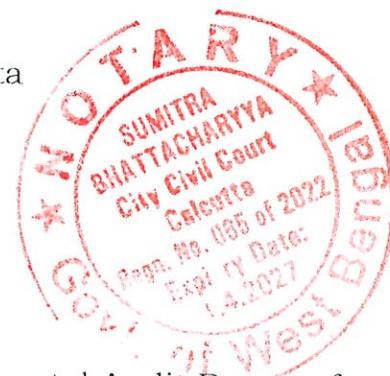
(OA No. 120/2015/EZ)

IN THE MATTER OF**Subrato Mookherjee****...APPLICANT(S)****VERSUS****West Bengal Pollution Control Board and Ors.****.... RESPONDENT(S)****REPLY ON BEHALF OF RESPONDENT NO. 02 i.e. CENTRAL POLLUTION CONTROL BOARD****PRELIMINARY SUBMISSION:**

1. That, the matter of Original Application No.120 of 2015 titled Subrato Mookherjee Vs West Bengal Pollution Control Board and Ors., listed before Hon'ble National Green Tribunal, Eastern Zone (hereafter will be referred as Hon'ble NGT, EZ) was related to the hospitals allegedly operating in the city of Kolkata without following the Bio-Medical Waste (Management and Handling) Rules, 1998, for disposal of medical waste in terms of the statutory provisions, thereby causing environmental hazards and a threat of spreading diseases.
2. That, in the aforesaid matter Hon'ble NGT vide order dated 12.10.2020 constituted a Joint Committee of Central Pollution Control Board (hereafter will be referred as CPCB) and West Bengal State Pollution Control Board (hereafter will be referred as WBPCB) and directed the Joint Committee to undertake Environmental audit of following six Government hospitals:
 - i. Nil Ratan Sarkar Medical College and Hospital, Kolkata
 - ii. Medical College & Hospital, Kolkata



- iii. R.G. Kar Medical College & Hospitals, Kolkata
- iv. Lady Dufferin Victoria Hospital, Kolkata
- v. SSKM Medical College & Hospital, Kolkata
- vi. ID & BG Hospitals, Belegkata, Kolkata



Accordingly, the Joint Committee submitted Environmental Audit Report of aforementioned hospitals before Hon'ble NGT on 18.02.2021.

3. That, Hon'ble NGT, EZ vide order dated 05.12.2024 in the matter of Miscellaneous Application No. 44 of 2024 in the Original Application No. 120 of 2015 impleaded WBPCB and CPCB as Respondent No. 1 & 2, respectively and directed to file affidavit of compliance.
4. That, Hon'ble NGT, vide order dated 21.03.2025 in the matter of Miscellaneous Application No. 44 of 2024 in the Original Application No. 120 of 2015, observed that the direction regarding calculation of Environmental Compensation remains non-complied. The Hon'ble Tribunal also noted that CPCB and WBPCB appear to be prima facie in violation of the earlier judgment dated 21.07.2021 in OA No. 120/2015/EZ and following order was passed :

"We, therefore direct the West Bengal Pollution Control Board to file fresh affidavit within four weeks. The Pollution Control Board shall also assess Environmental Compensation (EC) against the six Government run hospitals in terms of the order of the tribunal dated 22.07.2021"

SUBMISSIONS:

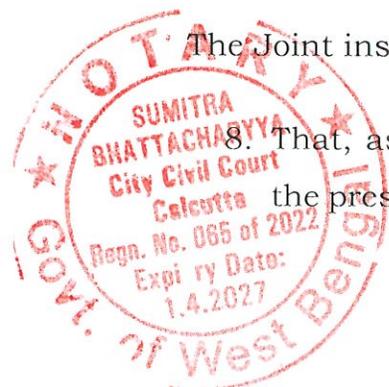
5. That, WBPCB has issued the CTOs to the alleged hospitals during March 2021 to October 2022 prescribing specific effluent discharge standards to be complied with by the hospitals, namely: **pH 6.5 – 9.0, COD 250 mg/l, BOD 30 mg/l, TSS 100 mg/l, O & G 10 mg/l, and Bio-assay test requiring 90% survival of fish after 96 hours in 100% effluent.**
6. That, in compliance with the subsequent orders of the Hon'ble Tribunal dated 21.03.2025 officials from CPCB and WBPCB carried out re- inspections of the six identified hospitals on 29.04.2025 and 30.04.2025 for compliance verification with respect to Biomedical Waste Management Rules, 2016 and subsequent amendments.
7. That, based on the findings of the individual inspection reports, status of compliance of six government hospitals are summarized in the table below.

Table 1. Status of compliance:

Compliance Parameter	NRS Medical College & Hospital	Kolkata Medical College & Hospital	R.G. Kar Medical College & Hospital	Lady Dufferin Victoria Hospital	IPGMER & SSKM Hospital	ID & BG Hospital
Bar Code System	Bar-code labels not provided; e-tracking not implemented	Complied	Bar-code labels not provided	Bar-code labels not provided	Bar-code system Not observed	Bar-code System under trial; not implemented
Effluent Treatment Plant (ETP)	ETP not installed	ETP not installed	ETP not installed	ETP not installed	ETP not installed	ETP under construction
Analysis Result	BOD of master pit exceeds CTO norms	BOD (pit 11) and TSS (Pit 13) exceeds CTO norms	Complied	Complied	COD (pit 4) and BOD (Pits 2,3 & 4) Exceeds CTO norms	Complied
Pre-treatment of yellow Waste Category (H)	Inappropriate	Complied	Not provided	Not provided	Complied	Complied
Segregation of BMW	Complied	Complied	Inappropriate	Complied	Complied	Complied
On-site storage facility	Complied	Inadequate	Inadequate	Complied	Complied	Complied
Biohazard Symbol Display	Complied	Not properly displayed outside central waste room	Complied	Not displayed on colour-coded bins	Properly displayed	Properly displayed

The Joint inspection report of six hospitals is given in **Annexure-I**.

8. That, as per Rule 9 of the Bio-Medical Waste Management Rules, 2016, the prescribed authority for implementation of the provisions of these rules



is State Pollution Control Board/Pollution Control Committee. Taking action against health care facilities or common biomedical waste treatment facilities for violation of these rules is also one of the duties of the SPCB/PCC as prescribed under Rule 6 and 9(3) read with Schedule-III of the said Rules.

9. That, CPCB has conducted a meeting on 19.05.2025 with WBPCB, wherein methodology for assessment of Environmental compensation as per CPCB guidelines for "Imposition of Environmental Compensation charges (ECC) against Healthcare facilities (HCFs) and Common Medical Waste Treatment Facilities (CBWTFs) were discussed. Copy of Minutes of meeting is annexed as **Annexure-II**.
10. Based on inspection carried out on 29.04.2025 and 30.04.2025, CPCB has issued letter to WBPCB, being the prescribed authority, to take necessary action on levying and realisation of environmental compensation for present as well as past violation of BMWM Rules, 2016 by all six alleged HCFs. Copy of letter is annexed as **Annexure-III**.
11. That, the answering respondent craves leave of the Hon'ble Tribunal to file additional replies if required in future.
12. That, in light of the above submissions, it is respectfully submitted that this answering respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in this Original Application.

Mrinal Kanti Biswas

Regional Director & Scientist 'E'
CPCB, Kolkata



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IN

MA No. 44/2024/EZ

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AFFIDAVIT

I, Mrinal Kanti Biswas, S/o Saroj Kumar Biswas aged about 43 years, having office at the Regional Directorate, Central Pollution Control Board, Southend Conclave' Block No.502, 5th& 6th Floor, 1582, Rajdanga Main Road, Kolkata-700107, do hereby solemnly affirm and sincerely state as follows: -

1. That the deponent is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

Identified by me

Sumendra Kumar
Advocate



A. K. S.
DEPONENT

Solemnly Affirmed and
Declared before me
U/S 139 CPC (C)
Notary

Sumitra Bhattacharyya

Sumitra Bhattacharyya
Notary, Govt. of W.B.
Regd. No. 065 of 2022
City Civil Court. Calcutta

09 JUN 2025

VERIFICATION

Verified at Kolkata on this day of _____ 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed herefrom or mis-stated.

Verified at Kolkata on this the... Day of _____ 2025.

Identified by me

A. De. Sanyal
DEPONENT

Sumantra Kumar

Advocate



09 JUN 2025



Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility (HCF)

I.	General Information:	
(a)	Name & Address of the HCF	: Nil Ratan Sircar Medical College and Hospital (NRSMC&H) 138,AJC Bose Road PO & PS-Entally Kolkata,West Bengal 700014
(b)	Contact person & Telephone No.	: Prof.(Dr.) Indira Dey Pal Designation: Principal Mobile number: 9830621012
(c)	Month & Year of Establishment	: December, 1873
(d)	Government/Trust/Private Hospital	: State Government
(e)	Total no. of beds & average occupancy	: 2062
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974	: A copy of CTO dated 07.03.2022 is enclosed and marked as Annexure-I
	• Date of issue	: 07.03.2022
	• Validity up to	: 31.03.2026
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981	: A copy of CTO dated 07.03.2022 is enclosed and marked as Annexure-I
	• Date of issue	: 07.03.2022
	• Validity up to	: 31.03.2026
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998	: A copy of Authorization dated 07.03.2022 is enclosed and marked as Annexure-II
	• Date of issue	: 07.03.2022
	• Issued by	: West Bengal Pollution Control Board
	• Validity up to	: 31.03.2026
(i)	Daily Operation schedule (timings)	: 3 PM To 6 PM on most days
(j)	Status of Annual Report submission	: The Annual Report (Form IV) has been submitted on 06.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III
(k)	House Keeping and Sanitation status	: Unsatisfactory
(l)	Staff involvement in BMW management (no. of persons)	:
	• Managerial/Administration	: 1
	• Equipment operations	: -
	• Transportation of BMW	: 7
• Sanitation & others	: -	
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed	: The Annual Report (Form IV) has been submitted to WBPCB on



	authority (Date of submission and enclose a copy)		06.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III																								
II.	Bio-medical Waste (Sources, Storage and segregation):																										
(a)	Sources of Biomedical Waste Generation	:	Wards (42 nos.) and Operation Theatres (16 nos.) within the HCF, as reported.																								
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum;	:	<p>The total quantity of Bio-medical waste generated as per Annual Report (Form IV) during the year 2023 is as follows:</p> <table border="1"> <thead> <tr> <th>Category:</th> <th>Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>10952</td> </tr> <tr> <td>Red</td> <td>11412</td> </tr> <tr> <td>White</td> <td>3861</td> </tr> <tr> <td>Blue</td> <td>1046</td> </tr> <tr> <td>Total</td> <td>27271</td> </tr> </tbody> </table> <p>The total quantity of Bio-medical waste generated during the year 2024 is as follows:</p> <table border="1"> <thead> <tr> <th>Category:</th> <th>Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>113349</td> </tr> <tr> <td>Red</td> <td>120796</td> </tr> <tr> <td>White</td> <td>34009</td> </tr> <tr> <td>Blue</td> <td>22942</td> </tr> <tr> <td>Total</td> <td>291096</td> </tr> </tbody> </table> <p>The total quantity of Bio-medical waste generated in the current year (Jan-April 2025) is as follows:</p>	Category:	Bio-medical waste generated (Kg/annum):	Yellow	10952	Red	11412	White	3861	Blue	1046	Total	27271	Category:	Bio-medical waste generated (Kg/annum):	Yellow	113349	Red	120796	White	34009	Blue	22942	Total	291096
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Month & Year	Kg/month	Kg/day (avg)																	
Jan 2025	14247	459.58																	
Feb 2025	11014	393.36																	
March 2025	9396	303.10																	
April 2025 (01.04.25-29.04.25)	26829	925.14																	
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day):																		
	Category No.	Category of Waste	Quantity Generated (kg/day) on an average (01.04.25-29.04.25)	Treatment & Disposal															
	1	Yellow	390.41	<p>The biomedical wastes generated by the HCF are collected, transported, treated and disposed through CBWTF (M/s Medicare Environmental Management Pvt Ltd., Howrah).</p> <p>A copy of the service agreement with the CBWTF agreement period from 1.12.2019 till 30.11.2029 is enclosed and marked as Annexure V</p>															
	2	Red	346.93																
	3	Blue	114.48																
	4	White	73.31																
		Total	925.14																
(d)	Record keeping for generation and disposal of BMW :			The record of biomedical waste generated (category-wise no. of bags) is maintained ward-wise by the HCF. Copy of log books is enclosed and attached as Annexure VI .															
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode) :			The biomedical waste is segregated and stored in colored bags within identical colored bins and sharp items are stored in puncture proof white translucent containers.															
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF) :			<ul style="list-style-type: none"> The temporary storage facility/central waste collection room for bio-medical waste is 															

			<p>situated within the premise of the HCF.</p> <ul style="list-style-type: none"> • It has been set up as an extension of an adjacent building used as an accommodation for family of the patients. • The temporary storage facility lacks proper infrastructure and maintenance.
(g)	Whether temporary storage is satisfactory (Yes /No)	:	No
(h)	Status of treatment at wards and chemicals used	:	The floors of the wards are washed with 0.5% hypochlorite solution and other surfaces are disinfected by Bacilo Shield (containing 2% glutaraldehyde), as reported.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	House keeping in wards was found to be non-satisfactory.
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Trolleys
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	No. The trolleys used for transportation of BMW within the HCF were observed to be open/uncovered.
(l)	Category wise disposal options followed :		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	Recyclable contaminated waste	Treatment and disposal is done by CBWTF
	Blue	<ul style="list-style-type: none"> • Glassware • Metallic body implants 	Treatment and disposal is done by CBWTF
	Yellow	<ul style="list-style-type: none"> • Human anatomical waste • Soiled waste • Discarded/Expired 	Treatment and disposal is done by CBWTF



		<ul style="list-style-type: none"> medicines Clinical lab waste 									
	White	Sharp objects	Treatment and disposal is done by CBWTF								
	Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	Treatment and disposal is done by Kolkata Municipal Corporation.								
III.	On-site Treatment of BWM by HCF:										
(a)	Total quantity of bio-medical waste treated (Kg per day)			Not Applicable as the HCF does not possess any autoclave/microwave facility except in blood bank for reactive blood bags , as reported.							
	• Deep Burial in Kg/day	:									
	• Incinerable in Kg/day	:									
	• Autoclaving/ Hydroclaving in kg/day	:									
	• Others (please specify) in Kg/day	:									
(b)	On-site Treatment Provision by Incineration: Not Applicable as the HCF does not possess any Incinerator										
	• Supplier of the Incinerator	:	--								
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	:	--								
	• Operation conditions of the Incineration based on the designs/supplier	:	--								
	• Provision made for Temperature measurements	:	--								
	• Daily Operation schedule (timings)	:	--								
	• Operating conditions as per records and as observed	:	--								
	• Stack attached with the incinerator	:	--								
	• Air pollution control systems attached with the incinerator	:	--								
	• Auxiliary fuels used for incineration	:	--								
	• Consumption of auxiliary fuels	:	<table border="1"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>			Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month										
a) --	--										
b) --	--										
	• Monitoring provision attached with the stack	:	--								
	• Storage provision at the incinerator	:	--								
	• Fire safety measures adopted	:	--								
	• Log book for operation of incinerator	:	--								
	• Type of wastes incinerated and its characteristics	:	--								

	• Average quantity of wastes incinerated per day or per month or per annum	:	--
	• Duration of operating hours of incineration:	:	--
	• Details of heat recovery system installed with incinerator if any:	:	--

	• Stack gaseous emissions monitored:		
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--
	Nitrogen Oxides	450 mg/Nm ³	--
	HCl	50 mg/Nm ³	--
	SO ₂	Low Sulphur fuel to be used	--
	Stack Height	30 meter	--
	Volatile Organic compound in ash (%)	Less than 0.01%	--
	Temp. in Primary Chamber	800°C (+/-) 50°C	--
	Temp. in secondary Chamber	1050°C (+/-) 50°C	--
	Residence time in sec. chamber	1 second	--
	** Not applicable.		
	• Quantity of ash generation per day or per month or per annum	:	--
	• Final disposal mode of incineration ash (also indicate characteristics)	:	--
	• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	--
(c)	Autoclaving /Microwaving /Hydroclaving : Not Applicable as the HCF does not possess any autoclave/microwave facility except in Blood Bank for reactive blood bags		
	• Capacity	:	30 blood bags at a time
	• Make	:	Natt Steel Equipment Pvt. Ltd.
	• Air pollution control devices attached	:	--
	• Capacity of shredder and make:	:	--
	• Operating conditions as per designs	:	--
	• Graphic or computer recording devices attached with the system	:	--
	• Operating conditions as observed in recording system	:	--
	• Performance evaluation by spore testing	:	--

	or routine test. Details thereof		
	<ul style="list-style-type: none"> Biological indicators 	:	--
(d)	Onsite Wastewater Treatment:		
	<ul style="list-style-type: none"> Consumption of water per day (in kl/day) 	:	800 kL/Day as reported
	<ul style="list-style-type: none"> Sources of water supply 	:	Kolkata Municipal Corporation
	<ul style="list-style-type: none"> Sources of waste water generation and the quantity (in kl/day) 	:	<p>The wastewater is generated from wards, administrative buildings, college buildings, hostels, house-keeping units, canteen, etc.</p> <p>There is a sewerage network with sub-main lines, branches and laterals for conveyance of the wastewater generated from the above sources into the trunk line which is connected with the sump pit having capacity of 3 lakh litres (approx.), all within the premises of the HCF. The wastewater from this sump pit is directed towards the master pit and then released into the KMC drain through Convent Road towards EKW terminal treatment facility via Palmer Bazar pumping station, as reported.</p> <p>A copy of the sewerage network and is enclosed as Annexure VII.</p>
	<ul style="list-style-type: none"> Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP) 	:	<p>A 1.5 MLD capacity of ETP based on moving bed bio-reactor technology (MBBR) was seen to be under construction. The various units of the ETP as per the layout plan consists of the following:</p> <ol style="list-style-type: none"> Inlet chamber Coarse screen Fine screen Grit chamber Aerated equalization tank MBBR-1 MBBR-2 Plate settler (module) Plate settler (tank) Plate settler (sludge storage) Treated water tank Outlet Collection Launder Sludge water holding sump Sludge drying bed Sludge water collection pit <p>A copy of the layout of the ETP is enclosed as Annexure VIII</p>

	<ul style="list-style-type: none"> Type of chemicals used in ETP and the consumption (in kg/day) 	:	Not Applicable as the HCF doesn't possess any ETP
	<ul style="list-style-type: none"> Intake characteristics of ETP 	:	
	<ul style="list-style-type: none"> Final mode of disposal of treated wastewater (Reused/ Discharged through drain) 	:	The HCF doesn't possess any ETP. The waste water of mixed origin fall into 1 no of master pit which drain into the Kolkata Municipal Corporation sewerage line and finally into EKW-terminal treatment facility through Palmer Bazar pumping station, as reported.
	<ul style="list-style-type: none"> Compliance to the regulatory requirements for final disposal of treated liquid effluent: 	:	

Parameter	Prescribed norms (as per CTO) in mg/l except pH	Monitored values in mg/l except pH by WBPCB	Monitored values in mg/L except pH by CPCB
		Field code:	
		NRS Hospital Sump	*S-1
pH	6.5-9.0	7.11	7.47
TSS	100	44.00	39
O & G	10	BDL	BDL
BOD	30	69.00	50
COD	250	110.00	91
Bio-assay Test	90% survival of fish after 96 h in 100% effluent		-

*Sample from the final master pit after sump pit near lady doctor hostel was collected. A copy of Form I is enclosed and marked as Annexure X. Test Results have been enclosed as **Annexure XI**.

(e)	On-site BMW Disposal	:	Not Applicable
	<ul style="list-style-type: none"> Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas 	:	--
	<ul style="list-style-type: none"> Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m) 	:	--
	<ul style="list-style-type: none"> Precautionary measures taken around 	:	--

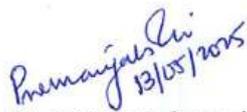
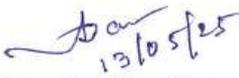
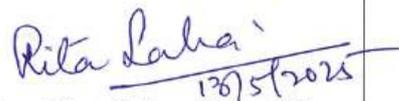


	the sharp pit or encapsulation facility		
	<ul style="list-style-type: none"> Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority 	:	--
	<ul style="list-style-type: none"> Give measures taken for disposal of BMW by sharp pit/encapsulation: 	:	--
	<ul style="list-style-type: none"> Ground Water Level and the Characteristics around the encapsulation pit: 	:	--
	<ul style="list-style-type: none"> Records with regard to the Deep Burial 	:	--
Check for the following (indicate YES/NO):			
	<ul style="list-style-type: none"> Bio-medical waste not to be mixed with other waste. Needle/syringe destroyer at required places Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules. Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol Whether awareness among hospital staff/ doctors generated? Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation? Whether special care is taken with regard to mercury spillage/breakage Deployment of posters/placards within the hospitals Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted? Whether waste collected in a container of similar colour with label as per the Rules? Whether the person who collects BMW maintains a register? Type of vehicle used (closed type or open type) for transportation for final disposal? Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.? The facility operator collects waste 	:	<p>Yes</p> <p>Yes</p> <p>No</p> <p>Yes</p> <p>Yes</p> <p>No</p> <p>Yes</p> <p>Yes</p> <p>Yes</p> <p>Yes</p> <p>Yes</p> <p>Yes</p> <p>Yes?</p> <p>Closed vehicle</p> <p>No</p>



	daily or alternate day? Whether criterion of 48 hours is complied?	:	Yes
--	--	---	-----

X.	Other observations:		
	<ol style="list-style-type: none"> 1. Pre-treatment of yellow(h) category waste (microbiology, biotechnology and other clinical laboratory waste) does not exist in all the sections. Autoclave treatment for reactive blood bags is done by the HCF in their blood bank, as reported (E-mail communicated is enclosed as Annexure XII & depicted in Pics 14, 15). 2. The Bar-code labels are not provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW management rules, 2016. 3. The general waste (black color coded waste bags) were seen to be stored along with the color-coded bio-medical wastes (Pic 5). 4. The infrastructure of the BMW temporary storage room is inadequate. 5. The in-house transportation trolleys for carrying the bio-medical wastes are uncovered. 6. The existing sewerage lines are not separated to collect wastewater generated from hospitals and other sources. The waste water of mixed origin fall into the common sump pit which is drained into Kolkata Municipal Corporation sewerage drain and finally into EKW terminal treatment facility via Palmer Bazar pumping station, as reported. As the sewerage lines are covered, it was not possible to collect the sample directly from the sewerage line. 7. The bio-medical waste handling staffs are not adequately equipped with personnel protective equipment (PPE) while handling the bio-medical wastes. 		
XII	Recommendations:		
.	<p>Detail inspection, as per the Bio – Medical Waste Management Rule reveals the following:</p> <ul style="list-style-type: none"> • Improvement in the infrastructure of the BMW temporary storage facility needs garland drain along the periphery of the storage facility. • Bar code labels in the colour coded bags should be done on the priority bases. • Due attention be given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc. • House – keeping in wards needs improvement. 		
XIII	Name (s) of the visiting official (s) with address	:	<p>The joint inspection was conducted by the following officials from :</p> <ol style="list-style-type: none"> 1. Central Pollution Control Board,

			<p>RD Kolkata :</p> <ul style="list-style-type: none"> • Md Abdur Rafique (Sc.B and DH-Lab) • Dr. Premanjali Rai (SSA) • Mr. Bodhisattwa Mondal (JLA) <p>Address: Central Pollution Control Board, RD Kolkata, Block 502, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107</p> <p>2. West Bengal Pollution Control Board:</p> <ul style="list-style-type: none"> • Dr. Rita Saha (Scientific Officer, Ex-RD CPCB) • Mr. Abhik Dan (Env. Analyst) • Md Sohaib (Lab Asst.) <p>Address: West Bengal Pollution Control Board, Paribesh Bhawan, 10A, Block-LA, Sector-III, Bidhannagar, Kolkata-700106</p>
XIV	Date of visit to HCF	:	30.04.2025
XV	Signature of the Officials with Date		
	 13.05.25 Md Abdur Rafique (Sc.B) CPCB	 13/05/2025 Dr. Premanjali Rai (SSA) CPCB	 13.05.25, Mr. Bodhisattwa Mondal (JLA), CPCB
	 13/05/25 Mr. Abhik Dan (Env. Analyst), WBPCB	 13/05/25 Md Sohaib (Lab Asst.) WBPCB	 13/05/2025 Dr. Rita Saha (Scientific Officer WBPCB, and Ex-RD CPCB RD Kolkata)

PHOTOGRAPHS



Pic 1

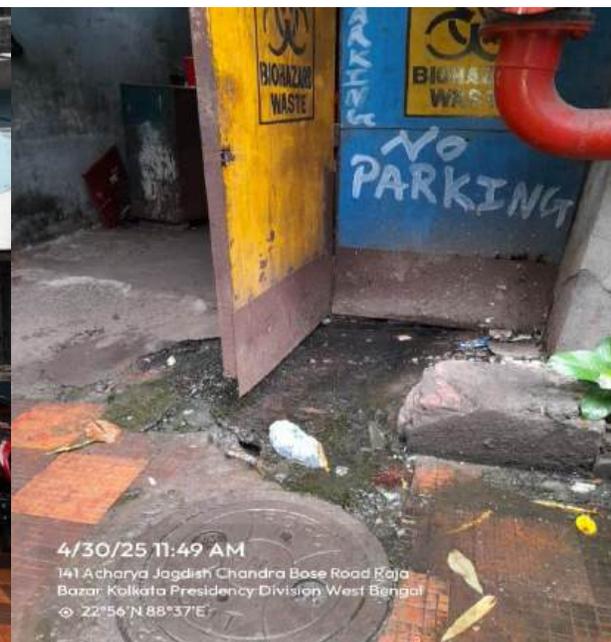


Pic 2

Pic 1 & Pic 2: Figures showing use of color coded bins for segregation of bio-medical waste



Pic 3(outside view)



Pic 4 (close-up view)

Pic 3 & Pic 4: Figures showing temporary storage facility for bio-medical waste



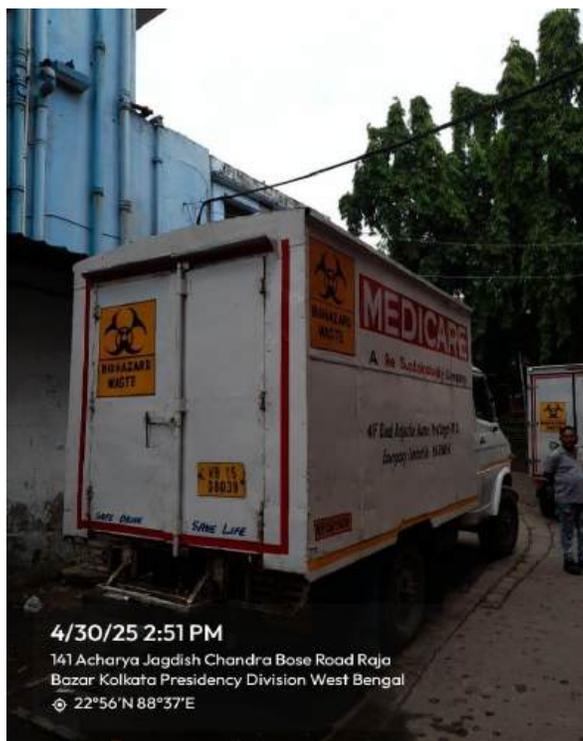
Pic 5: Figure showing temporary storage facility for bio-medical waste (inside view)



Pic 6: Figure showing in-house transportation trolley and bio-medical waste handling staff



Pic 7: Figure showing over packed in-house transportation trolley with no bio-hazard symbol



Pic 8: Figure showing vehicle from CBWTF for collection of the bio-medical waste



Pic 9: Figure showing the final sump pit for collection of the wastewater



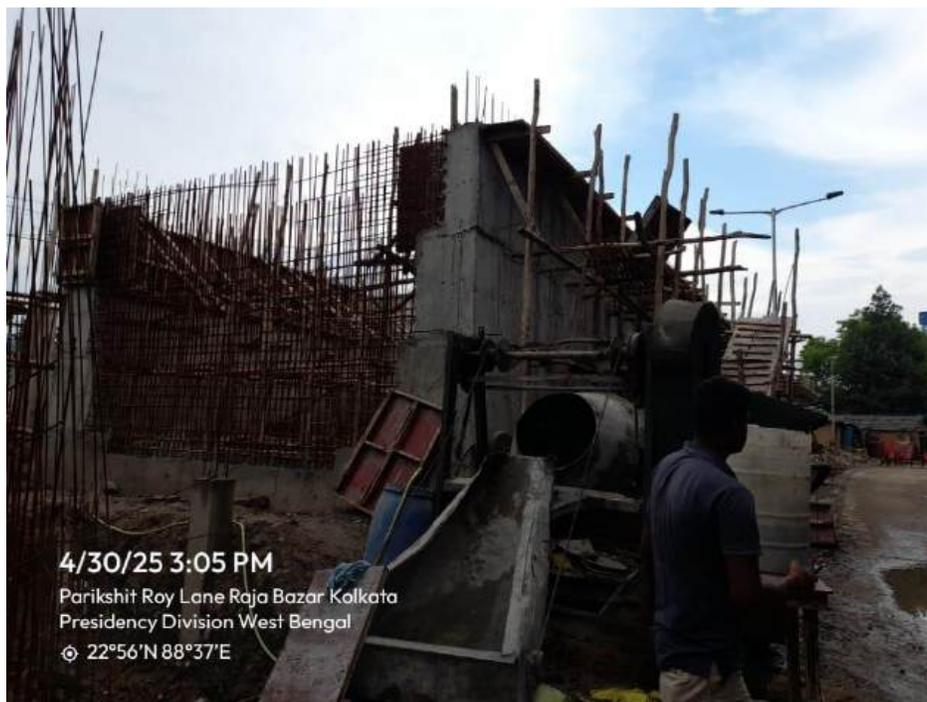
Pic 10: Figure showing the master pit after sump pit and before final discharge into high



Pic 11: Figure showing collection of sample from the master pit



Pic12 : Figure showing ETP under construction (lateral view)



Pic 13: Figure showing ETP under construction (front view)

Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 5201323

Period : 2023

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	NRS MCH
(ii) Name of HCF or CBMWTF:	NRS Medical College & Hospital
(iii) Address for Correspondence:	138 A.J.C. Bose Road
(iv) Address of Facility:	138 A.J.C. BOSE ROAD
(v) Tel. No.:	8335050015
(vi) Fax. No.:	033 - 22654705
(vii) E-mail ID:	msvprsmch@gmail.com
(viii) URL of Website:	Not Applicable
(ix) GPS coordinates of HCF of CBMWTF:	Latitude: 22.564031 (N Decimal degrees), Longitude: 22.564031 (E Decimal degrees)
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: 05-2S(BM)-1011/2001 Valid Upto: 31/03/2026
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 31/03/2026
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	2036.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	Not Applicable
(iii) Licence Number:	0
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 10952 Red Category: 11412 White Category: 3861 Blue Category: 1046 General Solid Waste: 25500
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 650 Capacity: 0 Provision of on-site storage: Not Applicable

(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity(Kg/day)</th> <th>Quantity Treated or Disposed(Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity(Kg/day)	Quantity Treated or Disposed(Kg/annum)	<i>List is Empty</i>			
	Type of Treatment Equipment	Number of Units	Capacity(Kg/day)	Quantity Treated or Disposed(Kg/annum)					
<i>List is Empty</i>									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	0								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	<i>List is Empty</i>				
	Type of waste	Quantity Generated	Where disposal						
<i>List is Empty</i>									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	<i>Medicare Environment Management Pvt. Ltd. Belgachia, F. Road, Howrah, Pin.711101. Phn. No. 033-6513890</i>								
5. Do you have BMW management committee:	<i>no</i>								
6. Training Conducted on BMW Details									
(i) Number of training conducted on BMW Management:	2								
(ii) Number of personnel trained:	30								
(iii) Number of personnel trained at the time of induction:	15								
(iv) Number of personnel not undergone any training so far:	0								
(v) Whether standard manual for training is available:	<i>yes</i>								
(vi) Any other information:	<i>Not Applicable</i>								
7. Details of the accident occurred									
(i) No. of accident occurred:	0								
(ii) Number of the persons affected:	0								
(iii) Remedial Action taken:	<i>Not Applicable</i>								
(iv) Any Fatality occurred, details:	<i>Not Applicable</i>								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	<i>Not Applicable</i>								
Details of Continuous online emission monitoring systems installed:	<i>Not Applicable</i>								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	<i>Construction of ETP plant has been started</i>								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	<i>Not Applicable</i>								
11. Any other relevant information:	<i>Not Applicable</i>								

Deey
 Head Superintendent-cum-Vice Principal
 J.S.S. Medical College & Hospital
 Kolkata-700014

Name and Signature of the Head of the Institution

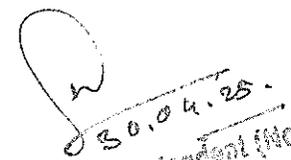
Date :06/05/2024

Place : Kolkata



N.R.S. Medical College															
Plant-Medicare Environmental Management Pvt. Ltd. (Howrah Facility) Period: 01-04-2025 : 30-04-2025															
Sl No.	Collection Time	Yellow Bags (kg)		Red Bags (kg)		Blue Mark Box (kg)		Whites (kg)		Cytotoxic Bags		Covid Yellow Bag		Total	
		Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight
1	01-04-2025 15:50:02	122	465.00	118	368.00	21	210.00	38	76.00	0	0.00	0	0.00	299	1119.00
2	02-04-2025 16:19:49	85	365.00	92	358.00	13	130.00	29	78.00	0	0.00	0	0.00	219	931.00
3	03-04-2025 16:22:57	128	425.00	135	518.00	11	110.00	29	58.00	0	0.00	0	0.00	303	1111.00
4	04-04-2025 16:41:10	88	425.00	91	398.00	21	210.00	24	48.00	0	0.00	0	0.00	224	1081.00
5	05-04-2025 17:45:18	127	508.00	117	351.00	13	130.00	62	120.00	0	0.00	0	0.00	319	1109.00
6	06-04-2025 15:09:38	95	380.00	72	216.00	6	60.00	25	50.00	0	0.00	0	0.00	198	706.00
7	07-04-2025 15:45:25	65	263.00	48	147.00	6	60.00	26	52.00	0	0.00	0	0.00	145	522.00
8	08-04-2025 16:58:59	117	575.00	107	395.00	11	110.00	32	62.00	0	0.00	0	0.00	267	1142.00
9	09-04-2025 16:22:26	127	595.00	114	373.00	14	140.00	33	61.00	0	0.00	0	0.00	288	1169.00
10	10-04-2025 16:15:18	128	510.00	135	490.00	14	140.00	38	72.00	0	0.00	0	0.00	315	1212.00
11	11-04-2025 16:00:29	111	480.00	125	510.00	16	160.00	32	64.00	0	0.00	0	0.00	284	1214.00
12	12-04-2025 15:05:54	129	570.00	116	417.00	9	90.00	34	62.00	0	0.00	0	0.00	288	1139.00
13	13-04-2025 16:22:32	42	127.00	23	46.00	2	20.00	15	30.00	0	0.00	0	0.00	82	223.00
14	14-04-2025 17:14:16	125	495.00	128	510.00	26	260.00	52	104.00	0	0.00	0	0.00	331	1369.00
15	16-04-2025 17:43:54	145	585.00	135	510.00	8	80.00	106	212.00	0	0.00	0	0.00	394	1387.00
16	17-04-2025 16:00:04	125	510.00	135	480.00	18	180.00	45	92.00	0	0.00	0	0.00	323	1262.00
17	18-04-2025 16:20:39	115	410.00	135	610.00	12	120.00	29	68.00	0	0.00	0	0.00	291	1208.00
18	19-04-2025 15:43:42	42	170.00	72	240.00	10	100.00	12	44.00	0	0.00	0	0.00	136	554.00
19	20-04-2025 16:46:41	113	383.00	104	212.00	9	90.00	24	42.00	0	0.00	0	0.00	250	727.00
20	21-04-2025 16:15:01	115	450.00	135	510.00	12	120.00	48	95.00	0	0.00	0	0.00	310	1175.00
21	23-04-2025 16:15:59	115	428.00	125	385.00	9	90.00	28	54.00	0	0.00	0	0.00	277	957.00
22	24-04-2025 14:49:55	136	526.00	128	425.00	18	180.00	92	184.00	0	0.00	0	0.00	374	1315.00
23	25-04-2025 16:23:56	112	485.00	135	510.00	10	100.00	32	64.00	0	0.00	0	0.00	289	1159.00
24	27-04-2025 11:42:17	28	130.00	23	110.00	10	80.00	13	36.00	0	0.00	0	0.00	74	356.00
25	28-04-2025 17:01:34	145	580.00	138	454.00	18	180.00	91	182.00	0	0.00	0	0.00	392	1396.00
26	29-04-2025 14:55:40	112	482.00	138	518.00	17	170.00	58	116.00	0	0.00	0	0.00	325	1286.00
Total		2792	11322	2824	10061	334	3320	1047	2126	0	0	0	0	6997	26829


 Anandini
 30/4/25
 Asst. Medical Superintendent
 Nilratan Street Medical College
 & Hospital, Kolkata-700014


 30.04.25
 Asst. Superintendent (Non Medical)
 N.R.S. Medical College & Hospital
 104 & 105, Nilratan Street, Kolkata-700014

N.R.S. Medical College															
Plant-Medicare Environmental Management Pvt. Ltd. (Howrah Facility) Period: 01-2025 : 03-2025															
Sl No.	Month	Yellow Bags (Kg.)		Red Bags (Kg.)		Blue Mark Box (Kg.)		Whites (Kg.)		Cytotoxic Bags		Covid Yellow Bag		Total	
		Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight
1	Jan 2025	1392	5325.00	1461	6038.00	196	1878.00	423	1006.00	0	0.00	0	0.00	3472	14247.00
2	Feb 2025	1172	4739.00	1033	3765.00	173	1730.00	405	780.00	0	0.00	0	0.00	2783	11014.00
3	Mar 2025	1020	4038.00	1077	3336.00	131	1294.00	355	728.00	0	0.00	0	0.00	2583	9396.00
Total		3584	14102	3571	13139	500	4902	1183	2514	0	0	0	0	8838	34657

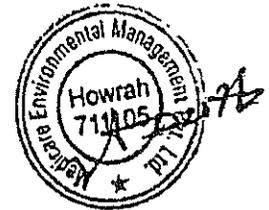
Sanjivani
 30/4/25
 Additional Medical Superintendent
 Nilratan Sircar Medical College
 Hospital, Kolkata-700014

W
 30.04.25
 Asst. Superintendent (Non Medical)
 N.R.S. Medical College & Hospital
 138, A.I.C. Bosa Road, KOL-14

N.R.S. Medical College

Plant-Medicare Environmental Management Pvt. Ltd. (Howrah Facility) Period: 01-2024 : 12-2024

Sl No.	Month	Yellow Bags (Kg)		Red Bags (Kg)		Blue Mark Box (Kg)		Whites (Kg)		Cytotoxic Bags		Covid Yellow Bag		Total	
		Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight	Count	Weight
1	Jan 2024	3284	10435.00	3947	12187.00	871	2092.00	1304	4176.00	0	0.00	0	0.00	9406	28890.00
2	Feb 2024	3612	11621.00	4288	12255.00	653	2456.00	1176	4222.00	0	0.00	0	0.00	9729	30554.00
3	Mar 2024	3231	10340.00	3825	11469.00	655	3416.00	1227	3997.00	0	0.00	0	0.00	8938	29222.00
4	Apr 2024	3306	10424.00	3885	11673.00	652	3420.00	982	3324.00	0	0.00	0	0.00	8825	28841.00
5	May 2024	3657	12064.00	3844	11528.00	398	1547.00	1211	2871.00	0	0.00	0	0.00	9110	28010.00
6	Jun 2024	3914	10363.00	3594	10268.00	325	1435.00	1225	3116.00	0	0.00	0	0.00	9058	25182.00
7	Jul 2024	3501	11409.00	3961	12810.00	362	1688.00	1224	3327.00	0	0.00	0	0.00	9048	29234.00
8	Aug 2024	2990	10159.00	3251	10884.00	241	1470.00	1002	2988.00	0	0.00	0	0.00	7484	25501.00
9	Sep 2024	2821	9830.00	2997	9915.00	262	1321.00	912	2597.00	0	0.00	0	0.00	6992	23663.00
10	Oct 2024	2735	8247.00	3113	9652.00	272	2225.00	810	2287.00	0	0.00	0	0.00	6930	22411.00
11	Nov 2024	1931	7708.00	1932	7313.00	237	1818.00	354	960.00	0	0.00	0	0.00	4454	17799.00
12	Dec 2024	222	749.00	236	842.00	14	54.00	27	144.00	0	0.00	0	0.00	499	1789.00
Total		35204	113349	38873	120796	4942	22942	11454	34009	0	0	0	0	90473	291096



Handwritten signature
30/4/24

Additional Medical Superintendent
Niratas Sircar Medical College
& Hospital, Kolkata-700014

Handwritten signature
30.04.24

Asst. Superintendent (Non Medical)
N.R.S. Medical College & Hospital
136, A.I.C. Road, Kolkata

NRS Medical College & Hospital.

There is a ~~Sewage~~ Sewerage System network within the hospital premises with Trunk/sub-main Lines, Branches, Laterals. The trunk line is connected with branch and Laterals. The trunk line is finally connected to Sump pit.

The sump pit is having a 3 Lakh liter (approx) Capacity. Finally this water dispose off to the Convent Road outlet towards Pambur Bazar Khal. Drawing Enclosed.

RM

30.04.2024

Assistant Engineer, PWD.
NRS Hospital Sub-Division.
Assistant Engineer (P.W.Dte.)
N.R.S. Hospital Sub-Division.
Govt. of West Bengal

5.11.2024

31

TO

The MSVP
NRS Medical College and Hospital
Kolkata-14

Through proper channel

Sub: Information regarding re-orientation training programme on Infection prevention and control for house-keeping staffs for Laqushya programme.

Respected madam,

This is for your kind information that I have arranged a re-orientation training programme on Infection prevention and control on 21.11.2024 at 12 noon to 3pm at room no 7 attached to NS Office of NRS Medical College and Hospital.

I, therefore, request you please give me permission to arrange this training programme and arrange some refreshment for approx. 40 participants. I shall be highly obliged if you permit me for the same and can kindly grace the training programme with your esteemed presence.

Thanking you,

With regards,
Saswati Sarker
ICN
NRS MCH
5.11.2024

NB: Training Schedule and Name of participant, facilities attached here with.

Forwarded to M.S.V.P.

K. M. Sarker
05/11/24

Nursing Superintendent
N.R.S.M.C.H., Kolkata-14





Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility (HCF)

I.	General Information:	
(a)	Name & Address of the HCF	: Medical College and Hospital 88, College Street, PO & PS Bowbazar, Kolkata-700073, West Bengal
(b)	Contact person & Telephone No.	: Prof.(Dr.) Anjan Adhikari Designation: Medical Superintendent cum Vice Principal (MSVP) Mobile number: 983102503
(c)	Month & Year of Establishment	: January 1835
(d)	Government/Trust/Private Hospital	: State Government
(e)	Total no. of beds & average occupancy	: Sanctioned beds: 2212 nos. Functional beds: 1903 nos.
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974	: A copy of CTO dated 09.03.2022 is enclosed and marked as Annexure-I
	• Date of issue	: 09.03.2022
	• Validity up to	: 30.06.2026
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981	: A copy of CTO dated 09.03.2022 is enclosed and marked as Annexure-I
	• Date of issue	: 09.03.2022
	• Validity up to	: 30.06.2026
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998	: A copy of Authorization dated 09.03.2022 is enclosed and marked as Annexure-II
	• Date of issue	: 09.03.2022
	• Issued by	: West Bengal Pollution Control Board
	• Validity up to	: 30.06.2026
(i)	Daily Operation schedule (timings)	: 10 AM To 11 AM on most days
(j)	Status of Annual Report submission	: The Annual Report (Form IV) has been submitted on 21.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III
(k)	House Keeping and Sanitation status	: Satisfactory in different wards. However, it is not up to the mark at the temporary storage facility due to inadequate space.
(l)	Staff involvement in BMW management (no. of persons)	:
	• Managerial/Administration	: As per the training imparted on Bio-medical waste management, the trained staff which includes the scavenging staff are involved in BMW
	• Equipment operations	:
	• Transportation of BMW	:
	• Sanitation & others	:

			management (approx. 47 nos.) (Annexure X)																											
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy)	:	The Annual Report (Form IV) has been submitted to WBPCB on 21.05.2024 for the year 2023. A copy of Annual Report is enclosed and marked as Annexure-III																											
II.	Bio-medical Waste (Sources, Storage and segregation):																													
(a)	Sources of Biomedical Waste Generation	:	Wards and Operation Theatres, etc. as per Annexure-IV																											
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum;	:	<p>The total quantity of Bio-medical waste generated as per Annual Report (Form IV) during the year 2023 is as follows:</p> <table border="1"> <tr> <td>Category:</td> <td>Bio-medical waste generated (Kg/annum; on monthly avg basis):</td> </tr> <tr> <td>Yellow</td> <td>45490</td> </tr> <tr> <td>Red</td> <td>24224</td> </tr> <tr> <td>White</td> <td>934</td> </tr> <tr> <td>Blue</td> <td>1743</td> </tr> <tr> <td>Total</td> <td>72382</td> </tr> </table> <p>The quantity of Bio-medical waste generated as per the recent record generated by the bar-coding system during April 2025 (01.04.25-28.04.25) is as follows:</p> <table border="1"> <thead> <tr> <th>Month & Year</th> <th>Kg/month</th> <th>Kg/day (avg)</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>2124</td> <td>75.85</td> </tr> <tr> <td>Red</td> <td>2058</td> <td>73.5</td> </tr> <tr> <td>White</td> <td>537</td> <td>19.17</td> </tr> <tr> <td>Blue</td> <td>-</td> <td>-</td> </tr> </tbody> </table> <p>A copy of the above record is enclosed and marked as Annexure -V</p>	Category:	Bio-medical waste generated (Kg/annum; on monthly avg basis):	Yellow	45490	Red	24224	White	934	Blue	1743	Total	72382	Month & Year	Kg/month	Kg/day (avg)	Yellow	2124	75.85	Red	2058	73.5	White	537	19.17	Blue	-	-
Category:	Bio-medical waste generated (Kg/annum; on monthly avg basis):																													
Yellow	45490																													
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Month & Year	Kg/month	Kg/day (avg)																												
Yellow	2124	75.85																												
Red	2058	73.5																												
White	537	19.17																												
Blue	-	-																												
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day):																													
	Category No.	Category of Waste	Quantity Generated (kg/day) on an average (01.04.25-28.04.25)																											
	1	Yellow	75.85																											
	2	Red	73.5																											
	3	Blue	-																											
	The biomedical waste generated by the HCF are collected, transported,																													

	4	White	19.7	treated and disposed through CBWTF (M/s Medicare Environmental Management Pvt Ltd, Howrah). A copy of the service agreement with the CBWTF agreement period from 01.12.2019 till 30.11.2029 is enclosed and marked as Annexure VI
		Total	169.05	
(d)	Record keeping for generation and disposal of BMW		:	The record of biomedical waste generated (category-wise no. of bags and weight) is maintained ward-wise.
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)		:	The biomedical waste is segregated and stored in colored bags within identical colored bins and sharp items are stored in puncture proof white translucent containers.
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)		:	<ul style="list-style-type: none"> The temporary storage facility/central waste collection room for bio-medical waste is situated within the premise of the HCF as a stand-alone shed. The temporary storage facility requires expansion and maintenance.
(g)	Whether temporary storage is satisfactory (Yes /No)		:	No
(h)	Status of treatment at wards and chemicals used		:	The floors of the wards are washed with 5% hypochlorite solution and fumigation with silver nitrate(0.01%) and hydrogen peroxide(11%) is done on weekends at operation theatres, as reported.
(i)	Status of House Keeping in Wards and at source of BMW generation		:	Satisfactory
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)		:	Trolleys
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof		:	No. The trolleys used for transportation of BMW within the HCF were observed to be open/uncovered.
(l)	Category wise disposal options followed :			



	• Log book for operation of incinerator	:	--
	• Type of wastes incinerated and its characteristics	:	--
	• Average quantity of wastes incinerated per day or per month or per annum	:	--
	• Duration of operating hours of incineration:	:	--
	• Details of heat recovery system installed with incinerator if any:	:	--

	• Stack gaseous emissions monitored:		
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--
	Nitrogen Oxides	450 mg/Nm ³	--
	HCl	50 mg/Nm ³	--
	SO ₂	Low Sulphur fuel to be used	--
	Stack Height	30 meter	--
	Volatile Organic compound in ash (%)	Less than 0.01%	--
	Temp. in Primary Chamber	800°C (+/-) 50°C	--
	Temp. in secondary Chamber	1050°C (+/-) 50°C	--
	Residence time in sec. chamber	1 second	--
	** Not applicable.		
	• Quantity of ash generation per day or per month or per annum	:	--
	• Final disposal mode of incineration ash (also indicate characteristics)	:	--
	• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	--
(c)	Autoclaving /Microwaving /Hydroclaving :		
	• Capacity	:	50 Litres (In Microbiology department) (E-mail communicated enclosed as Annexure XII, Pic 13)
	• Make	:	WAAREE
	• Air pollution control devices attached	:	--
	• Capacity of shredder and make:	:	--
	• Operating conditions as per designs	:	Vertical Autoclave
	• Graphic or computer recording devices	:	--

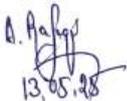
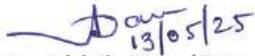
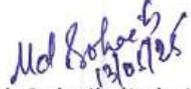


	attached with the system		
	<ul style="list-style-type: none"> Operating conditions as observed in recording system 	:	--
	<ul style="list-style-type: none"> Performance evaluation by spore testing or routine test. Details thereof 	:	Chemical test is used for performance check.
	<ul style="list-style-type: none"> Biological indicators 	:	--
(d)	Onsite Wastewater Treatment:		
	<ul style="list-style-type: none"> Consumption of water per day (in kl/day) 	:	12-15 lakh Litres (1200-1500 kL)/day, as reported
	<ul style="list-style-type: none"> Sources of water supply 	:	Kolkata Municipal Corporation and Ground water
	<ul style="list-style-type: none"> Sources of waste water generation and the quantity (in kl/day) 	:	<p>The wastewater is generated from wards, administrative buildings, college buildings, hostels, house-keeping units, canteen, etc. The HCF Kolkata Medical College, Regional Institute of Ophthalmology and School of Tropical Medicine share the same campus and discharge the sewage through a common sewerage line. The sewage initially flows through CR Avenue, College street, Eden Hospital road and Kolutala road. A total of 16 master pits are present in the sewerage line which discharges the sewage into Kolkata Municipal Corporation drain. From there, the sewage is conveyed to the Phears Lane-Palmer Bazar pumping station, as reported.</p> <p>A copy of the statement and sewerage network is enclosed as Annexure VII.</p>
	<ul style="list-style-type: none"> Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP) 	:	ETP does not exist. A proposal for installation of ETP having capacity of 1.5 MLD based on moving bed bioreactor (MBBR) is under process for administrative approval, reportedly.
	<ul style="list-style-type: none"> Type of chemicals used in ETP and the consumption (in kg/day) 	:	Not Applicable as the HCF doesn't possess any ETP
	<ul style="list-style-type: none"> Intake characteristics of ETP 	:	
	<ul style="list-style-type: none"> Final mode of disposal of treated wastewater (Reused/ Discharged through drain) 	:	The HCF doesn't possess any ETP. The waste water of mixed origin fall into 16 master pits which drain into the Kolkata Municipal Corporation sewerage line and finally into EKW-terminal treatment facility through

			Palmer Bazar pumping station, as reported.																																																														
	<ul style="list-style-type: none"> Compliance to the regulatory requirements for final disposal of treated liquid effluent: 																																																																
	<table border="1"> <thead> <tr> <th rowspan="2">Parameter</th> <th rowspan="2">Prescribed norms (as per CTO) in mg/l except pH</th> <th colspan="3">Monitored values in mg/l except pH by WBPCB</th> <th colspan="3">Monitored values in mg/l except pH by CPCB</th> </tr> <tr> <th>Pit -13</th> <th>Pit - 11</th> <th>Pit - 16</th> <th>S-1</th> <th>S-2</th> <th>S-3</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.5-9.0</td> <td>7.23</td> <td>6.66</td> <td>7.41</td> <td>7.94</td> <td>7.27</td> <td>7.45</td> </tr> <tr> <td>TSS</td> <td>100</td> <td>62.00</td> <td>116.00</td> <td>26.0</td> <td>101</td> <td>29</td> <td>22</td> </tr> <tr> <td>O & G</td> <td>10</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> <td>BDL</td> </tr> <tr> <td>BOD</td> <td>30</td> <td>5.00</td> <td>50.83</td> <td>17.88</td> <td>4</td> <td>48</td> <td>11</td> </tr> <tr> <td>COD</td> <td>250</td> <td>18.22</td> <td>89.06</td> <td>33.40</td> <td>32</td> <td>130</td> <td>51</td> </tr> <tr> <td>Bio-assay Test</td> <td>90% survival of fish after 96 h in 100% effluent</td> <td colspan="3">-</td> <td colspan="3">-</td> </tr> </tbody> </table> <p>*Field code</p> <p>*S-1 (Pit no 13, Gate no. 3); S-2 (Pit no 11, Gate no 5); S-3 (Pit no 16, Gate no 8). Sample Sewage from 16 pits falls into the Kolkata Municipal Corporation sewerage drain. Samples were collected from three identified strategic locations. A copy of Form I is enclosed and marked as Annexure VIII. Test Results are enclosed as Annexure XI.</p>			Parameter	Prescribed norms (as per CTO) in mg/l except pH	Monitored values in mg/l except pH by WBPCB			Monitored values in mg/l except pH by CPCB			Pit -13	Pit - 11	Pit - 16	S-1	S-2	S-3	pH	6.5-9.0	7.23	6.66	7.41	7.94	7.27	7.45	TSS	100	62.00	116.00	26.0	101	29	22	O & G	10	BDL	BDL	BDL	BDL	BDL	BDL	BOD	30	5.00	50.83	17.88	4	48	11	COD	250	18.22	89.06	33.40	32	130	51	Bio-assay Test	90% survival of fish after 96 h in 100% effluent	-			-		
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Bio-assay Test	90% survival of fish after 96 h in 100% effluent	-			-																																																												
(e)	On-site BMW Disposal		Not Applicable																																																														
	<ul style="list-style-type: none"> Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas 	:	--																																																														
	<ul style="list-style-type: none"> Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m) 	:	--																																																														
	<ul style="list-style-type: none"> Precautionary measures taken around the sharp pit or encapsulation facility 	:	--																																																														
	<ul style="list-style-type: none"> Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority 	:	--																																																														
	<ul style="list-style-type: none"> Give measures taken for disposal of BMW by sharp pit/encapsulation: 	:	--																																																														
	<ul style="list-style-type: none"> Ground Water Level and the Characteristics around the encapsulation pit: 	:	--																																																														
	<ul style="list-style-type: none"> Records with regard to the Deep Burial 	:	--																																																														
	<ul style="list-style-type: none"> Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed 	:																																																															

	if any.		
IV. Check for the following (indicate YES/NO):			
	<ul style="list-style-type: none"> • Bio-medical waste not to be mixed with other waste. • Needle/syringe destroyer at required places • Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules. • Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol • Whether awareness among hospital staff/ doctors generated? • Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation? • Whether special care is taken with regard to mercury spillage/breakage • Deployment of posters/placards within the hospitals • Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted? • Whether waste collected in a container of similar colour with label as per the Rules? • Whether the person who collects BMW maintains a register? • Type of vehicle used (closed type or open type) for transportation for final disposal? • Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.? • The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied? 	<ul style="list-style-type: none"> : Yes : Yes : Yes : Yes : Yes : No : Yes : No : Yes : Yes : Yes : Yes : Yes : No : Daily/Yes 	

V. Other observations:				
	<ol style="list-style-type: none"> 1. The Bar-code labels are provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW rules, 2016 as depicted in Pic 7 and Pic 8. The summary report of barcode tracking system for the month of April 2025 is attached as Annexure V. 2. The infrastructure of the BMW temporary storage facility/central waste collection room is inadequate in terms of storage space, garland drain along the periphery of the storage facility and overall maintenance. 3. Bio-hazard symbol is not properly displayed outside the central waste collection room as depicted in Pic 4. 4. The in-house transportation trolleys for carrying the bio-medical wastes are uncovered / open, leading to potential chances of spillage of wastes during transportation. 5. Installation of ETP is under progress for treating the wastewater. 6. The existing sewerage lines are not separated to collect wastewater generated from hospitals and other sources. The waste water of mixed origin fall into 16 master pits which drain into the Kolkata Municipal Corporation sewerage line and finally into EKW-terminal treatment facility through Palmer Bazar pumping station, as reported. As the sewerage lines are covered, it was not possible to collect samples directly from the sewerage line. 7. The bio-medical waste handling staffs are not adequately equipped with personnel protective equipment (PPE) while handling the bio-medical wastes. 			
VI.	Recommendations:			
	<p>Detail inspection, as per the Bio – Medical Waste Management Rules reveals the following:</p> <ul style="list-style-type: none"> • Significant improvement is advised for the storage facility of Bio-Medical waste. 			
VII.	<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 50%; vertical-align: top;">Name (s) of the visiting official (s) with address</td> <td style="width: 5%; text-align: center; vertical-align: top;">:</td> <td style="width: 45%; vertical-align: top;"> <p>The joint inspection was conducted by the following officials from :</p> <ol style="list-style-type: none"> 1. Central Pollution Control Board, RD Kolkata : • Md Abdur Rafique (Sc.B) • Dr. Premanjali Rai (SSA) • Mr. Bodhisattwa Mondal (JLA) <p>Address: Central Pollution Control Board, RD Kolkata, Block 502, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107</p> </td> </tr> </table>	Name (s) of the visiting official (s) with address	:	<p>The joint inspection was conducted by the following officials from :</p> <ol style="list-style-type: none"> 1. Central Pollution Control Board, RD Kolkata : • Md Abdur Rafique (Sc.B) • Dr. Premanjali Rai (SSA) • Mr. Bodhisattwa Mondal (JLA) <p>Address: Central Pollution Control Board, RD Kolkata, Block 502, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107</p>
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			<p>2. West Bengal Pollution Control Board:</p> <ul style="list-style-type: none"> • Dr. Rita Saha (Scientific Officer WBPCB, and Ex-RD CPCB RD Kolkata) • Mr. Abhik Dan (Env. Analyst) • Md Sohaib (Lab Asst.) <p>Address: West Bengal Pollution Control Board, Paribesh Bhawan, 10A, Block-LA, Sector-III, Bidhannagar, Kolkata-700106</p>
VIII	Date of visit to HCF	:	29.04.2025
IX.	Signature of the Officials with Date		
	 13.05.25 Md Abdur Rafique (Sc.B) CPCB	 13/05/25 Dr. Premanjali Rai (SSA) CPCB	 13.05.25 Mr. Bodhisattwa Mondal (JLA), CPCB
	 13/05/25 Mr. Abhik Dan (Env. Analyst), WBPCB	 13/05/25 Md Sohaib (Lab Asst.) WBPCB	 13/05/2025 Dr. Rita Saha (Scientific Officer WBPCB, and Ex-RD CPCB RD Kolkata)



Pic 1

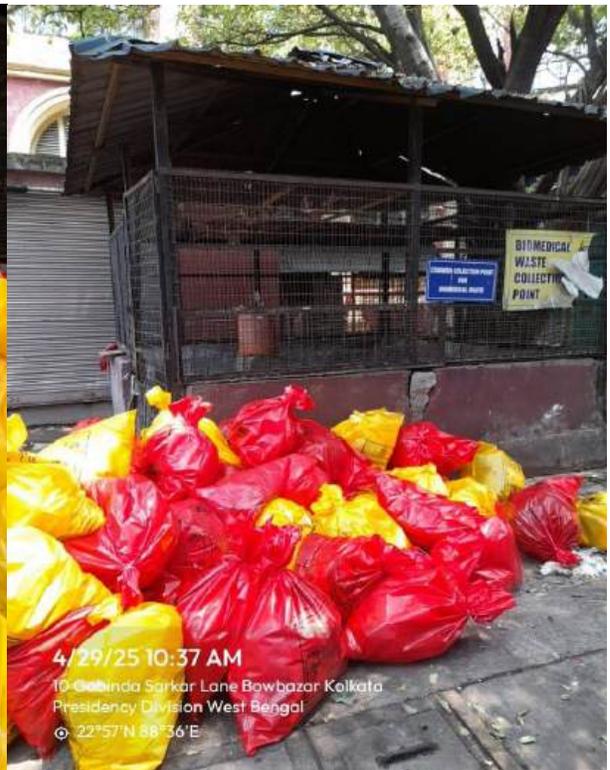


Pic 2

Pic 1 & 2: Figure showing segregation of bio-medical waste into color coded bins



Pic 3 (front view)



Pic 4(lateral view)

Pic 3 & 4: Figure showing common waste collection centre/ temporary storage facility for BMW



Pic 5: Figure showing trolleys for carrying BMW

Pic 6: Figure showing weighing of BMW



Pic 7: Figure showing bar codes for BMW

Pic 8: Figure showing bar code labels on the bags



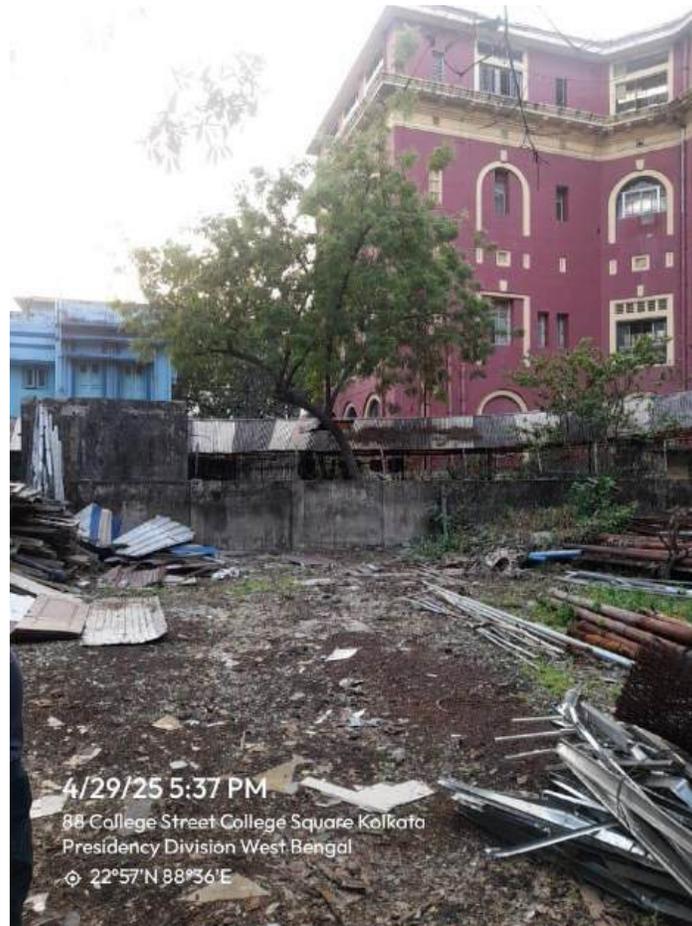
Pic 9: Figure showing collection vehicle of BMW outside the BMW collection centre



Pic 10

Pic 11

Pic 10 & 11: Figure showing master pits receiving wastewater from the HCF



Pic 12: Site proposed for ETP within the HCF premise



Pic 13: Autoclave at the HCF (Microbiology dept.)



Handwritten numbers and signatures at the top of the page.

WEST BENGAL POLLUTION CONTROL BOARD

'Paribesh Bhawan', 10A, Block E, Sector 1, Bidhannagar, Kolkata - 700 106



Stamp containing file number 8678, date 11 MAR 2022, and file number 05-28/CON(BM)2390/2008.

Memo No.: 05-28/CON(BM)2390/2008 Date: 09.03.2022

Consent to Operate for Health Care Establishments under Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

The West Bengal Pollution Control Board (hereinafter referred to as State Board) under the provisions of Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974, as amended and Section 21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended and Rules and Orders made thereunder hereby

grants its Consent to Medical College & Hospital

for its unit located at 88, College Street, PO&PS - Bowbazar, Kolkata - 700 073

for a period from up to 30.06.2026 to operate the Health Care

Establishment and to discharge liquid effluent through nos. of outlets/outfalls

to KMC drain (place of discharge) and to emit the gaseous emissions through stack(s)

attached to 1 X 500 KVA DG set

in accordance with the conditions as mentioned in the consent provided on any day at any instance the quality and quantity of liquid discharge and gaseous emission shall not exceed the permissible limit as specified in the Environment (Protection) Act, 1986

Breach of the conditions and/or failure to comply with the directions as set out here render the applicant liable for prosecution under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

The State Board reserves the right to revoke, withdraw or make any reasonable variation / change / alter the conditions of this consent by giving one month's notice to the applicant.

Beo Capacity : 2534nos.

Conditions :

- 01 The consent is granted to carry on ... nos. of Pathological/diagnostic tests/treatment of ... nos. of patients per month.
02 The applicant shall take adequate measures to treat/store/dispose off ... kgs per month of Bio-medical wastes generated from the health care establishment as specified in the Rules.
03 The applicant shall remain responsible for the quantity and quality of liquid effluent and gaseous emission.
04 To bring any change in the unit, stacks, place or point of discharge of effluent etc. the applicant shall obtain prior permission of the State Board

Signature and stamp of the Chief Engineer, West Bengal Pollution Control Board, dated 09/03/2022.



(2)

05. The applicant shall take adequate measures to maintain the quality of the liquid effluent as specified below:

Parameters	Permissible standards	Frequency of Sampling
pH range	6.5 to 9.0	Yearly
TSS	Conc. not exceed 100 mg/l	
BOD	Conc. not exceed 30 mg/l	
COD	Conc. not exceed 250 mg/l	
Oil & Grease	Conc. not exceed 10 mg/l	
Bio-assay test	90% survival of fish after 96 hours in 100% effluent	

06. The applicant shall take adequate measures to maintain the quality of gaseous emissions as specified below: **Annexure - I**

Stack attached to	Stack height in metre from G.L.	Concentrations [in mg/Nm ³] of parameters not to exceed					Frequency of Sampling
		SPM	SO ₂	NO _x	HCL	Conditions	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	

07. The applicant shall maintain the noise levels from its own sources within the premises within the limit given below:

Time	Limit in dB (A) Leq
Day Time (06 a.m. to 10 p.m.)	50
Night Time (10 p.m. to 06 a.m.)	40

08. Noise levels from the DG set should be controlled by providing an acoustic enclosure or by treating the room acoustically. Installation of DG Set must be strictly in compliance with the recommendations of the manufacturer. A proper routine and preventive maintenance procedure for the DG Set should be set and followed in consultation with the DG Set manufacturer to prevent noise levels from deterioration with use.
09. The applicant shall maintain good house keeping, good working condition and take adequate measures to control pollution from all sources.
10. The applicant shall allow the officers of the Board to enter into applicant's premises at any reasonable time for inspecting the unit.
11. The applicant shall make an application to the State Board in the prescribed form for renewal of the consent at least 60 (sixty) days before the date of expiry of this consent.
12. The establishment shall not undertake any expansion, modification or alteration in the existing process or equipment without the prior permission of the W.B. Pollution Control Board.
13. The State Board reserves the right to revoke this consent if at any time it is found that the health care establishment is not meeting the standards as mentioned by W.B.P.C.B. or if the pollution control equipment are found to be inoperative.
13. The applicant shall obtain Authorisation for the generation, collection, reception, storage, transportation, treatment and disposal or any other form of handling of Bio-medical waste under the provisions of Bio-Medical Waste (Management & Handling) Rules, 1998 and its amendments thereafter from the Board.
15. The unit shall comply with Order of Hon'ble National Green Tribunal in O.A.No.120/2015/EZ (Subroto Mukherjee) Vs WBPCB & Others) dtd. 22.07.2021.

For and on behalf of the State Board

Seal

(Member Secretary/Chief Engr./S.Chief Engineer
West Bengal Pollution Control Board
Env.Engr./Asst. Env.Engr.)

ANNEXURE I to 'Consent to Operate' Sl.No. 20123277

Name: Medical College & Hospital

88, College Street, PO & PS: Bowbazar, Kol-700073.

For DG set below 800 kW $H = h + 0.2 \times \sqrt{kVA}$ Where H = height of exhaust stack h = height of building. b. For DG set above 800 kW - Minimum 30 meter. In case building height is more than 30 meter Stack Height = Building height + minimum 6 meter

TABLE

Power Category	Emission Limits (g/kW-hr)			Smoke Limit (light absorption coefficient. m^{-1})
	NOx+HC	CO	PM	
Upto 19 KW	≤ 7.5	≤ 3.5	≤ 0.3	≤ 0.7
More than 19 KW upto 75 KW	≤ 4.7	≤ 3.5	≤ 0.3	≤ 0.7
More than 75 KW upto 800 KW	≤ 4.0	≤ 3.5	≤ 0.2	≤ 0.7

EMISSION STANDARDS FOR DIESEL ENGINES (ENGINE RATING MORE THAN 0.8 MW (800 KW)) FOR POWER PLANT, GENERATOR SET APPLICATIONS AND OTHER REQUIREMENTS

TABLE

Parameter	Area Category	Total engine rating of the plant (Includes existing as well as new generator sets)	Generator sets commissioning date		
			Before 1.7.2003	Between 1.7.2003 and 1.7.2005	On or after 1.7.2005
NOx (as NO ₂) (AT 15% O ₂), dry basis, in ppmv	A	Upto 75 MW	1100	970	710
	B	Upto 150 MW			
	A	More then 75 MW	1100	710	360
	B	More then 150 MW			
NMHC (as C)(at 15% O ₂), mg/Nm ³	Both A and B		150	100	
PM (at 15% O ₂), mg/Nm ³	Diesel Fuels- HSD & LDO	Both A and B	75	75	
	Furnace Oils- LSHS & FO	Both A and B	150	100	
CO (at 15% O ₂), mg/Nm ³	Both A and B		150	150	
Sulphur Content in fuel	A			< 2%	
	B			< 4%	
Fuel specification	For A only	Up to 5MW	Only Diesel fuels (HSD, LDO) shall be used.		
Stack height (for generator sets commissioned after 1.7.2003)	Stack height shall be maximum of the following, in meter: (i) $1.4 Q^{0.3}$, Q= Total SO ₂ emission from the plant in kg/hr. (ii) Minimum 6 m. above the building where generator set is installed. (iii) 30 m.				

M. K. Das
Chief Engineer
West Bengal Pollution Control Board

WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan
10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106
DOO13696



BMW Authorisation No. :

Memo No. 06-23 (BM)-1057/2021

Date 09.03.2022

FORM - III

AUTHORIZATION

(Authorization for operating a facility for generation, Collection, reception, treatment, storage, transport and disposal of biomedical wastes as per the Bio-Medical Waste Management Rules, 2016)

1. M/s. Medical College & Hospital, Kolkata an occupier or operator of the facility located at 88, College street, PO&PS-Boubazar, Kolkata-700073.

..... is hereby granted an Authorization for:

Activity (Please Tick)

- Generation, segregation
- Collection
- Storage
- Packaging
- Reception
- Transportation
- Treatment or processing or conservation
- Recycling
- Disposal or Destruction
- Use
- Offering for Sale / Transfer
- Any other form of Handling

2. M/s. Medical College & Hospital, Kolkata is hereby authorized for handling of biomedical waste as per the capacity given below:

- (i) Number of beds of HCP : 2514
- (ii) Number of healthcare facilities covered by CBMWTF : N.A.
- (iii) Installed treatment and disposal capacity : N.A. Kg per day
- (iv) Area or distance covered by CBMWTF : N.A.
- (v) Quantity of Biomedical waste handled, treated or disposed : 236.62 Kg per day

Type of Waste Category

Quantity permitted for Handling

Yellow

173.19

Red

60.32

White (Translucent)

0.14

Blue

2.97

3. This authorization shall be in force for a period up to 30.06.2026 from the date of issue.

4. This authorization is subject to the conditions stated overleaf and to such other conditions as may be specified in the rules for the time being in force under the Environment (Protection) Act., 1986.

M. Kumar
08/03/2022
Chief Engineer
Authorised Signatory of the State Board
West Bengal Pollution Control Board

West Bengal

Terms and conditions of authorization :

1. The authorization shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made thereunder.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the prescribed authority.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the biomedical wastes without obtaining prior permission of the prescribed authority.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. It is the duty of the authorized person to take prior permission of the prescribed authority to close down the facility and such other terms and conditions as may be stipulated by the prescribed authority.

Additional Conditions :

1. The occupier/operator must handle & manage bio-medical wastes as prescribed in the Bio-Medical Waste Management Rules, 2016 and take all steps to ensure that such waste is handled without any adverse effect to human health & the environment.
2. The occupier shall handle mercury bearing waste as per guidelines issued by CPCB for the "Environmentally Sound Management of Mercury Waste Generated from the Health Care Facilities".
3. Every authorized person shall maintain record related to generation, collection, temporary storage of bio-medical wastes in accordance with rules.
4. No untreated waste shall be stored onsite for more than 48 hours.
5. The applicant shall submit an Annual Report in Form-IV to the Board by 30th June every year for the period from January to December of the preceding year as required under the provisions (Rule-13) of the Bio-Medical Waste Management Rules, 2016.
6. The West Bengal Pollution Control Board reserves its right to revoke, withdraw, make any reasonable variation of the conditions of change or alter this 'Authorization'.
7. Application for renewal of Authorization shall be filed at least 60 (sixty) days before the date of expiry of this Authorisation.
8. The unit shall comply with order of Hon'ble National Green Tribunal in O.A. No.120/2015/EZ (Subroto Mukherjee) Vs WBPCB & Orthers) dtd.22.07.2021


 08/02/2022
Chief Engineer
West Bengal Pollution Control Board
 (Authorized Signatory of the State Board)



Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 5269847

Period : 2023

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	Prof Dr Anjan Adhikari
(ii) Name of HCF or CBMWTF:	Medical College & Hospital, Kolkata
(iii) Address for Correspondence:	88, College Street,
(iv) Address of Facility:	88 College Street
(v) Tel. No.:	9831012503
(vi) Fax. No.:	033 - 22551502
(vii) E-mail ID:	msvpmchkol@gmail.com
(viii) URL of Website:	www.medicalcollegekolkata.org
(ix) GPS coordinates of HCF of CBMWTF:	N22.34.21.4428, E88.21.40.0572
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: DOO13696 Valid Upto: 30/06/2026
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 30/06/2026
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	2534.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	
(iii) Licence Number:	1232
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 45490 Red Category: 24224 White Category: 934 Blue Category: 1743 General Solid Waste: 182500
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 120 Capacity: 150 Provision of on-site storage:

(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity (Kg/day)</th> <th>Quantity Treated or Disposed (Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)	<i>List is Empty</i>			
Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)						
<i>List is Empty</i>									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	1								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	<i>List is Empty</i>				
Type of waste	Quantity Generated	Where disposal							
<i>List is Empty</i>									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	Medicare Environmental Management Pvt Ltd								
5. Do you have BMW management committee:	yes								
details:	Minutes of meetings attached								
6. Training Conducted on BMW Details									
(i) Number of training conducted on BMW Management:	1								
(ii) Number of personnel trained:	19								
(iii) Number of personnel trained at the time of induction:	19								
(iv) Number of personnel not undergone any training so far:	0								
(v) Whether standard manual for training is available:	yes								
(vi) Any other information:									
7. Details of the accident occurred									
(i) No. of accident occurred:	0								
(ii) Number of the persons affected:	0								
(iii) Remedial Action taken:	Nil								
(iv) Any Fatality occurred, details:	Nil								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	Nil								
Details of Continuous online emission monitoring systems installed:	Nil								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	Nil								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	Nil								
11. Any other relevant information:	Nil								

Name and Signature of the Head of the Institution

Date : 21/05/2024

Place : Kolkata



From 01/04/25 to 29/04/25 No of bags generated in April 2025									
Sl.No.	Name of Ward	No of beds	Yellow	Red	Blue	White	Black	No of Operation days	Remarks
1	Bmw CTVS ITU	8	28	28	6	4		28	
2	SNS OT		22	22	5	4	22	22	
3	M.C.H new HDU/CTVS	15	13	22	2			25	
4	M.C.H 1st Floor	95	105	127	49	17		25	
5	CB UP ORTHO OT MCH		56	51	4	4		22	
6	DAL WARD(EDEN)	73	142	63	1			29	
7	MCHUB/PICU-1	9	82	83				29	
8	MCHUB/PICU-2	10	74	75	6	23		29	
9	CBTOP(FEMALE WARD)	49	21	21		25	3	20	
10	CB TOP (MALE WARD)	52	24	17	18			14	
11	MCH/GM(EDEN)	36	9	11	2	4		15	
12	RICU	5	36	38	7	1		26	
13	CHEST WARD	60	74	72	15	17		25	
14	RCC 3rd FLOOR	28	30	42				15	
15	RCC (FEMALE)4th FLOOR	37	29	27				10	PPC 10
16	CB UP-FEMALE	38	23	23	24	27		23	
17	CB UP -MALE	49	24	24	23	28		24	
18	CTVS OT MCH		23	22				12	


 29/04/25
 Nursing Superintendent
 Medical College and Hospital
 Kolkata



From 01/04/25 to 29/04/25 No of bags generated in April 2025									
Sl.No.	Name of Ward	No of beds	Yellow	Red	Blue	White	Black	No of Operation days	Remarks
1	Bmw CTVS ITU	8	28	28	6	4		28	
2	SNS OT		22	22	5	4	22	22	
3	M.C.H new HDU/CTVS	15	13	22	2			25	
4	M.C.H 1st Floor	95	105	127	49	17		25	
5	CB UP ORTHO OT MCH		56	51	4	4		22	
6	DAL WARD(EDEN)	73	142	63	1			29	
7	MCHUB/PICU-1	9	82	83				29	
8	MCHUB/PICU-2	10	74	75	6	23		29	
9	CBTOP(FEMALE WARD)	49	21	21		25	3	20	
10	CB TOP (MALE WARD)	52	24	17	18			14	
11	MCH/GM(EDEN)	36	9	11	2	4		15	
12	RICU	5	36	38	7	1		26	
13	CHEST WARD	60	74	72	15	17		25	
14	RCC 3rd FLOOR	28	30	42				15	
15	RCC (FEMALE)4th FLOOR	37	29	27				10	PPC 10
16	CB UP-FEMALE	38	23	23	24	27		23	
17	CB UP -MALE	49	24	24	23	28		24	
18	CTVS OT MCH		23	22				12	


 29/04/25
 Director Superintende:
 Medical College and Hospital
 Kolkata



From 01/04/25 to 29/04/25 No of bags generated in April 2025									
Sl.No.	Name of Ward	No of beds	Yellow	Red	Blue	White	Black	No of Operation days	Remarks
39	CB TOP OT		109	102	7	10		26	
40	MCH 2nd FLOOR(FEMALE)	83	55	53	6	11		11	


 29/04/25
 Nursing Superintendent
 Medical College and Hospital
 Kolkata



HCF Name : Medical College & Hospital-Kolkata(CHOW00000223)
HCF Address : 88,College Street,Kol-12

Summary Normal Report from 01 -04- 2025 to 28-04- 2025

Summary Report

Sl No.	Container Name	Total Scanned Barcode	Total Weight	Weight Unit	Barcode Range
1	Red	531	2058.00	Kg	(6976670R-CH0223 to 7521233R-CH0223)
2	White	240	537.00	Kg	(7523466W-CH0223 to 7523705W-CH0223)
3	Yellow	551	2124.00	Kg	(7517898Y-CH0223 to 7518475Y-CH0223)



Government of West Bengal
 Directorate of Health Services, Hospital Administration Branch
 Swasthya Bhawan, GN 29, Sector V
 Salt Lake City, Kolkata 91

~~5~~

File No. HHM/1H-07-2020/73

Dated 18.03.2020

To

The Medical Superintendent cum Vice Principal
 All MCHs and Teaching Institutions

The Chief Medical Officer of Health
 All Districts and Health Districts

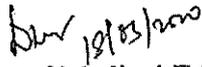
The Superintendents
 All Decentralised Hospitals

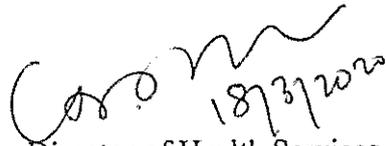
Subject: Deed of Agreement between the Department of H& FW, and New CBWTFs

Please find herewith the MOUs, as signed between the Department of Health & Family Welfare, Govt. of West Bengal and New CBWTFs, namely MediCare Environmental Management Pvt. Ltd. and M/S SNG Envirosolution Pvt. Ltd. regarding lifting, transport and final disposal of Bio Medical Wastes from all Govt. Health Facilities in West Bengal up to PHCs, in 9 zones, as mentioned in the Order, which is effective on and from 1.12.2019. Details are mentioned in the relevant Departmental Order, bearing Memo. No. 33-HS(MS)/HF/O/HS(MS)/BMW-03/2019 dated 17.03.2020, as attached. The orders regarding the remaining zones (4) will be notified later on, as mentioned in the Departmental Order.

You are instructed to replicate the MOU and RFP documents, as attached, during signing of the MOU by you / Hospitals, under your control and further necessary action from your end, with immediate effect.

Enclosure: as mentioned.


 Director of Medical Education
 West Bengal

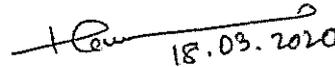

 Director of Health Services
 West Bengal

File No. HHM/1H-07-2020/(1)/5/73/1(5)

Dated 18.03.2020

Copy forwarded for information to the:

1. Addl. Secretary (HS), Dept. of H & FW, Govt. of West Bengal
2. Director, IPGMER, Kolkata/ STM
3. The Principal, All MCHs and Teaching Institutions
4. Jt. Secretary (MS), Dept. of H & FW, Govt. of West Bengal
5. In charge, IT Cell for web-posting


 Dy. Director of Health Services
 Hospital Administration

✕

GOVERNMENT OF WEST BENGAL
HEALTH & FAMILY WELFARE DEPARTMENT
H.S. (M. S.) BRANCH
SWASTHYA BHAVAN, GN-29, SECTOR-V
SALT LAKE CITY, KOLKATA-700 091

No. 33 – HS(MS)/HF/O/HS(MS)/BMW-03/2019

Date: 17.03.2020

From: The Joint Secretary
to the Government of West Bengal

To: i) The Director of Medical Education, West Bengal, Swasthya Bhavan, Kolkata – 700091
ii) The Director of Health Services, West Bengal, Swasthya Bhavan, Kolkata – 700091

Sub: Deed of Agreement between the Department of Health & Family Welfare
and New CBMWTFs

Sir,

I am directed to inform you that 2 (two) numbers of CBMWTF, Viz. – 1) The Consortium of M/s. Spectrum Waste Solution Pvt. Ltd. and M/s. SNG Mercantile Pvt. Ltd and 2) M/s. Medicare Environmental Management Pvt. Ltd have been assigned the task to collect, treat and dispose the bio-medical wastes generated from different health facilities across 9 (nine) zones of the State. New Bio-medical waste Agreements have been signed with the said 2 (two) selected operators for nine zones (enclosed). Salient points of the new agreements are:

1. Approved rate of services
2. Agreement for 5 (five) years (It is extendable for another 5 years by the First Party subject to satisfactory performance of the Second Party). There is a provision for rate revision after initial 5 years in accordance with commensurate increase in Wholesale Price Index.
3. PHCs covered under the services
4. Supply of free bags with Bar Code to be provided by the operators
5. Penalty clause for non-performance introduced

For remaining 4 (four) zones (1, 2, 3 & 13), separate arrangements will be intimated further. Health facilities are requested to sign service agreements with the respective operators.

Yours faithfully,

Encl: as stated

Sd/-
Joint Secretary
to the Government of West Bengal

Copy forwarded for information & necessary action to:-

1. The Member Secretary, West Bengal Pollution Control Board, Department of Environment, Paribesh Bhawan, 10A, Block – I.A, Sector III, Bidhan Nagar, Kolkata- 700106
2. Financial Advisor, Health & Family Welfare Department, Swasthya Bhawan
3. The Additional Director of Health Services (AA&V), West Bengal, Swasthya Bhawan
- ✓ 4. The Deputy Director of Health Services (IIA), West Bengal, Swasthya Bhawan
5. The C.M.O.H., (all concerned districts / health districts)
6. The M.S.V.P. / Principal / Director(all concerned)
7. The Pay and Accounts Officer (all concerned)
8. The Treasury Officer, (all concerned)
9. I.T. Cell for web posting
10. Office Copy
11. Guard File

Selva

17.03.20

Joint Secretary
to the Government of West Bengal

भारतीय धैर न्यायिक

दस
रुपये
रु. 10



TEN
RUPEES

Rs. 10

INDIA NON JUDICIAL

पश्चिम बंगाल WEST BENGAL
SERVICE LEVEL AGREEMENT

39AB 636776

This service level agreement is made between Medical College & Hospital-Kolkata with its address of College Street, Kolkata-700 012, being the Occupier of the Public Health Facility under the administration of the Department of Health and Family Welfare, Government of West Bengal, hereinafter referred as the First Party.

And

M/s Medicare Environmental Management Pvt. Ltd., represented by its DGM-Operations, with its office situated at # 41.F -Road , Howrah - 711 105 being a selected Operator of Common Biomedical Waste Treatment Facility (CBMWTF) by the Department of Health and Family Welfare, Government of West Bengal hereinafter referred as the Second Party.

Whereas, the Department of Health and Family Welfare, Government of West Bengal and M/s Medicare Environmental Management Pvt. Ltd. have executed a Master Service Agreement dated 29th November 2019 for collection, transportation, treatment and disposal of Bio-Medical Waste in Public Health Facilities in selected zones/ locations in the State.

And whereas, the First Party is a Public Health Facility to be covered for providing services by the Second Party.

Therefore, this Service Level Agreement is entered by the First Party with the Second Party for availing the services in accordance with the Master Service Agreement. The Master Service Agreement shall constitute part of this Service Level Agreement.

Now this indenture witnesseth and it is hereby mutually agreed by and between the Parties that this Service Level Agreement executed for Collection, Transportation, Treatment and Disposal of Bio-Medical Waste shall be in accordance with the Approved Rates & Beds and Terms & Conditions laid down in the Master Service Agreement, which shall remain valid w.e.f 1st December 2019 to 30th November 2029.

For Medical College & Hospital-Kolkata

(Authorized Signatory)

Witness.

For Medicare Environmental Management Pvt. Ltd.

(Authorized Signatory)

Witness:

SOMA MUKHERJEE





পশ্চিমবঙ্গ পশ্চিম বঙ্গাল WEST BENGAL

AB 873089

DEED OF AGREEMENT

The deed of agreement is made on 29th Day of November, 2019 with effect from the 1st Day of December, 2019, in duplicate between Department of Health Services, Department of Health & Family Welfare, Govt. of West Bengal, Swasthya Bhavan, GN 29, Sector V, Salt Lake, Kolkata-700 091 hereinafter referred as the First Party.

M/s Medicare Environmental Management Pvt. Ltd. represented by its Deputy General Manager authorized by the company with its registered office at 6-3rd 1089/10&11, Gulmohar Avenue, Rajbhavan Road, Somajiguda, Hyderabad 500082, and having Regional office at 41 F Road, Belgachia, Howrah-711 105, hereinafter called the Second Party.

Whereas the First Party is the Health & Family Welfare Department of the State Government and has been vested with the responsibility of maintaining and developing the health care system in West Bengal. Public health, sanitation and hospitals administration are the exclusive responsibilities of the Department

Whereas the Second Party is the Private Limited Company dealing with collection, transportation, treatment & disposal of Bio-Medical Waste hereinafter referred to as Common Bio Medical Waste Treatment Facility (CBMWTF) having its approval from appropriate authorities.

Whereas, Dept. of Health & Family Welfare invited tender for selection of CBMWTF Operators for Public Health Facility in West Bengal for various locations, vide NIT No-093/HFW-40043/13/2018-HA dated 11/02/2019 and Corrigendum Memo no-111/HFN-40043/13/2018-HA dated 25.02.2019, 119-HF/O/HS(MS)/BMW-01/2019 dated 05.03.2019 & 127/HFW-0043/13/2018-HA dated 13.03.2019.

Sd/-
SHYAMAL CHANDRA MONDAL
W.B.C.S. (Exe)
Joint Secretary
Department of Health & Family Welfare
Govt. of West Bengal

[Handwritten Signature]

Whereas, M/s. Medicare Environmental Management Pvt. Ltd. submitted proposal online and vide letter dated 29.03.2019.

And whereas, M/s Medicare Environmental Management Pvt. Ltd. has been selected as operator of CBMWTF in locations as given in the schedule of this agreement in persuasion to the LOI vide nos-187-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 06.06.2019, 188-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 06.06.2019, 189-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 06.06.2019 & 190-HS(MS)/HF/O/HS(MS)/BMW -01/2019 dated 06.06.2019, initial Work Order Nos - 301 - HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 24.09.2019, 302-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 24.09.2019, 303-HS(MS)/HF/O/HS(MS)/BMW-01/2019 & 304-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 24.09.2019 and Swap Order vide no - 349-HS(MS)/HF/O/HS(MS)/BMW-01/2019 dated 29.11.2019 issued by the Dept. of Health & Family Welfare.

M/s. Medicare Environmental Management Pvt. Ltd. also furnished Performance Security of Rs. 36,50,350.00 (Rupees Thirty Six Lakhs Fifty Thousand Three Hundred And Fifty only) in the form of Bank Guarantee vide No-00080100006805 of Axis Bank Ltd. dated 09.09.2019 for all locations for which LOIs were issued to M/s. Medicare Environmental Management Pvt. Ltd.

And therefore, for commencement of work this Master Service Agreement is entered into by the Parties, outlining the Terms & Conditions set out for the said work without prejudice to any provision in the Tender conditions. The NIT & RFP documents and related amendments, LOIs & Work Orders and Swap Order shall constitute part of this Agreement.

THIS INDENTURE WITNESSETH and it is here by mutually agreed by and even the Parties hereto as follows:

This agreement shall remain valid for 5 (Five) years with effective from 1st Day of December, 2019 and may be extended for another 5 (Five) years by the First Party (competent authority) if performance of Second Party has been found satisfactory. After a period of initial 5 (Five) years, unit price of contracted services may be extended by commensurate increase in Wholesale Price Index (WPI).

The First Party and the Second Party do hereby covenant as follows:

- 1) THAT the Second Party shall obtain authorization from the West Bengal Pollution Control Board for the handling, transport & disposal of Bio- Medical Waste in a Common Treatment Facility.
- 2) THAT it shall be the duty and responsibility of the Second Party, at all times, to obtain, maintain and sustain the valid registration, recognition and high quality and standard of its services and to have all statutory/ mandatory licenses, permits or approvals of the concerned authorities under or as per the existing laws for handling, transport and disposal of Bio Medical Waste in a Common Treatment Facility including time to time compliance of instruction of National Green Tribunal (NGT) applicable to the Operator.
- 3) THAT the Second Party shall take all steps to ensure that the Bio Medical Wastes are handled without adverse effect to human health and environment.
- 4) THAT the First Party shall ensure facilities under their administrative control to segregate Bio-Medical Waste at the point of generation in accordance with the Schedule I of BMW Management Rules, 2016 and amendments in 2018 and in compliance with the standards prescribed there under.



- 5) THAT the **First Party** shall ensure facilities under their administrative control to mutilate the sharps and keep them in the Puncture Proof Containers and thereafter transfer them to the Common Waste Collection Site.
- 6) THAT the **First Party** shall ensure that facilities under their administrative control shall establish a Common Waste Collection Site within the hospital premises, from where waste is to be collected. This Common Waste Collection Site should be easily accessible, for collection by the **Second Party**. Optimally, there shall be one Common Waste Collection Site in each facility/ hospital under the administrative control of Hospital Administration Branch. However, for scattered premises the **First Party** with the consultation of the **Second Party** may set up more than one Common Collection Site.
- 7) THAT the **Second Party** shall collect the segregated BMW from the identified Common Waste Collection Site in the hospitals daily or within the time limit as mentioned in the Bio Medical Waste Management Rules 2016 & amendments thereafter.
- 8) THAT the **Second Party** shall transport this segregated waste in closed container vehicle to its treatment plant as per the BMW Management Rules, 2016.
- 9) THAT the **Second Party** shall be responsible for appropriate treatment and shredding of this infected waste at the centralized treatment plant as per Schedule-I of the Bio Medical Waste Management Rules 2016 & amendments thereafter.
- 10) THAT the **Second Party** shall treat the liquid waste and effluent generated during the course of treatment in the Effluent Treatment Plant.
- 11) THAT the **Second Party** shall be responsible for disposal of the treated waste into secured landfills or in recycling plants.
- 12) THAT the **Second Party** shall maintain all the records related to waste collection from the Health care facilities. This record shall include details of each collection such as name of Health facility, time & date, waste category & quantity.
- 13) THAT the **Second Party** shall maintain all relevant records and documents as required under the BMW Management Rules 2016 & amendments thereafter, Govt. notification and other Regulatory bodies of the State & Districts.
- 14) THAT the collected Bio- Medical Waste material sent by the hospitals under administrative control of **First Party** may be checked by the **Second Party** and necessary suggestion may be given by the **Second Party** for improvement in the segregation of waste. The **First Party** shall ensure that facilities under their administrative control take sufficient care to avoid mixing of Municipal Waste with Bio- Medical Waste at facility level.
- 15) THAT the **Second Party** shall conduct training to the hospital personnel of the **First Party** on Bio-Medical Waste Management Rules, 2016 during induction & once in a year thereafter in consultation with the respective Head of the Institutions.
- 16) THAT the **First Party** shall claim the compensation for any damage to the property of the Health care facility due to mishandling or carelessness of the personnel deployed by the **Second Party**. Any misconduct such as smoking, alcohol consumption, misbehavior etc. by the deployed personnel of **Second Party** shall be dealt with legal action whatsoever and the same may be reported to Police by the **First Party**.

- 17) THAT the First Party shall have right to change the Common Waste Treatment Facility Operator with a notice of at least 60 days before the proposed date of termination in case Second Party's service is found to be unsatisfactory or in case the Second Party is found to be negligent in performing their part of contract, or no longer holds authorization by the West Bengal Pollution Control Board. No payment shall be entitled for any compensation whatsoever in respect of such termination.
- 18) THAT First Party shall deduct Rs. 1/- (Rupee One) only per bed per day for non-collection of waste i.e non-delivery of works or delay. The penalty amount shall be recovered from the Operator by deducting the same from the monthly bills.
- 19) THAT the responsibility for the management of Common Waste Collection Site at any hospital would be the responsibility of the facilities under the administrative control of the First Party and the Second Party would not be held responsible for any mismanagement of the same.
- 20) THAT the First Party shall ensure at facilities under their administrative control, segregation of the waste in specified Colour-coded Bags, Puncture Proof Container and Blue Marked Box and follow the standard accepted practice regarding storage of Bio-Medical Waste, as per BMW Management Rules 2016 and amendment thereafter. In case of repeated failure in mismanagement of Common Waste Collection Site, un-segregated/scattered/mixed Waste, the Second Party would take up the same with Dept. of Health & Family Welfare and West Bengal Pollution Control Board (WBPCB) for necessary corrective action.
- 21) THAT the First Party shall ensure that a designated person is available for signing the digital manifest/register of the collection made at the hospital/institution on all collection days. The Second Party is not liable for any default due to the non-availability of the designated person.
- 22) THAT the First Party shall pay to the Second Party the cost of Collection, transportation, treatment and final disposal of Bio-Medical Waste as mentioned in schedule provided in Annexure-III per bed per day. Second Party shall ensure that facilities under the administrative control, generate bills/invoices accordingly and submit to the respective health care facilities. The First Party shall ensure payment on time. Number of Beds to be determined on the basis of the certification given by the facilities under the administrative control of the First Party.
- 23) THAT the Second Party shall supply standard colour coded High Molecular High Density Polyethylene (HM- HDPE) Bags at free of cost as per estimated Schedule as mentioned in Annexure II in accordance with the BMW Management Rules, 2016 and amendments in 2018, including complying with bar code system for bags.
- 24) THAT the Second Party shall at all times abide by the job safety measures and other statutory requirements prevalent in India and shall keep free and indemnify the First Party from all demands or responsibility arising from accidents or loss of life, the cause or result of which is the Second Party's negligence or misconduct.
- 25) THAT notwithstanding the provision of clauses of this contract, the Second Party shall not be liable to forfeiture of its performance security, liquidated damages or termination for default if and to the extent that its delay in performance or other failure to perform its obligations under the contract is the result of an event of Force Majeure. For purposes of this clause "Force Majeure" means an event beyond the reasonable control of the Second Party and not involving the Second Party's fault or negligence and not foreseeable. Such event may

"Force Majeure" shall not include:

(a) any event which is caused by the negligence or intentional action of the Second Party & their employees.

(b) Insufficiency of fund or inability to make a payment required here under.

26) THAT the Second Party shall notify the First Party of any material change in their status and their shareholdings or any other relevant happening where such change would have an impact on the performance of obligation under this Agreement.

27) THAT if any dispute or differences of any kind whatsoever (the decision whereof is not herein otherwise provided for) shall arise between the First Party and the Second Party upon or in relation to or in connection with or arising out of this Agreement, it shall be resolved amicably by mutual consultations.

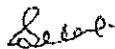
If the Parties failed to resolve their dispute by mentioned means within 90 days of reporting of dispute then either of the Parties may give notice to the other party of its intention to commence arbitration, as hereinafter provided. The applicable arbitration procedure will be as per the Arbitration and Conciliation Act, 1996 (26 of 1996) of India as amended from time to time. In that event the dispute or difference shall be referred to the sole arbitration of an officer appointed by the Dept. of Health & Family Welfare, Government of West Bengal as the Arbitrator.

Reference to arbitration shall be a condition precedent to any other action at Law or in terms of the conditions of the NIT-093/HFW-40043/13/2018-HA dated 11.02.19. The venue of the arbitration proceeding shall be at Kolkata.

Witness whereof the Parties hereto have put their seal and signature on the day, month and year first above written.

For Dept. of Health & Family Welfare,
Govt. of West Bengal

For Medicare Environmental
Management Pvt. Ltd.



SHYAMAL CHANDRA MONDAL
W.B.C.S. (Exe)
(Authorized Signatory)
Department of Health & Family Welfare
Govt. of West Bengal



(Authorized Signatory)

For Medicare Environmental Management Pvt. Ltd.



Authorized Signatory



Witness:

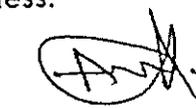
1.



Dy. Director of Health Services,
Hospital Administration,
Directorate of Health Services,
Government of West Bengal

Witness:

1.



A. NATARAJU, F&A, MBMPL

Annexure-ISchedule for Zone wise Operator And Rates:

Sl	Location/ Zone	Public Health Facility upto PHC level to be covered	Operator name (revised as per Swap Order vide no -349- HS(MS)/HF/O/HS(MS) /BMW-01/2019 dated 29.11.2019)	Rate per sanctioned bed per day inclusive of all taxes as on the date
1	Kalyani, Nadia (Zone 5)	Nadia(part), Hooghly	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)
2	Belgachia, Kolkata (Zone 7)	Medical College/ STM / NRS MCH/ LDV Hospital/ Dental College/ IBTM&H, Homeopathy MCH, Razabazar, DN Dey Homeopathy MCH	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)
3	Raniganj, Paschim Bardhaman (Zone 9)	Paschim Bardhaman , Birbhum (part)	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)
4	Haldia, Purba Medinipur (Zone 11)	Purba Medinipur , Nandigram , Paschim Medinipur, Jhargram	M/s Medicare Environmental Management Pvt. Ltd.	Rs 8.00 (Rupees Eight)

Annexure-IIEstimate of supply of Bags is as follows:

Sl	Category of HCE	Estimate of Bags in Pieces)
1	Medical College & Hospital	100 bags per day
2	District Hospital	50 bags per day
3	Other Hospital	30 bags per day

Seal
SHYAMAL CHANDRAN
S.C.S. (Exe)
Joint Secretary
Family Welfare

For Medicare Environmental Management Pvt. Ltd.

[Signature]
Authorised Signatory

Annexure-III

Zone Wise Summary & Bed strength

Sl. No.	Zone	Tender Bed strength	Existing Bed strength	Difference	Remarks
1	5	4198	4659	(461)	Future Beds / Hospital / SNCU/SNSU/CCU/ HDU/PICU expansion
2	7	6144	4690	1454	
3	9	2159	2554	(395)	
4	11	9330	7765	1565	
Total		21831	19668	2163	

Zone - 5

Sl. No.	District	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Nadia	College of Medicine, JNM Hospital	550	MCH
2	Nadia	Gandhi Memorial Hospital	350	MCH
3	Nadia	Netaji Subhas Sanatorium	50	Oth
4	Nadia	Ranaghat SDH	286	Oth
5	Nadia	Chakda SGH	100	Oth
6	Nadia	Santipur SGH	131	Oth
7	Nadia	Aranghata	30	RH
8	Nadia	Habibpur (Jadav Dutta)	30	RH
9	Nadia	Haringhata	30	RH
10	Nadia	Chowgacha	10	BPHC
11	Nadia	Fulia	10	BPHC
12	Hughli	Hugli DH	650	DH
13	Hughli	Arambagh SDH & SSH	594	Oth
14	Hughli	Chandannagar SDH	270	Oth
15	Hughli	Srirampur SDH & SSH	582	Oth
16	Hughli	Uttarpara SGH	204	Oth
17	Hughli	Chanditala	30	RH
18	Hughli	Dhanikhali	30	RH
19	Hughli	Haripal	30	RH
20	Hughli	Jangipara	60	RH
21	Hughli	Khanakul	60	RH
22	Hughli	Pandua	30	RH
23	Hughli	Singur	60	RH
24	Hughli	Tarakeshwar	60	RH
25	Hughli	Ahmedpur	30	RH
26	Hughli	Akhuni Icchapasar	30	RH
27	Hughli	Daksin narayanpur	30	RH
28	Hughli	Kamarpukur	30	RH
29	Hughli	Kanaiapur	30	RH
30	Hughli	Mogra	30	RH
31	Hughli	Natibpur	30	RH
32	Hughli	Dakshin	30	RH

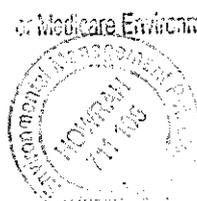


Zone - 5				
Sl. No.	District	Health Care Facilities(24X7)	Bed Strength(DHS)	RH, BPHC, PHC
1	Nadia	Birohi	6 *	PHC
2	Nadia	Kastodanga	6	PHC
3	Nadia	Duttapulia	10	PHC
4	Nadia	Sree Mayapur	10	PHC
5	Hughli	Itachuna	10	PHC
6	Hughli	BL Mukherjee, Boinchi	10	PHC
7	Hughli	Digsui	10	PHC
8	Hughli	Guptipara	10	PHC
9	Hughli	Gurap	10	PHC
10	Hughli	Danpur	10	PHC
11	Hughli	Champsara	10	PHC
12	Hughli	Furfura	10	PHC
13	Hughli	Gangadharpur	10	PHC
14	Hughli	Janai baksha	10	PHC
15	Hughli	Rajyadharpur	10	PHC
16	Hughli	Sabolsinghpur	10	PHC
17	Hughli	Badanganj	10	PHC
			162	

Zone - 5				
Sl. No.	District	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Nadia	Nagaruhkra	0	NB PHC
2	Nadia	Srinagar	0	NB PHC
3	Nadia	Sutergachi	0	NB PHC
4	Nadia	Moshra	0 *	NB PHC
5	Nadia	Gayeshpur	0	NB PHC
6	Nadia	Baganchra	0	NB PHC
7	Nadia	Arbandi	0	NB PHC
8	Nadia	Kamalpur	0	NB PHC
9	Nadia	Gangnapur	0 *	NB PHC
10	Nadia	Gangsara	0	NB PHC
11	Nadia	Nowapara(Ranaghat I) Bhabasundari	0	NB PHC
12	Nadia	Paharpur Kalinarayanpur	0	NB PHC
13	Nadia	Taherpur	0	NB PHC
14	Nadia	Fakirdanga	0 **	NB PHC
15	Nadia	Coopers PL Home & Hospital	0	NB PHC
16	Hughli	Jamgram	0	NB PHC
17	Hughli	Rameswarpur Gopalnagar	0	NB PHC
18	Hughli	Dwarbasini	0	NB PHC
19	Hughli	Hatni	0	NR PHC

23	Hughli	Mohipalpur	0	NB PHC
24	Hughli	Bakulia	0	NB PHC
25	Hughli	Chopa	0	NB PHC
26	Hughli	Khajudaha Melki	0	NB PHC
27	Hughli	Bhanderhali	0	NB PHC
28	Hughli	Porabazar	0	NB PHC
29	Hughli	Belmuri	0	NB PHC
30	Hughli	Kamdevpur	0	NB PHC
31	Hughli	Makalpur	0	NB PHC
32	Hughli	Balarambati	0	NB PHC
33	Hughli	Bora	0	NB PHC
34	Hughli	Bajemalia	0	NB PHC
35	Hughli	Bandipur	0	NB PHC
36	Hughli	Olipur	0	NB PHC
37	Hughli	Champsara	10	PHC
38	Hughli	Talpur	0	NB PHC
39	Hughli	Duttapur	0	NB PHC
40	Hughli	Mundulika	0	NB PHC
41	Hughli	Guti	0	NB PHC
42	Hughli	Rajbalhat	0	NB PHC
43	Hughli	Bhattapur	0	NB PHC
44	Hughli	Jangalpara	0	NB PHC
45	Hughli	Begampore	0	NB PHC
46	Hughli	Rajyadharpur	10	PHC
47	Hughli	Champsara	0	NB PHC
48	Hughli	Tantisal	0	NB PHC
49	Hughli	Golapsundari	0	NB PHC
50	Hughli	Ramchandrapur	0	NB PHC
51	Hughli	Marokhana	0	NB PHC
52	Hughli	Nakunda	0	NB PHC
53	Hughli	Jiterpur	0	NB PHC
54	Hughli	Tarahat	0	NB PHC
55	Hughli	Dihibagnun	0	NB PHC
56	Hughli	Moloypur	0	NB PHC
57	Hughli	Rangtakhali	0	NB PHC
58	Hughli	Muthadanga	0	NB PHC
59	Hughli	Dihibatpur	0	NB PHC
60	Hughli	Fatepur	0	NB PHC
61	Hughli	Bansberia	0	NB PHC
62	Hughli	Bhadrakali	0	NB PHC
63	Hughli	Dumurdaha Nityanandapur PHC	0	NB PHC

Selal
 SHYAMAL CHANDRA MONDAL
 W.B.C.S. (Exe)
 Joint Secretary
 Department of Health & Family Welfare



Medicare Environmental Management Pvt. Ltd.

[Signature]
 Authorized Signatory

Zone 7				
Sl. No.	Districts	Health Care Facilities	BedStrength/ Chairs(DHS)	RH, BPHC, PHC
1	Kolkata	Medical College & Hospital	2010	MCH
2	Kolkata	NRS Medical Coll. & Hospital	1890	MCH
3	Kolkata	School of Tropical Medicine	162	MCH
4	Kolkata	Lady Dufferin Victoria Hospital	278	Others
5	Kolkata	RIO Campus	250	Others
6	Kolkata	R. Ahmed Dental	113@	Stand alone Dental
7	Kolkata	IBTM&H	NA	Stand alone Blood Bank
8	Kolkata	Homeopathic MCH	50	Homeo
9	Kolkata	D.N Dey Homeopathic MCH	50	Homeo
			4690	

Zone 9				
Sl. No.	Districts	Health Care Facilities	Bed Strength (DHS)	RH, BPHC, PHC
1	Paschim Burdwan	Asansol DH & SSH	750	DH
2	Paschim Burdwan	Durgapur SDH	282	Oh
3	Paschim Burdwan	Ballavpur	50	RH
4	Paschim Burdwan	Khandra (U)	30	RH
5	Paschim Burdwan	Laudoha	30	RH
6	Paschim Burdwan	Panagarh	30	RH
7	Paschim Burdwan	Pithaikari	30	RH
8	Paschim Burdwan	Kelejora	30	RH
9	Paschim Burdwan	Bahadurpur	30	RH
10	Paschim Burdwan	Akalpur	10	BPHC
11	Paschim Burdwan	Raniganj	25	BPHC
12	Birbhum	Md.Bazar	30	RH
13	Birbhum	Nakrakonda	30	RH
14	Birbhum	Rajnagar	30	RH
15	Birbhum	Dubrajpur	30	RH
16	Birbhum	Bara Chaturi	15	BPHC
17	Birbhum	Suri DH & SSH	1042	DH
			2474	

Zone 9

Sl. No.	Districts	Health Care Facilities(24X7)	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Burdwan	Pandabeshwar	10	PHC
2	Paschim Burdwan	Barakar (AMC)	10	PHC
3	Birbhum	Bharkata	10	PHC
4	Birbhum	Tantipara	10	PHC
5	Birbhum	Barrah	10	PHC
6	Birbhum	Jashpur	10	PHC
7	Birbhum	Batikar	10	PHC
8	Birbhum	Joydeb	10	PHC
			80	

Zone 9

Sl. No.	Districts	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Burdwan	Malandighi	0	NB PHC
2	Paschim Burdwan	Shibpur	0	NB PHC
3	Paschim Burdwan	Shyambazar	0	NB PHC
4	Paschim Burdwan	Silampur	0	NB PHC
5	Paschim Burdwan	Kantaberia	0	NB PHC
6	Paschim Burdwan	Andal	0	NB PHC
7	Paschim Burdwan	Baska	0	NB PHC
8	Paschim Burdwan	Ichapur	0	NB PHC
9	Paschim Burdwan	Jamgram	0	NB PHC
10	Paschim Burdwan	Domahani	0	NB PHC
11	Paschim Burdwan	Lalganj	0	NB PHC
12	Paschim Burdwan	Nuni	0	NB PHC
13	Paschim Burdwan	Panuria	0	NB PHC
14	Paschim Burdwan	Pramila Nazrul	0	NB PHC
15	Paschim Burdwan	Sirishdanga	0	NB PHC
16	Paschim Burdwan	Birkulti	0	NB PHC
17	Paschim Burdwan	Chinchuria	0	NB PHC
18	Paschim Burdwan	Bakhternagar	0	NB PHC
19	Paschim Burdwan	Tiral	0	NB PHC
20	Paschim Burdwan	Dabor	0	NB PHC
21	Paschim Burdwan	Parbotipur	0	NB PHC
22	Paschim Burdwan	Baidyanathpur (AMC)	0	NB PHC
23	Paschim Burdwan	Dhenua (AMC)	0	NB PHC
24	Paschim Burdwan	Dihika (AMC)	0	NB PHC
25	Paschim Burdwan	Dakshin Dhacka (AMC)	0	NB PHC
26	Paschim Burdwan	Damra (AMC)	0	NB PHC
27	Paschim Burdwan	Marichkota (AMC)	0	NB PHC
28	Paschim Burdwan	Kumardiha (AMC)	0	NB PHC
29	Paschim Burdwan	Sodepur (AMC)	0	NB PHC

33	Birbhum	Puratangram	0	NB PHC
34	Birbhum	Rampur	0	NB PHC
35	Birbhum	Sekeddha	0	NB PHC
36	Birbhum	Bhabanipur	0	NB PHC
37	Birbhum	Panchara	0	NB PHC
38	Birbhum	Lokepur	0	NB PHC
39	Birbhum	Balijuri	0	NB PHC
40	Birbhum	Jatra	0	NB PHC
41	Birbhum	Bakreshwar	0	NB PHC
42	Birbhum	Niramoy TB Sanitorium	0	NB Oth

Zone 11

Sl. No	Districts	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Medinipur	Midnapore MCH	899	MCH
2	Paschim Medinipur	Chandrakona	60	RH
3	Paschim Medinipur	Daspur	30	RH
4	Paschim Medinipur	Debra SSH	340	RH
5	Paschim Medinipur	Garhbeta	60	RH
6	Paschim Medinipur	Hijli	60	RH
7	Paschim Medinipur	Keshpur	30	RH
8	Paschim Medinipur	Sabang	60	RH
9	Paschim Medinipur	Salboni SSH	330	RH
10	Paschim Medinipur	Belda	60	RH
11	Paschim Medinipur	Dwarigeria	30	RH
12	Paschim Medinipur	Keshiary	30	RH
13	Paschim Medinipur	Kewakole	30	RH
14	Paschim Medinipur	Khirpai	30	RH
15	Paschim Medinipur	Pingla	30	RH
16	Paschim Medinipur	Sonakhali	30	RH
17	Paschim Medinipur	Khandroi RH	30	RH
18	Paschim Medinipur	Chandra	15	BPHC
19	Paschim Medinipur	Changual	30	BPHC
20	Paschim Medinipur	Dantan	30	BPHC
21	Paschim Medinipur	Mohanpur (Bagda)	30	BPHC
22	Paschim Medinipur	Vidyasagar	30	BPHC
23	Paschim Medinipur	Kharagpur SDH	292	Oth
24	Paschim Medinipur	Ghatal SDH	550	Oth
25	Paschim Medinipur	MR Bangur TB Sanatorium, Digri	70	Oth
26	Paschim Medinipur	State Medical Unit	0	NB
27	Jhargram	Jhargram DH	600	DH
28	Jhargram	Chilkiagarh	30	BPHC
29	Jhargram	Binpur	30	RH
30	Jhargram	Belpahari	60	RH
31	Jhargram	Mohanpur	30	RH
32	Jhargram	Gopiballavpur SSH	300	RH
33	Jhargram	Tapsia	30	RH



36	Purba Medinipur	Anantapur	30	RH
37	Purba Medinipur	Basulia	30	RH
38	Purba Medinipur	Bhagawanpur	30	RH
39	Purba Medinipur	Gangadharbar	30	RH
40	Purba Medinipur	Janubasan	30	RH
41	Purba Medinipur	Khejurberia	30	RH
42	Purba Medinipur	Paikpari	30	RH
43	Purba Medinipur	Patashpur	30	RH
44	Purba Medinipur	Uttar Mechogram (Panskura)	330	RH
45	Purba Medinipur	Amlat	30	BPHC
46	Purba Medinipur	Barghashipur	30	BPHC
47	Purba Medinipur	Garh Moyna	30	BPHC
48	Purba Medinipur	Gonara	30	BPHC
49	Purba Medinipur	Tamluk DH	500	DH
50	Purba Medinipur	Egra SDH & SSH	470	Oth
51	Purba Medinipur	Haldia SDH	300	Oth
52	Nandigram	Erashal	30	RH
53	Nandigram	Basantia	30	RH
54	Nandigram	Mugberia	30	RH
55	Nandigram	Sillyaberia	30	RH
56	Nandigram	Bararankua	30	RH
57	Nandigram	Reapara	30	RH
58	Nandigram	Majna	15	BPHC
59	Nandigram	Kharipukuria	10	BPHC
60	Nandigram	Kamarda	30	BPHC
61	Nandigram	Digha AK	0	BPHC
62	Nandigram	Contai SDH	300	Oth
63	Nandigram	Digha SGH	54	Oth
64	Nandigram	Nandigram DH & SSH	330	DH
			7505	

Zone 11

Sl. No	Districts	Health Care Facilities (24x7)	Bed Strength (DHS)	RH, BPHC, PHC
1	Paschim Medinipur	Panchkhuri	10	PHC
2	Paschim Medinipur	Godapiasal	10	PHC

7	Paschim Medinipur	Khukurda	10	PHC
8	Paschim Medinipur	Nutuk	10	PHC
9	Paschim Medinipur	Gotasandha/Gatsandhya	4	PHC
10	Paschim Medinipur	Makrampur	4	PHC
11	Paschim Medinipur	Gokulpur	4	PHC
12	Paschim Medinipur	Paparara	4	PHC
13	Paschim Medinipur	Puyan	10	PHC
14	Paschim Medinipur	Passang	10	PHC
15	Paschim Medinipur	Khajrabari	10	PHC
16	Paschim Medinipur	Jaichalk/Jalchak	10	PHC
17	Paschim Medinipur	Mohar	10	PHC
18	Jhargram	Lalgarh	10	PHC
19	Jhargram	Shilda	10	PHC
20	Jhargram	Manikpara	10	PHC
23	Jhargram	Kultikri	10	PHC
25	Purba Medinipur	Nandai Gajan	10	PHC
26	Purba Medinipur	Paniparul	10	PHC
27	Purba Medinipur	Pratapdighi	10	PHC
28	Purba Medinipur	Bibhishanpur	4	PHC
43	Purba Medinipur	Patanda	10	PHC
48	Purba Medinipur	Ramchandrapur	10	PHC
29	Nandigram	Mahammadpur	4	PHC
30	Nandigram	Nayaput	4	PHC
31	Nandigram	Daulatpur	4	PHC
32	Nandigram	Heria	10	PHC
33	Nandigram	Janka	10	PHC
34	Nandigram	Simulia	4	PHC
			260	

Accicare Environmental Management Pvt. Ltd.

Recd

PRAYAMAL CHANDRA MONDAL
 (W.B.C.S. (Exe))
 Joint Secretary
 Department of Health & Family Welfare
 Govt. of West Bengal



[Signature]
 Authorised Signatory

Zone 11

Sl. No	Districts	Health Care Facilities	Bed Strength(DHS)	RH, BPHC, PHC
1	Paschim Medinipur	Pathra	0	NB PHC
2	Paschim Medinipur	Chhototara	10	PHC
3	Paschim Medinipur	Nayabasad	0	NB PHC
4	Paschim Medinipur	Dalhara	0	NB PHC
5	Paschim Medinipur	Anandapur	0	NB PHC
6	Paschim Medinipur	Mohobony	10	PHC
7	Paschim Medinipur	Bhimpur	0	NB PHC
8	Paschim Medinipur	Parbatipur	0	NB PHC
9	Paschim Medinipur	Nohary	0	NB PHC
10	Paschim Medinipur	Sandhipur	0	NB PHC
11	Paschim Medinipur	Charubala	0	NB PHC
12	Paschim Medinipur	Babuidanga	0	NB PHC
13	Paschim Medinipur	Ramjibanpur	10	PHC
14	Paschim Medinipur	Ramkrishnapur	0	NB PHC
15	Paschim Medinipur	Jara	0	NB PHC
16	Paschim Medinipur	Mangrul	0	NB PHC
17	Paschim Medinipur	Dingal	10	PHC
18	Paschim Medinipur	Bhagantapur	0	NB PHC
19	Paschim Medinipur	Sekendari	0	NB PHC
20	Paschim Medinipur	Mokrapur	0	NB PHC
21	Paschim Medinipur	Nischintapur	0	NB PHC
22	Paschim Medinipur	Chaipat	0	NB PHC
23	Paschim Medinipur	Khasbar	0	NB PHC
24	Paschim Medinipur	Soutia	0	NB PHC
25	Paschim Medinipur	Barakatanki	0	NB PHC
26	Paschim Medinipur	Radhanagar	0	NB PHC
27	Paschim Medinipur	Amba	0	NB PHC
28	Paschim Medinipur	Khemashuli	0	NB PHC
29	Paschim Medinipur	Khelar	0	NB PHC

32	Paschim Medinipur	Sabradhnewarpur	0	NB PHC
33	Paschim Medinipur	Satyapur	0	NB PHC
34	Paschim Medinipur	Kankra Shibram	0	NB PHC
35	Paschim Medinipur	Trilochonpur	0	NB PHC
36	Paschim Medinipur	Patharpuri	0	NB PHC
37	Paschim Medinipur	Ganasarisha	0	NB PHC
38	Paschim Medinipur	Boaslia	0	NB PHC
39	Paschim Medinipur	Harma	0	NB PHC
40	Paschim Medinipur	Kharika	0	NB PHC
41	Paschim Medinipur	Uchitpur	0	NB PHC
42	Jhargram	Andharia	0	NB PHC
43	Jhargram	Dharampur	0	NB PHC
44	Jhargram	Laghata	0	NB PHC
45	Jhargram	Ramgarh	10	PHC
46	Jhargram	Ergoda	0	NB PHC
47	Jhargram	Odolchuha	0	NB PHC
48	Jhargram	Kapgai	0	NB PHC
49	Jhargram	Chihchira	10	PHC
50	Jhargram	Chubka	0	NB PHC
51	Jhargram	Lauriadam	0	NB PHC
52	Jhargram	Chandri	0	NB PHC
53	Jhargram	Sasra	10	PHC
54	Jhargram	Alampur	0	NB PHC
55	Jhargram	Dhansol	0	NB PHC
56	Jhargram	Nota	0	NB PHC
57	Jhargram	Tentulia	10	PHC
58	Jhargram	Pathra	0	NB PHC
59	Jhargram	Chandabila	10	PHC
60	Jhargram	Jamirapal	0	NB PHC
61	Jhargram	Baligeria	0	NB PHC
62	Jhargram	Ramchandrapur	10	PHC
63	Purba Medinipur	Purba Itahara	10	PHC
64	Purba Medinipur	Machinan	0	NB PHC
65	Purba Medinipur	Purbanakha	0	NB PHC
66	Purba Medinipur	Kelomal	0	NB PHC
67	Purba Medinipur	Ramchandrapur (Sd. Matangini)	0	NB PHC
68	Purba Medinipur	Uttar Dhalhara	0	NB PHC
69	Purba Medinipur	Dakshin Gumai	0	NB PHC
70	Purba Medinipur	Dk Damodorpur	10	PHC
71	Purba Medinipur	Ramchandrapur (Garh Moyna)	0	NB PHC
72	Purba Medinipur	Arangkiarana	0	NB PHC
73	Purba Medinipur	Dhekuya	0	NB PHC
74	Purba Medinipur	Joyagar	0	NB PHC
75	Purba Medinipur	Barsundara	10	PHC
76	Purba Medinipur	Debhog	0	NB PHC
77	Purba Medinipur	Natshal	10	PHC
78	Purba Medinipur	Beaunberia	0	NB PHC

83	Purba Medinipur	Barhat	0	NB PHC
84	Purba Medinipur	Argool	0	NB PHC
85	Purba Medinipur	Kajlagarh	10	PHC
86	Purba Medinipur	Siulipur	0	NB PHC
87	Nandigram	Maheshpur	10	PHC
88	Nandigram	Boyal	0	NB PHC
89	Nandigram	Amdabad	0	NB PHC
90	Nandigram	Kulberia	10	PHC
91	Nandigram	Barabantalia	0	NB PHC
92	Nandigram	Banamalichatta	10	PHC
93	Nandigram	Deulbarh	0	NB PHC
94	Nandigram	Borberia	10	PHC
95	Nandigram	Sadihat	0	NB PHC
96	Nandigram	Gobra	0	NB PHC
97	Nandigram	Chandanpur	0	NB PHC
98	Nandigram	Nitmoitana	0	NB PHC
99	Nandigram	Hamirpur	0	NB PHC
100	Nandigram	Pichhaboni	0	NB PHC
101	Nandigram	Baraghuni	0	NB PHC
102	Nandigram	Gokhuri	0	NB PHC

Note: Calculation of Beds for Non Bedded Unit

For Health Care Facility providing only OPD services (nonbedded) would be paying pro-rata basis with 1 bed per day equivalent to daily average OPD of 20 patients (old & new patients) & average no of patients would be calculated on monthly basis with total no of patients coming to the health care facility (new, old & repeat visit) as numerator with no of working days in a month as denominator.

S. Chandra
 SHYAMAL CHANDRA MONDAL
 W.B.C.S. (Exe)
 Joint Secretary
 Department of Health & Family Welfare
 Govt. of West Bengal

For Medical Environmental Management Pvt. Ltd.



[Signature]
 Authorised Signatory



GOVERNMENT OF WEST BENGAL
ASSISTANT ENGINEER (P. W. D)

KOLKATA MEDICAL COLLEGE HOSPITAL SUB-DIVISION
88 College Street, KOLKATA -73
PH: - 2212 1817

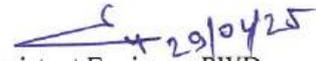
Memo No.638

Date: 29.04.2025

To whom it may concern

Sub: The movement of Sewage generated from Hospital (Medical College, RIO & STM)

The Kolkata Medical College, RIO (Regional Institute of Ophthalmology) and STM (School of Tropical Medicine) share the same campus and therefore utilize a common sewerage line. The Sewage from this campus initially flows through CR Avenue, College Street, Eden Hospital road and Kolutola road. It reaches the Kolkata Municipal Corporation (KMC) sewerage line through a total of 15 manhole (Mater Pit) pits along the route. From there, the sewerage is conveyed to the Phears Lane- Poomer Bazar Pumping station via KMC Sewerage network.



Assistant Engineer, PWD

Kolkata Medical College Hospital Sub-Division

Assistant Engineer, P.W.D.
Kolkata Medical College &
Hospital Sub-Division
Govt. of West Bengal



Government of West Bengal
Office of the MSVP
Medical College, Kolkata
88, College Street, Kolkata-700073



No. MC^H/ 1821 / 2025

Date 20.02.25

Order

A Training programme regarding LaQshya and MusQan will be held on **25.02.2025** at **1:00 pm** at **Eden Seminar room (Eden building 1st floor)** . All the scavenging staff who are related with LaQshya and MusQan project are directed to report at the training venue at the said time.

20.02.2025
Medical Superintendent Cum vice principal
Medical College & Hospital, Kolkata

No. MC^H/ 1821 / 1(10) 2025

Date 20.02.25

Copy forwarded for information and necessary action

- 1) The Principal, MCH Kolkata
- 2) HOD of Paediatrics, MCH Kolkata
- 3) HOD of G&O , MCH Kolkata
- 4) Dr Jayanta Sanyal , Additional Medical Superintendent, MCH Kolkata
- 5) Sri Amit Kr Hajra Deputy Superintendent (NM), MCH Kolkata
- 6) The Nursing Superintendent, MCH Kolkata
- 7) Smt Gargi Bonnerjee Dutta, Assistant Supdt (NM), MCH Kolkata
- 8) Sri Jayanta Das , Housekeeping Supervisor, MCH Kolkata
- 9) Sri Debanand Prasad, Housekeeping Supervisor, MCH Kolkata
- 10) Office copy

20.02.2025
Medical Superintendent Cum vice principal
Medical College & Hospital, Kolkata

JOINT INSPECTION REPORT
R.G. Kar Medical College & Hospital

West Bengal Pollution Control Board (WBPCB) & Central Pollution Control Board (CPCB)

I.	General Information:	
(a)	Name & Address of the HCF	: R.G.KAR MCH 1, KHUDIRAM BOSE SARANI KOLKATA - 700004
(b)	Contact person & Telephone No.	: PROF.(DR.) SAPTARSHI CHATTERJEE 9674497147
(c)	Month & Year of Establishment	: 1916
(d)	Government/Trust/Private Hospital	: STATE GOVT
(e)	Total no. of beds & average occupancy	: 1385
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974	: A copy of CTO dated 19-10-2022 is enclosed and marked as Annexure-I
	• Date of issue	: 19-10-2022
	• Validity up to	: 30-06-2027
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981	: A copy of CTO dated 19-10-2022 is enclosed and marked as Annexure-I
	• Date of issue	: 19-10-2022
	• Validity up to	: 30-06-2027
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998	: A copy of Authorization dated 19-10-2022 is enclosed and marked as Annexure-II
	• Date of issue	: 19-10-2022
	• Issued by	: WB PCB
	• Validity up to	: 30-06-2027
(i)	Daily Operation schedule (timings)	: ROUND THE CLOCK 7AM - 8AM, 11.30AM-12.30PM, 6PM-11.30PM
(j)	Status of Annual Report submission	: The Annual Report (Form IV) has been submitted for the year 2023. A copy of the Annual Report is enclosed and marked as Annexure-III
(k)	House Keeping and Sanitation status	: 538 PERSONS
(l)	Staff involvement in BMW management (no. of persons)	: 538 PERSONS
	• Managerial/Administration	: 01
	• Equipment operations	: Not available
	• Transportation of BMW	: Not Available
	• Sanitation & others	: 537
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy)	: YES, A copy is provided, however, the date of submission is not legible, the same is enclosed as Annexure-III

II. Bio-medical Waste (Sources, Storage and segregation):				
(a)	Sources of Biomedical Waste Generation		:	WARDS, OTS, LABS
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum		:	As per annual report of 2023-2024, total bio medical waste 18024 kg/annum.
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day):			
	Category No.	Category of Waste	Quantity Generated (kg/day)	Treatment & Disposal
	1	Yellow	49.38	Disposed through M/s Medicare Environmental Pvt. Ltd.
	2	Red	10.68	Disposed through M/s Medicare Environmental Pvt. Ltd.
	3	Blue	10.68	Disposed through M/s Medicare Environmental Pvt. Ltd.
	4	White	3.75	Disposed through M/s Medicare Environmental Pvt. Ltd.
(d)	Record keeping for generation and disposal of BMW		:	The record of biomedical waste generated (category-wise no. of bags) is maintained ward-wise by the HCF. Copy of logbooks is enclosed and attached as Annexure IV .
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)		:	The color-coded bins are observed. However, unsegregated waste is found at the temporary storage area.
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)		:	<ul style="list-style-type: none"> • The temporary storage facility/central waste collection room for bio-medical waste is situated within the premises of the HCF. • It has been set up adjacent to a trauma care building near the main entrance of the HCF. • The central waste collection room has ventilation, and a biohazard symbol is provided on its gate. • The temporary storage facility lacks proper infrastructure and maintenance. • There is no adequate security and space to manage the Bio Medical Waste. • The floor washing water of the temporary storage seepage



			around the area, no garland drain was observed.
(g)	Whether temporary storage is satisfactory (Yes /No)	:	No
(h)	Status of treatment at wards and chemicals used	:	The floors of the wards are washed with 0.5% hypochlorite solution and other surfaces are disinfected by Bacilo Shield (containing 2% glutaraldehyde), as reported.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	Housekeeping in wards was found satisfactory, however, blood collecting vials were inappropriately scattered on the floor within the blood collection units. Improper disposal and handling of blood-contaminated materials poses infection control risks and violates biomedical waste management protocols. Hence, overall housekeeping standards are unsatisfactory. (Pic-1)
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Trolleys, however, no Biohazard symbols were found (Pic-2)
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	No

(l)	Category wise disposal options followed:		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	CONTAMINATED WASTES	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
	Blue	SHARP WASTES/ GLASS	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
	Yellow	ANATOMICAL WASTE	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
	Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	Treatment and disposal are done by CBWTF, M/s Medicare Environmental Pvt. Ltd.
III	On-site Treatment of BWM by HCF:		
.			

(a)	Total quantity of bio-medical waste treated (Kg per day)		Not Applicable							
	• Deep Burial in Kg/day	:								
	• Incinerable in Kg/day	:								
	• Autoclaving/ Microwaving/ Hydroclaving in kg/day	:								
	• Others (please specify) in Kg/day	:								
(b)	On-site Treatment Provision by Incineration:									
	• Supplier of the Incinerator	:	Not applicable							
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	:	Not applicable							
	• Operation conditions of the Incineration based on the designs/supplier	:	Not applicable							
	• Provision made for Temperature measurements	:	Not applicable							
	• Daily Operation schedule (timings)	:	Not applicable							
	• Operating conditions as per records and as observed	:	Not applicable							
	• Stack attached with the incinerator	:	Not applicable							
	• Air pollution control systems attached with the incinerator	:	Not applicable							
	• Auxiliary fuels used for incineration	:	Not applicable							
	• Consumption of auxiliary fuels	:	<table border="1"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>		Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month									
a) --	--									
b) --	--									
	• Monitoring provision attached with the stack	:	--							
	• Storage provision at the incinerator	:	Not applicable							
	• Fire safety measures adopted	:	Not applicable							
	• Log book for operation of incinerator	:	Not applicable							
	• Type of wastes incinerated and its characteristics	:	Not applicable							
	• Average quantity of wastes incinerated per day or per month or per annum	:	Not applicable							
	• Duration of operating hours of incineration:	:	Not applicable							
	• Details of heat recovery system installed with incinerator if any:	:	Not applicable							
	• Stack gaseous emissions monitored:									

Emission Parameters	Permissible Limits	Monitored Values** by CPCB
Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	Not applicable
Nitrogen Oxides	450 mg/Nm ³	Not applicable
HCl	50 mg/Nm ³	Not applicable
SO ₂	Low Sulphur fuel to be used	Not applicable
Stack Height	30 meter	Not applicable
Volatile Organic compound in ash (%)	Less than 0.01%	Not applicable
Temp. in Primary Chamber	800°C (+/-) 50°C	Not applicable
Temp. in secondary Chamber	1050°C (+/-) 50°C	Not applicable
Residence time in sec. chamber	1 second	Not applicable
<ul style="list-style-type: none"> Quantity of ash generation per day or per month or per annum 	:	Not applicable
<ul style="list-style-type: none"> Final disposal mode of incineration ash (also indicate characteristics) 	:	Not applicable
<ul style="list-style-type: none"> Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration) 	:	Not applicable
(c) Autoclaving /Microwaving /Hydroclaving :		
<ul style="list-style-type: none"> Capacity 	:	Not applicable
<ul style="list-style-type: none"> Make 	:	Not applicable
<ul style="list-style-type: none"> Air pollution control devices attached 	:	Not applicable
<ul style="list-style-type: none"> Capacity of shredder and make: 	:	Not applicable
<ul style="list-style-type: none"> Operating conditions as per designs 	:	Not applicable
<ul style="list-style-type: none"> Graphic or computer recording devices attached with the system 	:	Not applicable
<ul style="list-style-type: none"> Operating conditions as observed in recording system 	:	Not applicable
<ul style="list-style-type: none"> Performance evaluation by spore testing or routine test. Details thereof 	:	Not applicable
<ul style="list-style-type: none"> Biological indicators 	:	Not applicable
(d) Onsite Wastewater Treatment:		
<ul style="list-style-type: none"> Consumption of water per day (in kl/day) 	:	No information was provided
<ul style="list-style-type: none"> Sources of water supply 	:	Kolkata Municipal Water
<ul style="list-style-type: none"> Sources of waste water generation and the quantity (in kl/day) 	:	No information was provided
<ul style="list-style-type: none"> Total Waste water generation quantity (in kl/day) 	:	No information is available
<ul style="list-style-type: none"> Steps involved in Effluent Treatment Plant (Also enclose flow 	:	As reported, an ETP is under proposal stage

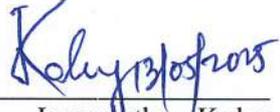
	chart of ETP)																														
	• Type of chemicals used in ETP and the consumption (in kg/day)	:	Not Available																												
	• Intake characteristics of ETP	:																													
	• Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	:																													
	• compliance to the regulatory requirements for final disposal of treated liquid effluent:																														
	<table border="1"> <thead> <tr> <th>Parameter</th> <th>Prescribed standard limits in mg/l except pH as per CTO</th> <th>Monitored values** in mg/l except pH of CPCB</th> <th>Monitored values** in mg/l except pH WBPCB</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.5-9.0</td> <td>7.16</td> <td>7.24</td> </tr> <tr> <td>SS</td> <td>100</td> <td>40</td> <td>18.0</td> </tr> <tr> <td>O & G</td> <td>10</td> <td>BDL</td> <td>1.14</td> </tr> <tr> <td>BOD</td> <td>30</td> <td>11</td> <td>35.00</td> </tr> <tr> <td>COD</td> <td>250</td> <td>67</td> <td>54.65</td> </tr> <tr> <td>Bio-assay Test</td> <td>90% survival of fish after 96 h in 100% effluent</td> <td>*</td> <td>--</td> </tr> </tbody> </table>	Parameter	Prescribed standard limits in mg/l except pH as per CTO	Monitored values** in mg/l except pH of CPCB	Monitored values** in mg/l except pH WBPCB	pH	6.5-9.0	7.16	7.24	SS	100	40	18.0	O & G	10	BDL	1.14	BOD	30	11	35.00	COD	250	67	54.65	Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	--		
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Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	--																												
	• Analysis procedures followed for characterization of waste waster	:	The BOD analysis has been through IS 3025 (Part-44):1993 and pH, O&G, COD and TSS have performed by APHA 24th Ed. 5220 B. Part 5000.544 to 545:2023 method.																												
	• Any other mode of wastewater disposal, Details thereof	:	No																												
(e)	On-site BMW Disposal																														
	• Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low-lying areas	:	No																												
	• Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m)	:	Not Available																												
	• Precautionary measures taken around the sharp pit or encapsulation facility	:	Not Available																												
	• Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority	:	Not Available																												
	• Give measures taken for disposal of BMW by sharp pit/encapsulation:	:	Not Available																												
	• Ground Water Level and the	:	Not Available																												

	Characteristics around the encapsulation pit:	
	<ul style="list-style-type: none"> Records with regard to the Deep Burial 	: Not Available
IV.	Status of infrastructure (specify shortcomings observed if any):	
	<ul style="list-style-type: none"> Treatment equipment room: Main waste storage room: Treated waste storage room: Generator set (size and regulatory compliance details) Waste treatment site security (High walls, fencing, guarded gates etc.) Washing room for waste containers Protective gear for waste handlers 	<ul style="list-style-type: none"> : No room is available : Not Available : Not Available : No Information was provided : Not available : Not available : Not Found
V.	Record keeping details:	
	<ul style="list-style-type: none"> Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any. 	: No, The HCF does not maintain records as per Rules.
VI.	Monitoring Frequency Details:	
	<ul style="list-style-type: none"> Frequency of monitoring of incinerator/ autoclave/ microwave/ hydroclave/ ETP effluent discharge name of the laboratory (specify approved or not) Give details of compliance/ non-compliance of liquid and air emissions. 	<ul style="list-style-type: none"> : Not Available : Not Available : Not Available
VII.	Monitoring results carried out by SPCB/ PCC:	
	<ul style="list-style-type: none"> Incinerator gaseous stack emissions (attach monitoring results) Validation/ efficacy test of autoclave/ microwave/ hydroclave: ETP inlet and outlet characteristics 	<ul style="list-style-type: none"> : Not Available : Not Available : Not Available
VIII	Whether wastes are disposed-off through common facility. If so provide details:	



	Type of wastes disposed after treatment <ul style="list-style-type: none"> • Plastic wastes after treatment • Treated sharps • Incineration ash • Other treated solid wastes • Treated waste water 	: : : : :	No onsite treatment was found. Not available Not available Not available Not available
IX.	Check for the following (indicate YES/NO):		
	Bio-medical waste is not mixed with other waste.		No, it is mixed with the other waste, and it was found in the temporary storage point. (Pic-3)
	• Needle/syringe destroyer at required places		Yes
	• Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.		Yes
	• Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol		Yes
	• Whether awareness among hospital staff/ doctors generated?		Yes
	• Whether labeling of bag has been done with respective ward no. to identify its source to enable improvement of segregation?		Yes
	• Whether special care is taken with regard to mercury spillage/breakage		Not Applicable
	• Deployment of posters/placards within the hospitals		Not Applicable
	• Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?		Yes, Daily Collection is being done. As reported by HCF
	• Whether waste collected in a container of similar colour with label as per the Rules?		No,
	• Whether the person who collects BMW maintains a register?		Yes
	• Type of vehicle used (closed type or open type) for transportation for final disposal?		Closed Trolle for transportation of bio medical waste to the temporary storage.
	• Has due attention been given to vehicles to prevent spillage/ pilferage/ loading/ unloading etc.?		Yes
	• The facility operator collects waste daily or alternate day.? Whether criterion of 48 hours is compiled?		Daily.



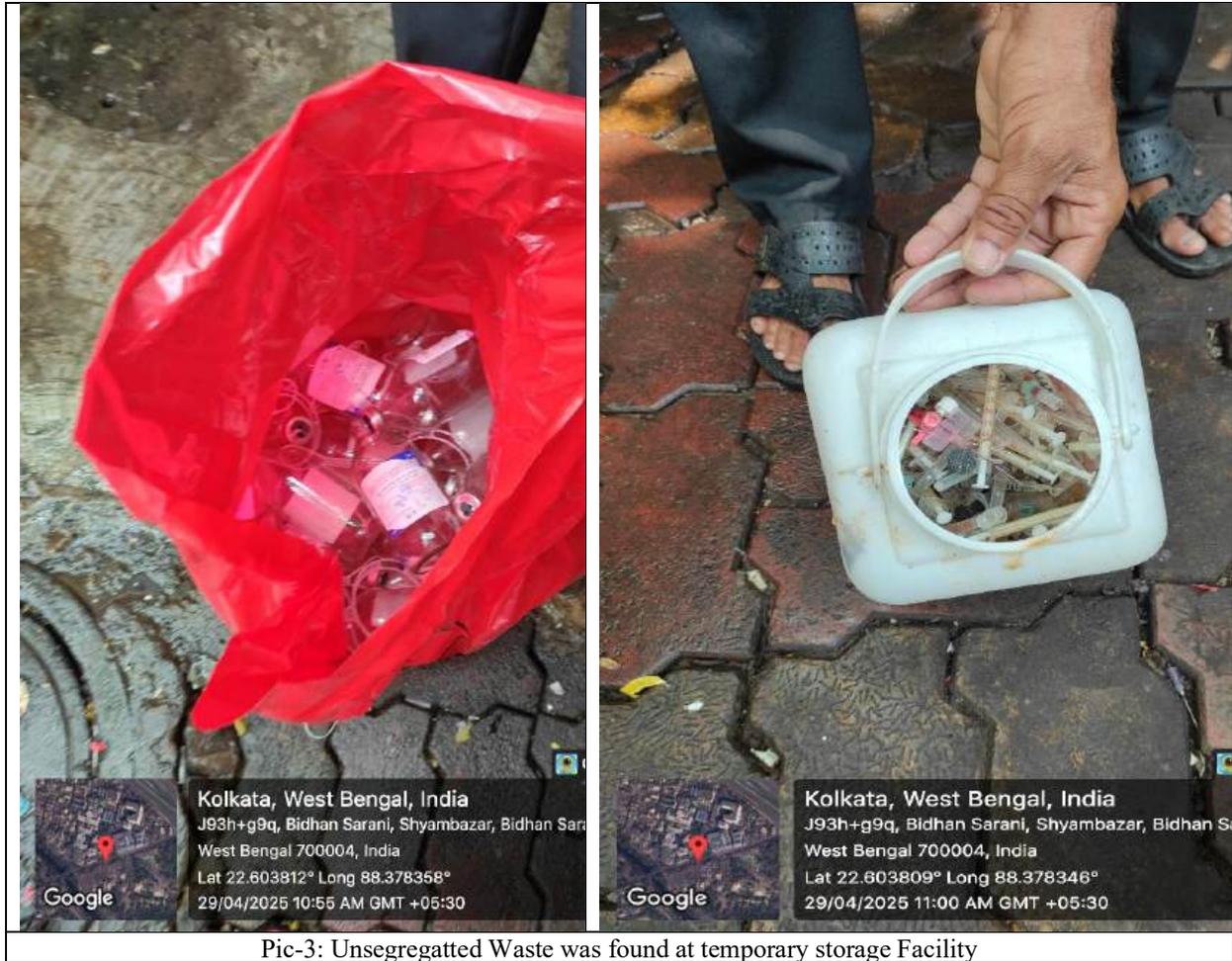
X.	Other observations:	
	<ul style="list-style-type: none"> • No onsite Pre-treatment is in practiced. • During the inspection, color-coded bins were observed; however, no covered bins were present in the wards. (Pic-4) • The Bar-code labels are not provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW management rules, 2016. • The infrastructure of the central waste collection room for bio-medical waste is plagued by multiple deficiencies (Pic-5): • Inappropriate location near public/visitor access areas creates potential health and safety risks • Insufficient storage space fails to accommodate the mandatory 48-hour storage period for bio-medical waste • Complete absence of dedicated drainage systems both inside and outside the storage facility. • Missing essential signage displaying contact details, phone numbers, and other relevant operational information. 	
XI.	Recommendations: <ol style="list-style-type: none"> 1. Pre-Treatment of the Bio Medical Waste (laboratory waste, microbiological waste, blood samples and blood bags) should be maintained as rule 4 (c) of BMW Rules, 2016. 2. Adequate infrastructure should be developed for temporary storage of Bio Medical Waste as per rule 4(b) and rule 8(7) of the BMW Rules, 2016. 3. Establish Bar Code System as per rule 4(i) of the BMW Rules, 2016. 	
XII.	Name (s) of the visiting official (s) with address	: Shr. Jagannath Koley, Junior Scientist, WBPCB Shr. Chayan Gayen, AEE, RO Salt Lake, WBPCB Sh. Debabrata Das, Sc 'B', RD-Kolkata, CPCB
XIII	Date of visit to HCF	: 29.04.2025
XIV	Signature of the Officials with Date	
	 Shr. Jagannath Koley, Junior Scientist, WBPCB	 Shr. Chayan Gayen, AEE, RO Salt Lake, WBPCB
	 Sh. Debabrata Das, Sc 'B', RD-Kolkata, CPCB	



Pic-1: Blood Collecting Vials are scattered over the floor



Pic-2: Collecting Trolley and Container



Pic-3: Unsegregated Waste was found at temporary storage Facility



Pic-4: Open Color-Coded Bins at Hospital Wards



Pic-5: Temporary Storage Facility

661
WEST BENGAL POLLUTION CONTROL BOARD

'Paribesh Bhawan', 10A, Block - LA, Sector III
Bidhannagar, Kolkata - 700 106

[Renewal]

CO123297



Memo No. 28/25/CON(BM)-1979/2005

Date 19.10.2022

Consent to Operate for Health Care Establishments under Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

The West Bengal Pollution Control Board (hereinafter referred to as State Board) under the provisions of Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974, as amended and Section 21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended and Rules and Orders made thereunder hereby

grants its Consent to R. G. Kar Medical College & Hospital

for its unit located at 1, Kohudisam Bose Sarani, Kolkata - 700004

for a period from date of issue to 30/06/2027 to operate the Health Care

Establishment and to discharge liquid effluent through - nos. of outlets/outfalls

to KMC sewer line (place of discharge) and to emit the gaseous emissions through stack(s)

attached to 2X250KVA, 2X750KVA & 1X320KVA D. G. sets

in accordance with the conditions as mentioned in the consent provided on any day at any instance the quality and quantity of liquid discharge and gaseous emission shall not exceed the permissible limit as specified in the Environment (Protection) Act, 1986

Breach of the conditions and/or failure to comply with the directions as set out here render the applicant liable for prosecution under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

The State Board reserves the right to revoke, withdraw or make any reasonable variation / change / alter the conditions of this consent by giving one month's notice to the applicant.

Bed capacity - 1385 nos.

Conditions :

01. The consent is granted to carry on - nos. of Pathological/diagnostic tests/treatment of - nos. of patients per month.
02. The applicant shall take adequate measures to treat/store/dispose off 522.00 kgs. per month of Bio-medical wastes generated from the health care establishment as specified in the Rules.
03. The applicant shall remain responsible for the quantity and quality of liquid effluent and gaseous emission.
04. To bring any change in the unit, stacks, place or point of discharge of effluent etc. the applicant shall obtain

05. The applicant shall take adequate measures to maintain the quality of the liquid effluent as specified below:

Parameters	Permissible standards	Frequency of Sampling
pH range	6.5 to 9.0	Yearly
TSS	Conc. not exceed 100 mg/1	
BOD	Conc. not exceed 30 mg/1	
COD	Conc. not exceed 250 mg/1	
Oil & Grease	Conc. not exceed 10 mg/1	
Bio-assay test	90% survival of fish after 96 hours in 100% effluent	

06. The applicant shall take adequate measures to maintain the quality of gaseous emissions as specified below: *Pr. see Annexure I*

Stack attached to	Stack height in metre from G.L.	Concentrations [in mg/Nm ³] of parameters not to exceed					Frequency of Sampling
		SPM	SO ₂	NO _x	HCL	Conditions	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	

07. The applicant shall maintain the noise levels from its own sources within the premises within the limit given below:

Time	Limit in dB (A) Leq
Day Time (06 a.m. to 10 p.m.)	50
Night Time (10 p.m. to 06 a.m.)	40

08. Noise levels from the DG set should be controlled by providing an acoustic enclosure or by treating the room acoustically. Installation of DG Set must be strictly in compliance with the recommendations of the manufacturer, A proper routine and preventive maintenance procedure for the DG Set should be set and followed in consultation with the DG Set manufacturer to prevent noise levels from deterioration with use.

09. The applicant shall maintain good house keeping, good working condition and take adequate measures to control pollution from all sources.

10. The applicant shall allow the officers of the Board to enter into applicant's premises at any reasonable time for inspecting the unit.

11. The applicant shall make an application to the State Board in the prescribed form for renewal of the consent at least *60 (sixty) days* before the date of expiry of this consent.

12. The establishment shall not undertake any expansion, modification or alteration in the existing process or equipment without the prior permission of the W.B.Pollution Control Board.

13. The State Board reserves the right to revoke this consent if at any time it is found that the health care establishment is not meeting the standards as mentioned by W.B.P.C.B. or if the pollution control equipment are found to be inoperative.

14. The applicant shall obtain Authorisation for the generation, collection, reception, storage, transportation, treatment and disposal or any other form of handling of Bio-medical waste under the provisions of Bio-Medical Waste (Management & Handling) Rules, 1998 and its amendments thereafter from the Board.

15. *Pr. see Annexure II.*



For and on behalf of the State Board

K. Manoj / 19.10.2022

ANNEXURE I to 'Consent to Operate' Sl. No. CO123297

Name of the unit: R. G. Kar Medical College & Hospital
1, Kshudiram Bose Sarani, Kolkata- 700004

- a. For DG set below 800 kW $H = h + 0.2 \times \sqrt{kVA}$ Where H = height of exhaust stack h = height of building.
- b. For DG set above 800 kW - Minimum 30 meter. In case building height is more than 30 meter Stack Height = Building height + minimum 6 meter

TABLE

Power Category	Emission Limits (g/kW-hr)			Smoke Limit (light absorption coefficient, m ⁻¹)
	NOx+HC	CO	PM	
Upto 19 KW	≤ 7.5	≤ 3.5	≤ 0.3	≤ 0.7
More than 19 KW upto 75 KW	≤ 4.7	≤ 3.5	≤ 0.3	≤ 0.7
More than 75 KW upto 800 KW	≤ 4.0	≤ 3.5	≤ 0.2	≤ 0.7

EMISSION STANDARDS FOR DIESEL ENGINES (ENGINE RATING MORE THAN 0.8 MW (800 KW)) FOR POWER PLANT, GENERATOR SET APPLICATIONS AND OTHER REQUIREMENTS

TABLE

Parameter	Area Category	Total engine rating of the plant (includes existing as well as new generator sets)	Generator sets commissioning date		
			Before 1.7.2003	Between 1.7.2003 and 1.7.2005	On or after 1.7.2005
NOx (as NO ₂) (AT 15% O ₂), dry basis, in ppmv	A	Upto 75 MW	1100	970	710
	B	Upto 150 MW			
	A	More then 75 MW	1100	710	360
	B	More then 150 MW			
NMHC (as C) (at 15% O ₂), mg/Nm ³	Both A and B		150	100	
PM (at 15% O ₂), mg/Nm ³	Diesel Fuels- HSD & LDO	Both A and B	75	75	
	Furnace Oils- LSHS & FO	Both A and B	150	100	
CO (at 15% O ₂), mg/Nm ³	Both A and B		150	150	
Sulphur Content in fuel	A			< 2%	
	B			< 4%	
Fuel specification	For A only	Up to 5MW	Only Diesel fuels (HSD, LDO) shall be used.		
Stack height (for generator sets commissioned after 1.7.2003)	Stack height shall be maximum of the following, in meter: (i) $14 Q^{0.3}$, Q= Total SO ₂ emission from the plant in kg/hr. (ii) Minimum 6 m. above the building where generator set is installed. (iii) 30 m.				

Ananda / 19.10.2022
Senior Environmental Engineer
Bio-medical Waste Management Cell
West Bengal Pollution Control Board
Senior Environmental Engineer
Bio-medical W.M. cell

Annexure II to 'Consent to Operate' Sl. No. CO123297

Additional Conditions issued to: R. G. Kar Medical College & Hospital
1, Kshudiram Bose Sarani, Kolkata- 700004

1. The unit should comply with the Order of the Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22-07-2021 and the conditions stipulated in the previous 'Consent to Operate' vide memo no. 18/2S/CON(BM)-1979/2005 dated 12/08/2020.
2. Guidelines for Management of Healthcare Waste as per Biomedical Waste Management Rules, 2016 published by the Central Pollution Control Board should be followed.


Senior Environmental Engineer
Bio-medical Waste Management Cell
West Bengal Pollution Control Board
Senior Environmental Engineer
Bio-medical W.M. cell

JOINT INSPECTION REPORT**Lady Dufferin Victoria Hospital****West Bengal Pollution Control Board (WBPCB) & Central Pollution Control Board (CPCB)**

I. General Information:	
(a)	Name & Address of the HCF : Lady Dufferin Victoria Hospital, 1, Raja Rammohan Roy Sarani, Kolkata-700009.
(b)	Contact person & Telephone No. : Ms. Sayani Roy Chatterjee, Asst. Superintendent, Mob: 8697068726.
(c)	Month & Year of Establishment : 1898
(d)	Government/Trust/Private Hospital : State Government
(e)	Total no. of beds & average occupancy : 278
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974 : A copy of CTO dated 17.05.2022 is enclosed and marked as Annexure-I
	• Date of issue : 17.05.2022
	• Validity up to : 30.04.2027
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981 : A copy of CTO dated 17.05.2022 is enclosed and marked as Annexure-I
	• Date of issue : 17.05.2022
	• Validity up to : 30.04.2027
(h)	Authorization under Bio-medical Waste (M & H) Rules, 1998 : Yes
	• Date of issue : 17-05-2022
	• Issued by : WBPCB
	• Validity up to : 30-04-2027
(i)	Daily Operation schedule (timings) : 06:00 AM to 07:00 AM, 01:00 PM to 02:00 PM & 07:00 PM to 08:00 PM
(j)	Status of Annual Report submission : Yes
(k)	House Keeping and Sanitation status : Yes
(l)	Staff involvement in BMW management (no. of persons) : 157
	• Managerial/Administration : 9
	• Equipment operations : 94
	• Transportation of BMW : 54
	• Sanitation & others : 54
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy) : Yes
II. Bio-medical Waste (Sources, Storage and segregation):	
(a)	Sources of Biomedical Waste Generation : Ward, Pathology, Radiology, OPD.

(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum	:	<p>The total quantity of Bio-medical waste generated as per Annual Report (Form IV) during the year 2023 is as follows:</p> <table border="1" data-bbox="951 317 1422 621"> <thead> <tr> <th>Category:</th> <th>Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>1385</td> </tr> <tr> <td>Red</td> <td>581</td> </tr> <tr> <td>White</td> <td>25</td> </tr> <tr> <td>Blue</td> <td>128</td> </tr> <tr> <td>Total</td> <td>2119</td> </tr> </tbody> </table> <p>Daily collection report: (MEDICARE) 28.04.2025- 62 kg 29.04.2025- 82 kg 30.04.2025- 78 kg</p>	Category:	Bio-medical waste generated (Kg/annum):	Yellow	1385	Red	581	White	25	Blue	128	Total	2119
Category:	Bio-medical waste generated (Kg/annum):														
Yellow	1385														
Red	581														
White	25														
Blue	128														
Total	2119														
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day): 2119 kg/annum as per annual report 2023-2024.		<table border="1" data-bbox="282 915 753 1213"> <thead> <tr> <th>Category:</th> <th>Bio-medical waste generated (Kg/annum):</th> </tr> </thead> <tbody> <tr> <td>Yellow</td> <td>1385</td> </tr> <tr> <td>Red</td> <td>581</td> </tr> <tr> <td>White</td> <td>25</td> </tr> <tr> <td>Blue</td> <td>128</td> </tr> <tr> <td>Total</td> <td>2119</td> </tr> </tbody> </table>	Category:	Bio-medical waste generated (Kg/annum):	Yellow	1385	Red	581	White	25	Blue	128	Total	2119
Category:	Bio-medical waste generated (Kg/annum):														
Yellow	1385														
Red	581														
White	25														
Blue	128														
Total	2119														
(d)	Record keeping for generation and disposal of BMW	:	Yes												
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)	:	Yes												
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)	:	Yes												
(g)	Whether temporary storage is satisfactory (Yes /No)	:	Yes												
(h)	Status of treatment at wards and chemicals used	:	No												
(i)	Status of House Keeping in Wards and at	:	Satisfactory												

	source of BMW generation		
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Hand Trolley.
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	Yes

(l)	Category wise disposal options followed :		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	Recyclable contaminated waste	Treatment and disposal are done by CBWTF
	Blue	<ul style="list-style-type: none"> Glassware Metallic body implants 	Treatment and disposal are done by CBWTF
	Yellow	<ul style="list-style-type: none"> Human anatomical waste Soiled waste Discarded/Expired medicines Clinical lab waste 	Treatment and disposal are done by CBWTF
	White	Sharp objects	Treatment and disposal are done by CBWTF
III	On-site Treatment of BWM by HCF: N/A.		
(a)	Total quantity of bio-medical waste treated (Kg per day)		
	<ul style="list-style-type: none"> Deep Burial in Kg/day Incinerable in Kg/day Autoclaving/ Microwaving/ Hydroclaving in kg/day Others (please specify) in Kg/day 	:	<ul style="list-style-type: none"> Not Applicable Not Applicable Not Available Not Applicable
(b)	On-site Treatment Provision by Incineration:		
	<ul style="list-style-type: none"> Supplier of the Incinerator 	:	Not Applicable
	<ul style="list-style-type: none"> Capacity of the Incineration in tonnes per hour and tonnes per annum 	:	Not Applicable
	<ul style="list-style-type: none"> Operation conditions of the Incineration based on the designs/supplier 	:	Not Applicable
	<ul style="list-style-type: none"> Provision made for Temperature measurements 	:	Not Applicable
	<ul style="list-style-type: none"> Daily Operation schedule (timings) 	:	Not Applicable
	<ul style="list-style-type: none"> Operating conditions as per records and as observed 	:	Not Applicable
	<ul style="list-style-type: none"> Stack attached with the incinerator 	:	Not Applicable
	<ul style="list-style-type: none"> Air pollution control systems attached 	:	Not Applicable

	with the incinerator								
	• Auxiliary fuels used for incineration	:	Not Applicable						
	• Consumption of auxiliary fuels	:	<table border="1"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month								
a) --	--								
b) --	--								
	• Monitoring provision attached with the stack	:	Not Applicable						
	• Storage provision at the incinerator	:	Not Applicable						
	• Fire safety measures adopted	:	Not Applicable						
	• Log book for operation of incinerator	:	Not Applicable						
	• Type of wastes incinerated and its characteristics	:	Not Applicable						
	• Average quantity of wastes incinerated per day or per month or per annum	:	Not Applicable						
	• Duration of operating hours of incineration:	:	Not Applicable						
	• Details of heat recovery system installed with incinerator if any:	:	Not Applicable						

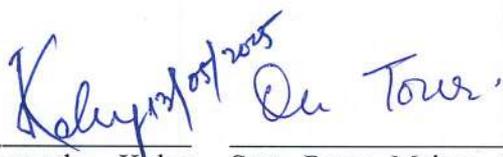
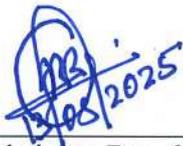
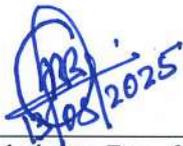
	• Stack gaseous emissions monitored: Not Applicable		
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	Not Applicable
	Nitrogen Oxides	450 mg/Nm ³	Not Applicable
	HCl	50 mg/Nm ³	Not Applicable
	SO ₂	Low Sulphur fuel to be used	Not Applicable
	Stack Height	30 meter	Not Applicable
	Volatile Organic compound in ash (%)	Less than 0.01%	Not Applicable
	Temp. in Primary Chamber	800°C (+/-) 50°C	Not Applicable
	Temp. in secondary Chamber	1050°C (+/-) 50°C	Not Applicable
	Residence time in sec. chamber	1 second	Not Applicable
	** Not applicable.		
	• Quantity of ash generation per day or per month or per annum	:	Not Applicable
	• Final disposal mode of incineration ash (also indicate characteristics)	:	Not Applicable
	• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	Not Applicable
(c)	Autoclaving /Microwaving /Hydroclaving : Not Available		
	• Capacity	:	Not Available

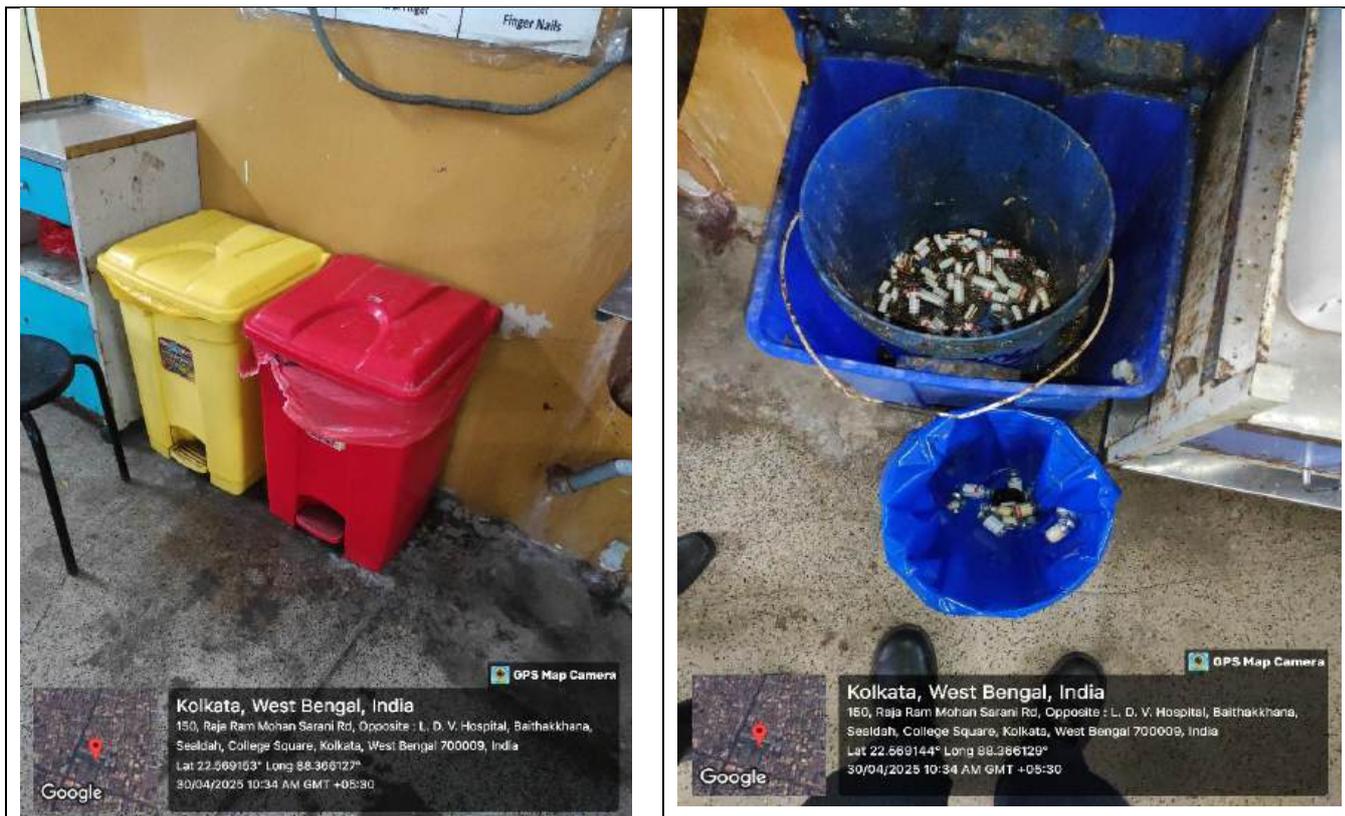
	• Make	:	Not Available																												
	• Air pollution control devices attached	:	Not Available																												
	• Capacity of shredder and make:	:	Not Available																												
	• Operating conditions as per designs	:	Not Available																												
	• Graphic or computer recording devices attached with the system	:	Not Available																												
	• Operating conditions as observed in recording system	:	Not Available																												
	• Performance evaluation by spore testing or routine test. Details thereof	:	Not Available																												
	• Biological indicators	:	Not Available																												
(d)	Onsite Wastewater Treatment:																														
	• Consumption of water per day (in kl/day)	:	No information is provided																												
	• Sources of water supply	:	No information is provided																												
	• Sources of waste water generation and the quantity (in kl/day)	:	No information is provided																												
	• Total Waste water generation quantity (in kl/day)	:	No information is provided																												
	• Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP)	:	Not Available																												
	• Type of chemicals used in ETP and the consumption (in kg/day)	:	Not Applicable																												
	• Intake characteristics of ETP	:	Not Applicable																												
	• Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	:	Discharge through KMC Drain and pumped in Palmer Bazar Pumping Station.																												
	• compliance to the regulatory requirements for final disposal of treated liquid effluent: <table border="1" data-bbox="289 1180 1308 1843"> <thead> <tr> <th>Parameter</th> <th>Permissible limits in mg/l except pH as per CTO</th> <th>Monitored values** in mg/l except pH except CPCB</th> <th>Monitored values** in mg/l except pH except WBPCB</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.5-9.0</td> <td>7.7</td> <td>7.72</td> </tr> <tr> <td>SS</td> <td>100</td> <td>25</td> <td>22.00</td> </tr> <tr> <td>O & G</td> <td>10</td> <td>BDL</td> <td>BDL</td> </tr> <tr> <td>BOD</td> <td>30</td> <td>16</td> <td>22.63</td> </tr> <tr> <td>COD</td> <td>250</td> <td>87</td> <td>64.76</td> </tr> <tr> <td>Bio-assay Test</td> <td>90% survival of fish after 96 h in 100% effluent</td> <td>*</td> <td>--</td> </tr> </tbody> </table>			Parameter	Permissible limits in mg/l except pH as per CTO	Monitored values** in mg/l except pH except CPCB	Monitored values** in mg/l except pH except WBPCB	pH	6.5-9.0	7.7	7.72	SS	100	25	22.00	O & G	10	BDL	BDL	BOD	30	16	22.63	COD	250	87	64.76	Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	--
Parameter	Permissible limits in mg/l except pH as per CTO	Monitored values** in mg/l except pH except CPCB	Monitored values** in mg/l except pH except WBPCB																												
pH	6.5-9.0	7.7	7.72																												
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COD	250	87	64.76																												
Bio-assay Test	90% survival of fish after 96 h in 100% effluent	*	--																												
	*The CPCB RD Kolkata Laboratory does not have that facility.																														
	** Not applicable.																														
	• Analysis procedures followed for	:	The BOD analysis has been through																												

	characterization of waste waster		IS 3025 (Part-44):1993 and pH, O&G, COD and TSS have performed by APHA 24th Ed. 5220 B. Part 5000.544 to 545:2023 method.
	• Any other mode of wastewater disposal, Details thereof	:	No
(e)	On-site BMW Disposal		
	• Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas	:	Not Applicable
	• Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m)	:	Not Applicable
	• Precautionary measures taken around the sharp pit or encapsulation facility	:	Not Applicable
	• Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority	:	Not Applicable
	• Give measures taken for disposal of BMW by sharp pit/encapsulation:	:	Not Applicable
	• Ground Water Level and the Characteristics around the encapsulation pit:	:	Not Applicable
	• Records with regard to the Deep Burial	:	Not Applicable
IV	Status of infrastructure (specify shortcomings observed if any):		
.	• Treatment equipment room:	:	Not Found
	• Main waste storage room:	:	Southern West Side of the Hospital.
	• Treated waste storage room:	:	N/A.
	• Generator set (size and regulatory compliance details)	:	1x15KVA, 1X40KVA & 1X250KVA.
	• Waste treatment site security (High walls, fencing, guarded gates etc.)	:	Yes
	• Washing room for waste containers	:	No.
	• Protective gear for waste handlers	:	Yes
V.	Record keeping details:		
	• Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any.	:	No, The HCF does not maintain records as per Rules.
VI	Monitoring Frequency Details: N/A		
.	• Frequency of monitoring of incinerator/ autoclave/ microwave/ hydroclave/ ETP effluent discharge	:	Not Available
	• name of the laboratory (specify	:	Not Available

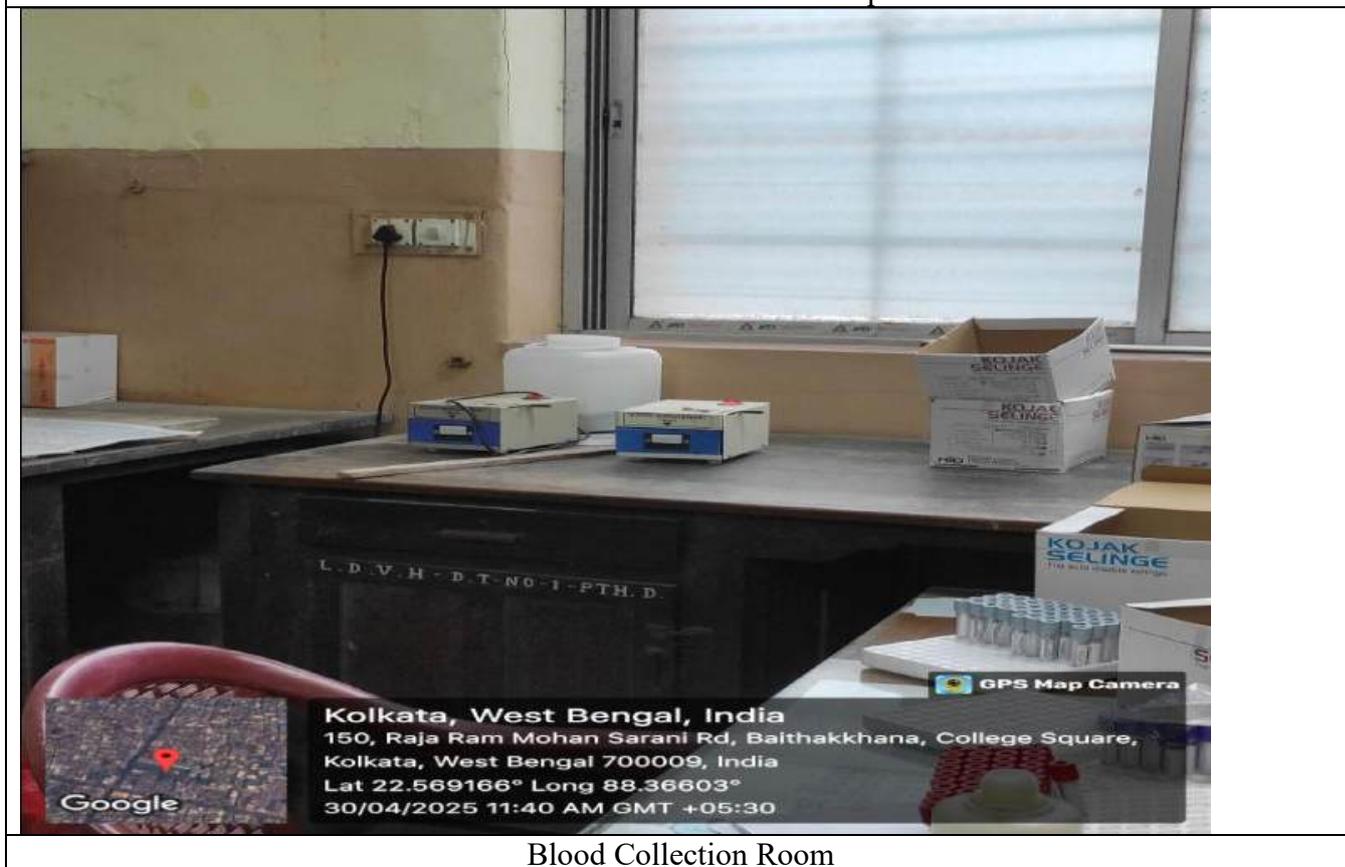
	approved or not) • Give details of compliance/ non-compliance of liquid and air emissions.	:	Not Available
VI I.	Monitoring results carried out by SPCB/ PCC:		
	• Incinerator gaseous stack emissions (attach monitoring results)	:	Not Available
	• Validation/ efficacy test of autoclave/ microwave/ hydroclave:	:	Not Available
	• ETP inlet and outlet characteristics	:	Last sampling done on 22-01-2022. (As reported by HCF)
VI II	Whether wastes are disposed-off through common facility. If so provide details: N/A		
	Type of wastes disposed after treatment		
	• Plastic wastes after treatment	:	No onsite treatment was found.
	• Treated sharps	:	Not available
	• Incineration ash	:	Not available
	• Other treated solid wastes	:	Not available
	• Treated waste water	:	Not available
IX	Check for the following (indicate YES/NO): Yes		
	• Bio-medical waste not to be mixed with other waste.	:	No
	• Needle/syringe destroyer at required places	:	Yes
	• Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.	:	Yes
	• Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol	:	Yes
	• Whether awareness among hospital staff/ doctors generated?	:	No.
	• Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation?	:	N/A
	• Whether special care is taken with regard to mercury spillage/breakage	:	Yes
	• Deployment of posters/placards within the hospitals	:	Yes
	• Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?	:	Yes

<ul style="list-style-type: none"> • Whether waste collected in a container of similar colour with label as per the Rules? • Whether the person who collects BMW maintains a register? • Type of vehicle used (closed type or open type) for transportation for final disposal? • Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.? • The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied? 	: Yes : Closed Type. : Yes : Yes
--	---

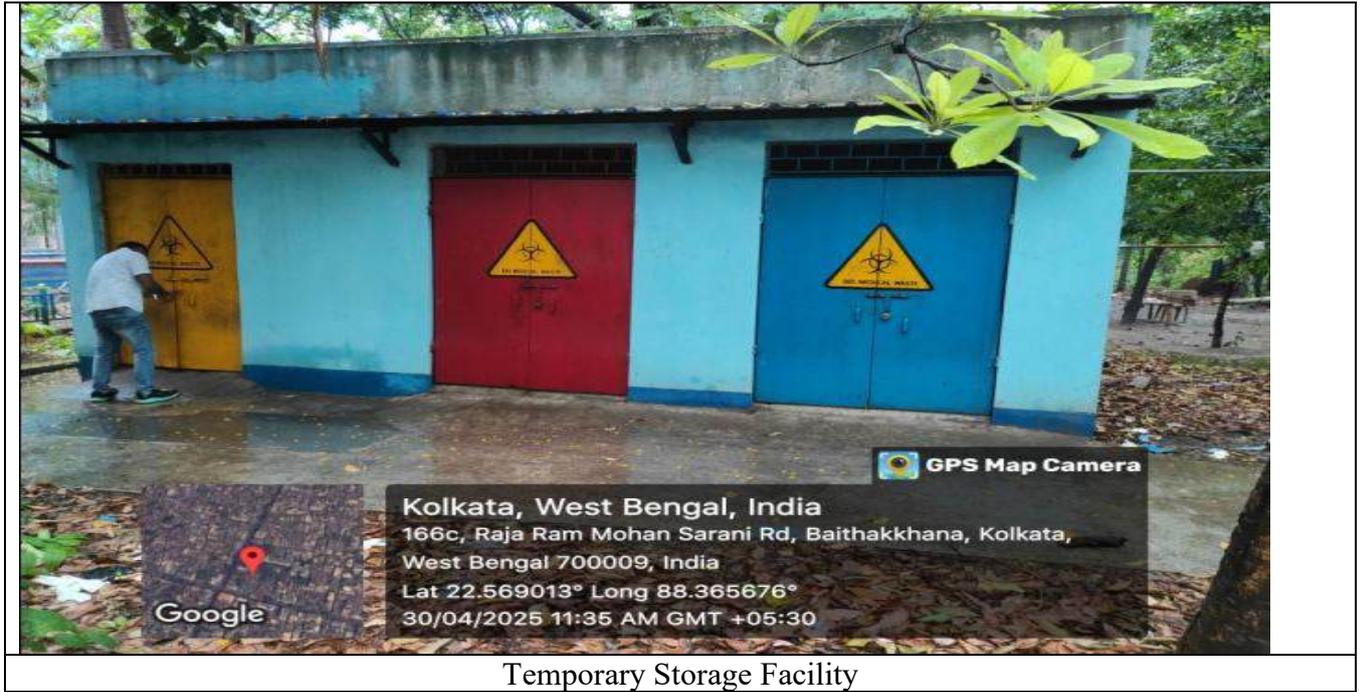
X.	Other observations:	
	1. Biohazards symbols were not present over the bins. (Pic-1) . 2. No Pre- treatment facility was found for disposing the microbiological, blood samples and blood bags. 3. The Bar-code labels are not provided on the colour coded bags containing the segregated bio-medical waste as per Rule 4(i) of the BMW management rules, 2016.	
XI.	Recommendations:	
	1. Pre-Treatment of the Bio Medical Waste (laboratory waste, microbiological waste, blood samples and blood bags) should be maintained as rule 4 (c) of BMWM Rules, 2016. 2. Establish Bar Code System as per rule 4(i) of the BMWM Rules, 2016.	
XII.	Name (s) of the visiting official (s) with address	: Mrs. Parna Maitra, AEE, RO-Kolkata, WBPCB Mr. Jagannath Koley, Jr. Scientist, WBPCB Mr. Debabrata Das, Sc- 'B', RD-Kolkata, CPCB
XIII	Date of visit to HCF	: 30.04.2025
XIV	Signature of the Officials with Date	
	 Sh. Jagannath Koley, Junior Scientist, WBPCB	 Smt. Parna Maitra, AEE, RO Kolkata, WBPCB
		 Sh. Debabrata Das, Sc 'B', RD-Kolkata, CPCB



Pic-1: The Color-coded Container at Hospital Wards.



Blood Collection Room



Temporary Storage Facility

(2)

05. The applicant shall take adequate measures to maintain the quality of the liquid effluent as specified below:

Parameters	Permissible standards	Frequency of Sampling
pH range	6.5 to 9.0	Yearly
TSS	Conc. not exceed 100 mg/l	
BOD	Conc. not exceed 30 mg/l	
COD	Conc. not exceed 250 mg/l	
Oil & Grease	Conc. not exceed 10 mg/l	
Bio-assay test	90% survival of fish after 96 hours in 100% effluent	

06. The applicant shall take adequate measures to maintain the quality of gaseous emissions as specified below: **Please see Annexure.**

Stack attached to	Stack height in metre from G.L.	Concentrations [in mg/Nm ³] of parameters not to exceed					Frequency of Sampling
		SPM	SO ₂	NO _x	HCL	Conditions	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	

07. The applicant shall maintain the noise levels from its own sources within the premises within the limit given below:

Time	Limit in dB (A) Leq
Day Time (06 a.m. to 10 p.m.)	50
Night Time (10 p.m. to 06 a.m.)	40

08. Noise levels from the DG set should be controlled by providing an acoustic enclosure or by treating the room acoustically. Installation of DG Set must be strictly in compliance with the recommendations of the manufacturer. A proper routine and preventive maintenance procedure for the DG Set should be set and followed in consultation with the DG Set manufacturer to prevent noise levels from deterioration with use.
09. The applicant shall maintain good house keeping, good working condition and take adequate measures to control pollution from all sources.
10. The applicant shall allow the officers of the Board to enter into applicant's premises at any reasonable time for inspecting the unit.
11. The applicant shall make an application to the State Board in the prescribed form for renewal of the consent at least 60 (sixty) days before the date of expiry of this consent.
12. The establishment shall not undertake any expansion, modification or alteration in the existing process or equipment without the prior permission of the W.B.Pollution Control Board.
13. The State Board reserves the right to revoke this consent if at any time it is found that the health care establishment is not meeting the standards as mentioned by W.B.P.C.B. or if the pollution control equipment are found to be inoperative.
13. The applicant shall obtain Authorisation for the generation, collection, reception, storage, transportation, treatment and disposal or any other form of handling of Bio-medical waste under the provisions of Bio-Medical Waste (Management & Handling) Rules, 1998 and its amendments thereafter from the Board.
15. The unit shall comply with the order of Hon'ble National Green Tribunal in O.A.No.120/2015/EZ (Subroto Mukherjee Vs WBPCB & Others) dtd.22.07.2021.

For and on behalf of the State Board

Seal

(Signature)
13/05/2021
Chief Engineer
West Bengal Pollution Control Board
(Member Secretary/Chief Engr./S. Engr./Asst. Engr./Asst. Env. Engr.)

ANNEXURE I to 'Consent to Operate' Sl.No. CO123288

Name: Lady Dufferin Victoria Hospital

1, Raja Rammohan Roy Sarani, P.O.- Amhart Street, P.S.-Muchipara, Kol-700009

For DG set below 800 kW $H = h + 0.2 \times \sqrt{kVA}$ Where H = height of exhaust stack h = height of building. b. For DG set above 800 kW - Minimum 30 meter. In case building height is more than 30 meter Stack Height = Building height + minimum 6 meter

TABLE

Power Category	Emission Limits (g/kW-hr)			Smoke Limit (light absorption coefficient, m^{-1})
	NOx+HC	CO	PM	
Upto 19 KW	≤ 7.5	≤ 3.5	≤ 0.3	≤ 0.7
More than 19 KW upto 75 KW	≤ 4.7	≤ 3.5	≤ 0.3	≤ 0.7
More than 75 KW upto 800 KW	≤ 4.0	≤ 3.5	≤ 0.2	≤ 0.7

EMISSION STANDARDS FOR DIESEL ENGINES (ENGINE RATING MORE THAN 0.8 MW (800 KW)) FOR POWER PLANT, GENERATOR SET APPLICATIONS AND OTHER REQUIREMENTS

TABLE

Parameter	Area Category	Total engine rating of the plant (includes existing as well as new generator sets)	Generator sets commissioning date		
			Before 1.7.2003	Between 1.7.2003 and 1.7.2005	On or after 1.7.2005
NOx (as NO ₂) (AT 15% O ₂) , dry basis, in ppmv	A	Upto 75 MW	1100	970	710
	B	Upto 150 MW			
	A	More then 75 MW	1100	710	360
	B	More then 150 MW			
NMHC (as C)(at 15% O ₂), mg/Nm ³	Both A and B		150	100	
PM (at 15% O ₂), mg/Nm ³	Diesel Fuels- HSD & LDO	Both A and B	75	75	
	Furnace Oils- LSHS & FO	Both A and B	150	100	
CO (at 15% O ₂), mg/Nm ³	Both A and B		150	150	
Sulphur Content in fuel	A			< 2%	
	B			< 4%	
Fuel specification	For A only	Up to 5MW	Only Diesel fuels (HSD, LDO) shall be used.		
Stack height (for generator sets commissioned after 1.7.2003)	Stack height shall be maximum of the following, in meter;				
	(i) $1.4 Q^{0.3}$, Q= Total SO ₂ emission from the plant in kg/hr.				
	(ii) Minimum 6 m. above the building where generator set is installed.				
	(iii) 30 m.				

Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 5499075

Period : 2023

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	<i>Lady Dufferin Victoria Hospital</i>
(ii) Name of HCF or CBMWTF:	<i>Lady Dufferin Victoria Hospital</i>
(iii) Address for Correspondence:	<i>1, Raja Rammohan Roy Sarani</i>
(iv) Address of Facility:	<i>1, RAJA RAMMOHAN ROY SARANI</i>
(v) Tel. No.:	<i>9830452147</i>
(vi) Fax. No.:	<i>-</i>
(vii) E-mail ID:	<i>supdtldvh@gmail.com</i>
(viii) URL of Website:	
(ix) GPS coordinates of HCF of CBMWTF:	<i>L 22.569525 L 22.569525</i>
(x) Ownership of HCF or CBMWTF:	<i>State Government</i>
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	<i>Authorization No.: DO013709 Valid Upto: 30/04/2027</i>
(xii) Status of Consents under Water Act and Air Act.:	<i>Valid Upto: 30/04/2027</i>
2. Type of Health Care Facility	
HCF/CBMWTF Type:	<i>HCF</i>
(i) No. of Beds(for Bedded Hospital):	<i>278.0</i>
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	
(iii) Licence Number:	<i>0000</i>
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	<i>Yellow Category: 1385 Red Category: 581 White Category: 25 Blue Category: 128 General Solid Waste: 3650</i>
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	<i>Size: 59 Capacity: 1200 Provision of on-site storage: NIL</i>

(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity(Kg/day)</th> <th>Quantity Treated or Disposed(Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity(Kg/day)	Quantity Treated or Disposed(Kg/annum)	<i>List is Empty</i>			
	Type of Treatment Equipment	Number of Units	Capacity(Kg/day)	Quantity Treated or Disposed(Kg/annum)					
<i>List is Empty</i>									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	0								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	<i>List is Empty</i>				
	Type of waste	Quantity Generated	Where disposal						
<i>List is Empty</i>									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	MEDICARE ENVIRONMENTAL MANAGEMENT PVT LTD								
5. Do you have BMW management committee:	yes								
details:	MINUTES IS ATTACHED								
6. Training Conducted on BMW Details									
(i) Number of training conducted on BMW Management:	6								
(ii) Number of personnel trained:	58								
(iii) Number of personnel trained at the time of induction:	30								
(iv) Number of personnel not undergone any training so far:	0								
(v) Whether standard manual for training is available:	yes								
(vi) Any other information:	NIL								
7. Details of the accident occurred									
(i) No. of accident occurred:	0								
(ii) Number of the persons affected:	0								
(iii) Remedial Action taken:	NIL								
(iv) Any Fatality occurred, details:	NO								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	N/A								
Details of Continuous online emission monitoring systems installed:	NO								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	0								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	N/A								
11. Any other relevant information:	NO								

Name and Signature of the Head of the Institution

Date : 13/07/2024

Place : Kolkata

Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility

I. General Information:	
(a)	Name & Address of the HCF : IPGMER-SSKM Hospital 244, AJC Bose Road, Kolkata-700020
(b)	Contact person & Telephone No. : Mr. Syed Zia Ul Mustafa Alquadri Deputy Superintendent(NM) Contact No:03322041108/8017181786
(c)	Month & Year of Establishment : January 16, 1957
(d)	Government/Trust/Private Hospital : State Government run hospital
(e)	Total no. of beds & average occupancy : Total nos. of consented beds 1770 Nos Average Occupancy:90% of total nos. of consented beds Annexure# 1
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974 : Issued memo no.02-2S/CON(BM)-1271/2002 dated 08.04.2021 Annexure# 2
	• Date of issue : 08.04.2021
	• Validity up to : 31.01.2026
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981 : Issued memo no. 02-2S/CON(BM)-1271/2002 dated 08.04.2021 Annexure# 3
	• Date of issue : 08.04.2021
	• Validity up to : 31.01.2026
(h)	Authorization under Bio-medical Waste Management Rules, 2016 : Issued memo no. 03-2S(BM)-926/2000-2001dated 08.04.2021
	• Date of issue : 08.04.2021
	• Issued by : West Bengal Pollution Control Board
	• Validity up to : 31.01.2026
(i)	Daily Operation schedule (timings) : 24 hours
(j)	Status of Annual Report submission : Annual Report for the year 2024 has been submitted on 01/04/2025 Annexure# 1
(k)	House Keeping and Sanitation status : Found satisfactory during inspection
(l)	Staff involvement in BMW management (no. of persons) : Total 12nos. for supervision, collection & carrying of Bio-medical wastes from point of generation to Central Waste Collection Room, subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) and record keeping etc.
	• Managerial/Administration : 2 persons from Hospital Authority
	• Equipment operations :

	<ul style="list-style-type: none"> Transportation of BMW Sanitation & others 		The hospital authority engaged third party namely, M/s. Reliable Facility Services for collection & carrying of Bio-medical wastes from point of generation to Central Waste Collection Room, subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) and record keeping etc.
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy)	:	Annual Report for the year 2024 has been submitted on 01/04/2025. Copy enclosed as Annexure I.
II.	Bio-medical Waste (Sources, Storage and segregation):		
(a)	Sources of Biomedical Waste Generation	:	Pathology 42 Departments which include OPD, OT and Wards of each dept. Emergency Medical store Morgue
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum	:	Generation of Bio-medical wastes in the year 2024 as per annual report 2024: <ul style="list-style-type: none"> Yellow category :1,96,729 Kg Red Category :2,39,563 Kg White Category :10,493 Kg Blue Category :50,713 Kg Annexure# 1
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day): Generation of Bio-medical wastes in the year 2024 as per annual report 2024: <ul style="list-style-type: none"> Yellow category :1,96,729 Kg (537.52 Kg/ day) Red Category :2,39,563 Kg (654.54 Kg/ day) White Category :10,493 Kg (28.67 Kg/ day) Blue Category :50,713 Kg (138.56 Kg/ day) Annexure# 1		
(d)	Record keeping for generation and disposal of BMW	:	BMW generation/disposal record found maintained at the time of inspection.
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)	:	During inspection arrangement of segregation of Biomedical wastes were found available by providing respective color-coded bag and container as per BMWM Rules, 2016 and its amendments thereafter. Segregation of BMW was found satisfactory except the blood sample collection centre of pathology. Temporary storage room/ Central Waste Collection Room of BMW was found covered,—marked with Bio-hazard symbol and with lock and key arrangements.
(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)	:	Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.

(g)	Whether temporary storage is satisfactory (Yes /No)	:	Yes
(h)	Status of treatment at wards and chemicals used	:	Biomedical wastes generated from the wards are shifted to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	During inspection housekeeping was found to be satisfactory.
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Bio medical wastes are carried using covered & locked trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	<p>During inspection provision made for on-site transportation within HCF was found satisfactory.</p> <p>Bio medical wastes are carried using covered & locked trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.</p>

(l) Category wise disposal options followed :

Colour Coding	Waste Categories	Treatment & Disposal
Red	<p>Red</p> <p>Contaminated waste(Recyclable)</p> <p>(a) Wastes generated from disposable items such as tubing, bottles, intravenous tubes and sets, catheters, urine bags, syringes (without needles and fixed needle syringes) and vacutainers with their needles cut) and gloves.</p>	Disposed through the operator of the CBMWTF.
Blue	<p>Blue</p> <p>(a) Glassware: Broken or discarded and contaminated glass including medicine vials and ampoules except those contaminated with cytotoxic wastes.</p> <p>(b) Metallic Body Implants</p>	Disposed through the operator of the CBMWTF.
Yellow	<p>Yellow</p> <p>(a) Human Anatomical Waste, (b) Animal Anatomical Waste (c) Soiled Waste (d) Expired or Discarded Medicines (e) Chemical Waste (f) Chemical Liquid Waste</p>	As informed by HOD, Microbiological Laboratory that Chemical Liquid Waste (f) and other highly infectious BMWs (h) generated from the Microbiology Laboratory

		(g) Discarded linen, mattresses, beddings contaminated with blood or body fluid and (h) Microbiology, Biotechnology and other clinical laboratory waste	are pre-treated by chemical disinfection and Autoclaving before handing over to the CBMWTF. Register/ Logbook for operating of Autoclave couldn't be produced during inspection. As informed by Chief Store Manager, Central Medicine Store of HCF that expired or discarded medicines are not generated, as because as per requisition they received always lesser quantity medicines from GoWB which has also confirmed by the Medical Superintendent cum Vice-Principal (MSVP).						
	Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	General wastes are disposed by the HCF through the Local Body packing in black bag..						
III.	On-site Treatment of BMW by HCF: There is no facility of On-site Treatment of BWM by HCF. During inspection, it is observed that M/s Medicare Environmental Management (P) Ltd. (as per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024) lifting the BMW from the temporary storage area. Details of treatment & disposal system observed during inspection are elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste (f) and other highly infectious BMWs (g) generated from the Microbiology Laboratory.								
	Annexure# 4								
(a)	Total quantity of bio-medical waste treated (Kg per day)		Not Applicable						
	• Deep Burial in Kg/day	:							
	• Incinerable in Kg/day	:							
	• Autoclaving/ Microwaving/ Hydroclaving in kg/day	:							
	• Others (please specify) in Kg/day	:							
	•	:							
(b)	On-site Treatment Provision by Incineration: Not Applicable								
	• Supplier of the Incinerator	:	--						
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	:	--						
	• Operation conditions of the Incineration based on the designs/supplier	:	--						
	• Provision made for Temperature measurements	:	--						
	• Daily Operation schedule (timings)	:	--						
	• Operating conditions as per records and as observed	:	--						
	• Stack attached with the incinerator	:	--						
	• Air pollution control systems attached with the incinerator	:	--						
	• Auxiliary fuels used for incineration	:	--						
	• Consumption of auxiliary fuels	:	<table border="1"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month								
a) --	--								
b) --	--								
	• Monitoring provision attached with the stack	:	--						
	• Storage provision at the incinerator	:	--						
	• Fire safety measures adopted	:	--						

	• Log book for operation of incinerator	:	--
	• Type of wastes incinerated and its characteristics	:	--
	• Average quantity of wastes incinerated per day or per month or per annum	:	--
	• Duration of operating hours of incineration:	:	--
	• Details of heat recovery system installed with incinerator if any:	:	--
	• Stack gaseous emissions monitored: Not Applicable		
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--
	Nitrogen Oxides	450 mg/Nm ³	--
	HCl	50 mg/Nm ³	--
	SO ₂	Low Sulphur fuel to be used	--
	Stack Height	30 meter	--
	Volatile Organic compound in ash (%)	Less than 0.01%	--
	Temp. in Primary Chamber	800°C (+/-) 50°C	--
	Temp. in secondary Chamber	1050°C (+/-) 50°C	--
	Residence time in sec. chamber	1 second	--
	** Not Applicable.		
	• Quantity of ash generation per day or per month or per annum	:	--
	• Final disposal mode of incineration ash (also indicate characteristics)	:	--
	• Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration)	:	--
(c)	Autoclaving /Microwaving /Hydroclaving :		
	There is no facility of on-site Treatment of BWM by HCF. The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste (f) and other highly infectious BMWs (g) generated from the Microbiology Laboratory.		
	• Capacity	:	--
	• Make	:	--
	• Air pollution control devices attached	:	--
	• Capacity of shredder and make:	:	
	• Operating conditions as per designs	:	--
	• Graphic or computer recording devices attached with the system	:	--
	• Operating conditions as observed in recording system	:	--
	• Performance evaluation by spore testing or routine test. Details thereof	:	--
	• Biological indicators	:	--
(d)	Onsite Wastewater Treatment:		

	Presently, there is no onsite Wastewater Treatment facility. Effluent generated from the HCF is discharged into the sewer line of ULB namely Kolkata Municipal Corporation. The said sewer line is connected with East Kolkata Wetland. Details are given in others observations.																				
	• Consumption of water per day (in kl/day)	:	--																		
	• Sources of water supply	:	--																		
	• Sources of waste water generation and the quantity (in kl/day)	:	--																		
	• Total Waste water generation quantity (in kl/day)	:	--																		
	• Steps involved in Effluent Treatment Plant (Also enclose flow chart of ETP)	:	--																		
	• Type of chemicals used in ETP and the consumption (in kg/day)	:	--																		
	• Intake characteristics of ETP	:	--																		
	• Final mode of disposal of treated wastewater (Reused/ Discharged through drain)	:	--																		
	• Compliance to the regulatory requirements for final disposal of treated liquid effluent:	:	<table border="1"> <thead> <tr> <th>Parameter</th> <th>Permissible limits (As per BMW 2016) in mg/l except pH</th> <th>Monitored values** in mg/l except pH</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>--</td> <td>--</td> </tr> <tr> <td>SS</td> <td>--</td> <td>--</td> </tr> <tr> <td>O & G</td> <td>--</td> <td>--</td> </tr> <tr> <td>BOD</td> <td>--</td> <td>--</td> </tr> <tr> <td>COD</td> <td>--</td> <td>--</td> </tr> </tbody> </table> <p>Details are given in others observations.</p>	Parameter	Permissible limits (As per BMW 2016) in mg/l except pH	Monitored values** in mg/l except pH	pH	--	--	SS	--	--	O & G	--	--	BOD	--	--	COD	--	--
Parameter	Permissible limits (As per BMW 2016) in mg/l except pH	Monitored values** in mg/l except pH																			
pH	--	--																			
SS	--	--																			
O & G	--	--																			
BOD	--	--																			
COD	--	--																			
	• Analysis procedures followed for characterization of waste waster	:	--																		
	• Any other mode of wastewater disposal, Details thereof	:	--																		
(e)	On-site BMW Disposal																				
	• Disposal by Deep Burial/ Municipal Solid Waste Landfills/ Disposal in Open Yards or low lying areas	:	There is no facility of on-site Treatment of BWM by HCF. The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.																		
	• Give details of sharp pit/ encapsulation facility (pl. provide details such as size of pit, depth in m)	:																			
	• Precautionary measures taken around the sharp pit or encapsulation facility	:																			
	• Whether sharp pit/ encapsulation is authorized by SPCB/ PCC/ any prescribed authority	:																			
	• Give measures taken for disposal of BMW by sharp pit/encapsulation:	:																			
	• Ground Water Level and the Characteristics around the encapsulation pit:	:																			
	• Records with regard to the Deep Burial	:																			
IV.	Status of infrastructure (specify shortcomings observed if any):																				

	<ul style="list-style-type: none"> • Treatment equipment room: • Main waste storage room: • Treated waste storage room: • Generator set (size and regulatory compliance details) • Waste treatment site security (High walls, fencing, guarded gates etc.) • Washing room for waste containers • Protective gear for waste handlers 	<ul style="list-style-type: none"> • There is no facility of on-site Treatment of BWM by HCF. Only pre-treatment is done. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. • Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements. • There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. During inspection, it is observed that M/s Medicare Environmental Management (P) Ltd. (as per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024) lifting the BMW from the temporary storage area. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. • The HCF has obtained Consent to Operate from the W. B. Pollution Control Board for 2 x 300KVA Diesel Generator sets. • There is no facility of on-site Treatment of BWM by HCF. Only pre-treatment is done. Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements. • BMW carrying trolleys are washed near the Temporary storage room/ Central Waste Collection Room of BMW. • During inspection PPE was found used by the workers involved in collection and carrying of BMWs.
V.	Record keeping details:	
	<ul style="list-style-type: none"> • Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any. 	<ul style="list-style-type: none"> • During the inspection generation/disposal record of BMW was found maintained.
VI.	Monitoring Frequency Details:	
	<ul style="list-style-type: none"> • Frequency of monitoring of incinerator/ autoclave/ autoclave/ hydroclave/ ETP effluent discharge • name of the laboratory (specify approved or not) • Give details of compliance/ non-compliance of liquid and air emissions. 	<ul style="list-style-type: none"> • During inspection it is observed that the installation of ETP facility in the HCF is under process. Necessary permissions accorded by HCF and plan of the ETP has also been approved, as well as work order has also been issued to the Exe. Engineer, Survey Division, Bikash Bhawan, PHE Dte., GoWB vide Memo No. MSVP/SSKM/13188 dated 19/12/2024.

VII.	Monitoring results carried out by SPCB/ PCC: Not applicable	
	<ul style="list-style-type: none"> • Incinerator gaseous stack emissions (attach monitoring results) • Validation/ efficacy test of autoclave/ autoclave/ hydroclave: • ETP inlet and outlet characteristics 	<ul style="list-style-type: none"> : -- : -- : --
VIII	<p>Whether wastes are disposed-off through common facility. If so provide details:</p> <p>As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose off BMW through common facility M/s Medicare Environmental Management (P) Ltd. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.</p>	
IX.	Check for the following (indicate YES/NO):	
	Bio-medical waste not to be mixed with other waste.	Mixed waste was found at blood sample collection centre of pathology.
	Needle/syringe destroyer at required places	Yes.
	Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.	Yes.
	Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol	Yes.
	Whether awareness among hospital staff/ doctors generated?	Yes.
	Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation?	No.
	Whether special care is taken with regard to mercury spillage/breakage	Yes. The HCF informed that mercury bearing instrument has been phased out.
	Deployment of posters/placards within the hospitals	Yes.
	Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?	Yes.
	Whether waste collected in a container of similar colour with label as per the Rules?	Yes.
	Whether the person who collects BMW maintains a register?	Yes.
	Type of vehicle used (closed type or open type) for transportation for final disposal?	Closed type vehicle is used for final transportation

	Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.?	Yes.
	The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied?	Twice on daily basis. Criterion of 48 hours found complied.

X. Other observations:

General Information:

To verify the compliance status w. r. t the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021 for installation of Effluent Treatment Plant regarding and also BMW Rules, 2016 and its amendments at M/s IPGMER-SSKM Hospital (Geo Location: 22.5396N & 88.3439E; Website: ipgmer.gov.in; E-mail: msvp.sskm@gmail.com; Contact No: 9433832862), 244 AJC Bose Road, Kolkata – 700 020, a joint inspection team from CPCB RDK & WBPCB comprising three members from each office, an inspection work was carried out on 29/04/2025.

Barcode Status:

During inspection Barcode system for BMW bag/containers was found not maintained.

As informed by HCF authority, a 'Pilot Project' for 'Trial Run' on Barcoding system is going on at 'Medical College & Hospital-Kolkata' and 'ID & BG Hospital' by the Health & Family Welfare Department, GoWB.

Mutilation status :

During inspection non-mutilated Plastic made Saline Bottles, Tubings and disposable syringes were observed.

CBMWTF Status:

As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose of BMW through common facility M/s Medicare Environmental Management (P) Ltd.

Discarded Medicine Status:

As informed by Chief Store Manager, Central Medicine Store of HCF that expired or discarded medicines are not generated, as because as per requisition they received always lesser quantity medicines from GoWB which has also confirmed by the Medical Superintendent cum Vice-Principal (MSVP).

Uploading of Monthly Report and Annual Report on BMW:

During inspection, information could not be provided regarding uploading of Annual Report and Monthly Report on BMW management in the website of the HCU.

Wastewater Sewer Flow:

Effluent from various wards, offices, doctor, nurse quarters etc. and liquid BMW from various laboratories is discharged into Kolkata Municipal Corporation (KMC) sewer line through eight (8) pits confirmed by the Assistant Engineer (PWD), SSKM Hospital Sub-division. It has come to know during visit that the sewage flows through 1, Harish Mukherjee Road via AJC Bose Road via Shambhu Nath Pandit Road via Park Circus 7 points via 4 no. Bridge via Loharpool via Dr. Brij Guha Road and finally reaches at Ballygunge Drainage Pumping Station and finally it goes to East Kolkata Wetland.

Details of Effluent Discharge Pit Location:**Annexure# 5**

Pit No.	Location	Sewer line attached with	Location of the pit
1	22.54055696°N, 88.34025726°E	Trauma Care, Uro-Nephro, Doctor quarters A & B etc.	Near PWD Office
2	22.540991°N, 88.342158°E	Chest & Cancer, Pvt. Cabin, Admin Building, CTVS, Ronald Ross etc.	Behind Chest Building
3	22.540917°N 88.344116°E	SDLD, Gynecology, Surgery OPD, Cardiology etc.	In front of School of Digestive & Liver Disease Building
4	22.538525°N 88.344142°E	Morgue, Main Building, CIB etc.	Behind CIB building
5	22.53756626°N 88.340635°E	Bangur Institute of Neurology	BIN Annex Building-1
6	22.539654°N 88.344128°E	Bangur Institute of Neurology	Near Emergency Building
7	22.53771255°N 88.34004246°E	Psychiatry, Nursing Hostel etc.	Near IOP Building
8	22.54060807°N 88.34030279°E	MMBS hostel building, Nursing Hostel building etc.	Near UCM building

On the basis of source of generation, flow rate of the discharged sewer, the inspecting team separately collected three (03) samples from the Pit No.# 2, 3 & 4 and analyzed them into their respective laboratory.

NB: Wastewater samples were collected from pits instead of final discharge points, as the sewer lines were underground and not accessible for sampling.

Annexure#6

Location of the pit	Analysis value (mg/L, except pH)									
	pH		COD		BOD		TSS		O & G	
	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB
S-1 (Pit# 2; Behind Chest Building; 22.540991N, 88.342158E)	7.23	7.18	190	130	87	80	68	52	BDL	1.76
S-2 (Pit# 3; In front of SDLD Building; 22.5140N, 88.3440E)	7.85	7.64	198	120	63	75	96	58	BDL	1.18
S-3 (Pit# 4; Behind CIB Building; 22.538525N, 88.3442E)	7.17	7.19	304	74.89	211	45.94	51	48	BDL	1.14
Permissible Stds. as per CTO	5.5 – 9.0		250		30		100		10	

Permissible Stds. as per BMW 2016	6.5 – 9.0	250	30	100	10
Permissible standard as per the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018 for discharge into public sewers with terminal facilities. [N. B: The general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) shall be applicable]	5.5 to 9.0	--	350	600	20

- The analysis data reflects that COD (304 mg/l) of Pit#4 (22.538525°, 88.344142°) is not complying discharge limit (250 mg/l) as per BMW Rule 2016.
- The BOD analysis report of all three pits i.e. Pit#2 (22.540991°, 88.342158°, Pit#3 (22.540917°, 88.344116°) and Pit#4 (22.538525°, 88.344142°) are not complying discharge limit as per BMW Rule 2016.
- However, effluent analysis found to be complying with respect to the general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) as stipulated in the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018 for discharge into public sewers with terminal facilities with respect to pH, BOD, TSS and O & G.

On Effluent Treatment Plant Facility Aspect:

During inspection, it was observed that the installation of ETP facility in the HCF was under process. Necessary permissions have been accorded by HCF and plan of the ETP has also been approved, as well as work order has also been issued to the Exe. Engineer, Survey Division, Bikash Bhawan, PHE Dte., GoWB vide Memo No. MSVP/SSKM/13188 dated 19/12/2024.

Annexure# 7

Specific Non-Compliance for SSKM Hospital:

Following Non-Compliances observed as per "**CPCB Guidelines for Imposition of Environmental Compensation Charges against Healthcare Facilities and Common Biomedical Waste Treatment Facilities**", which are fit for levying Environmental Compensation:

1. Effluent Treatment Plant (ETP) not yet been installed by the HCF for treatment of wastewater.
2. Bar- Code System for bags or containers containing bio-medical waste was not observed which is violation of Rule 4 (i) and 5 (c) of Bio-Medical Waste Management Rules, 2016 (vide page 4 & 5 respectively).

Rule 4(i): "establish a Bar- Code System for bags or containers containing bio-medical waste to be sent out of the premises or place for any purpose within one year from the date of the notification of these rules;"

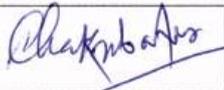
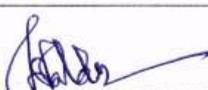
Rule 5(c): "establish bar coding and global positioning system for handling of bio- medical waste within one year"

Further this is violation of "**Guidelines for Bar Code System for Effective Management of Bio-medical Waste published**" by CPCB in April 2018. As per this Guideline it is mentioned that "Bio-medical Waste Management Rules, 2016 notified on 28.03.2016 and as amended thereof under the Environment (Protection) Act, 1986, stipulates that it is the duty of every Health Care Facility (HCF) to establish a bar code system for bags or containers containing biomedical waste (BMW) to be sent out of the premises or place for any purpose, by 27.03.2019." Whereas specifically it is not complying Point 2 (vi& vii) under "Need for Bar Code System" and Point 3 under "Stakeholders responsible for Implementation of the Bar Code System".

3. Based on flow rate of the discharged sewer, the inspecting team separately collected three (3) samples from the Pit No# 2, 3 & 4 and analyzed them into their respective laboratory.
- The analysis data reflects that COD data of Pit#4 (22.538525°, 88.344142°) is not complying discharge limit as per BMW Rule 2016.
 - The BOD analysis report of all three pits i.e. Pit#2 (22.540991°, 88.342158°, Pit#3 (22.540917°, 88.344116°) and Pit#4 (22.538525°, 88.344142°) are not complying discharge limit as per BMW Rule 2016.

XI. Recommendations:

- ETP should be installed at the earliest in compliance with the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021.
- Segregation of BMWs should be carried out properly at blood collection centre of pathology.
- Plastic made Saline Bottles, Tubings, disposable syringes etc. should be mutilated before disposal to avoid unauthorized reuse/handling.
- Bar code system for BMW bags/containers should be introduced immediately.
- The register/ logbook for operating the Autoclave System should be maintained as per Rule 3 under BWM Rule 2016.
- Uploading of Annual Report and Monthly Report on BMW management in the website of the HCF should be carried out properly.

XII. Name (s) of the visiting official (s) with address	Mr. Sukhendu Biswas , Sc 'B', CPCB RDK Dr. Devaleena Chaudhuri, RA III, CPCB RDK Sh. Indranil Nath, SLA, CPCB RDK Sh. L K Halder, Sr. Scientist, WBPCB Sh. G G Chakraborty, Asst. Env. Engineer, WBPCB Sh. B Das, LA, WBPCB		
XIII. Date of visit to HCF	29.04.2025		
XIV. Signature of the Officials with Date	 B Das, WBPCB	 G G Chakraborty, WBPCB	 L K Halder, WBPCB
	 Indranil Nath, CPCB	 Dr. D. Chaudhuri, CPCB	 S Biswas, CPCB

Photographs



Main Entrance of SSKM Hospital



Collection of BMW in closed colored bag by Vehicle of CBMWTF



Vehicle of CBMWTF of Medicare



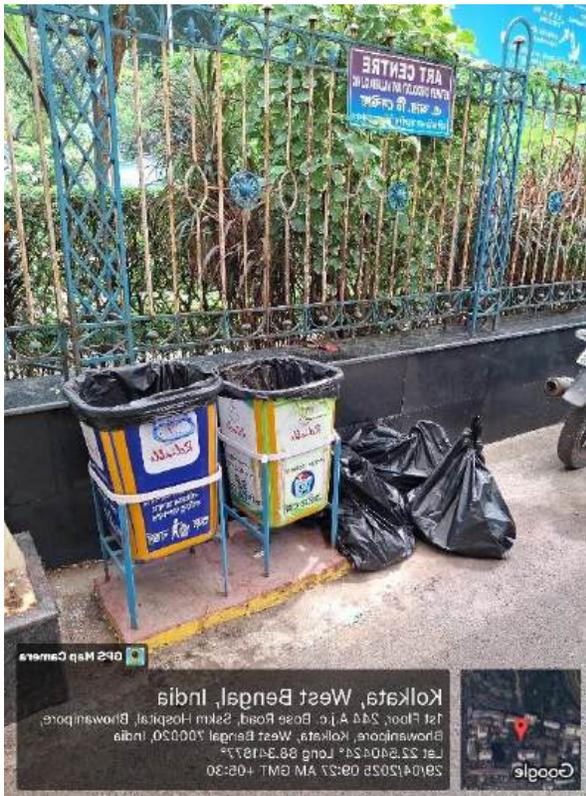
Primary Storage Area



BMW collection & transportation in closed cart



Disposal of non-mutilated saline bottles



Waste Collection Bin inside Hospital Premises



Compactor for General Solid Waste Disposal



BMW Color Coding Segregation Display Chart



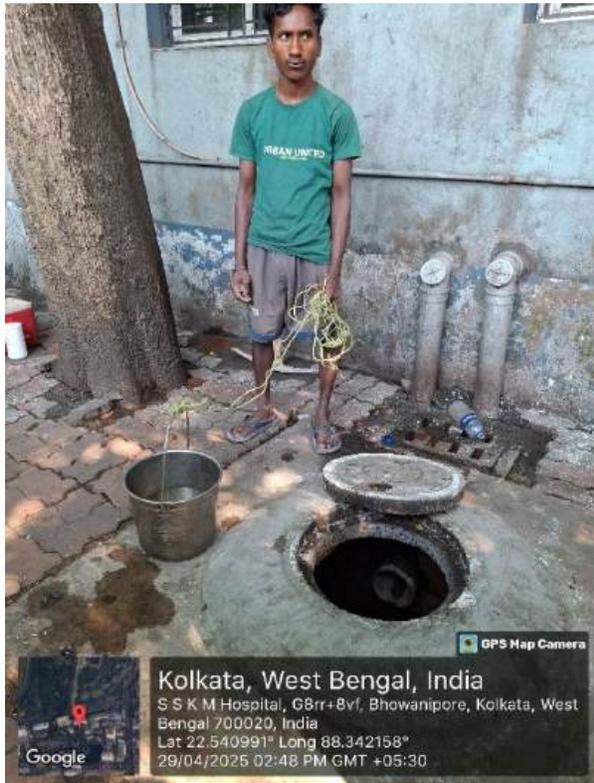
Gynae Department inside SSKM Hospital



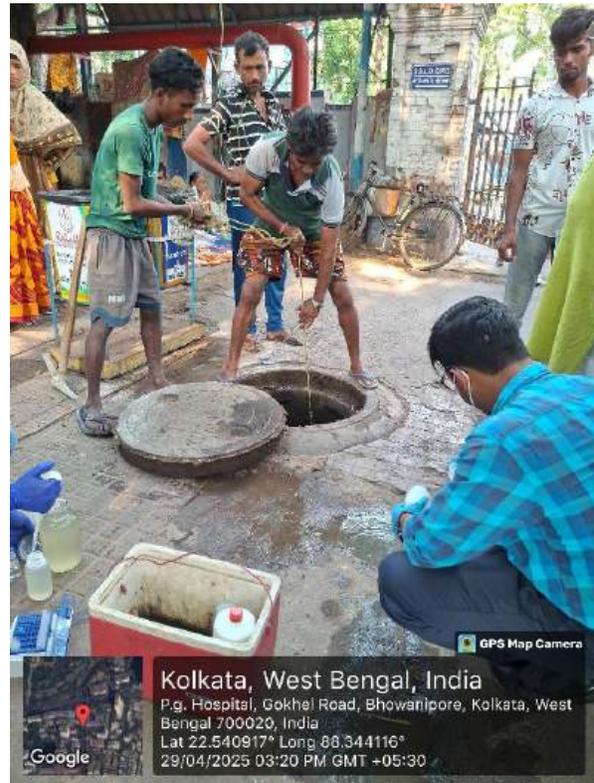
Autoclave for Decontamination



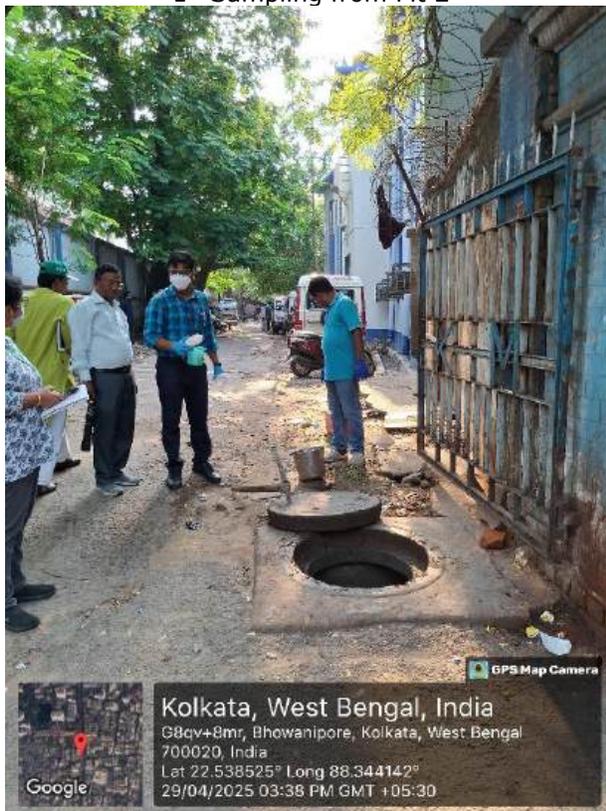
Used needle disinfection inside Ward



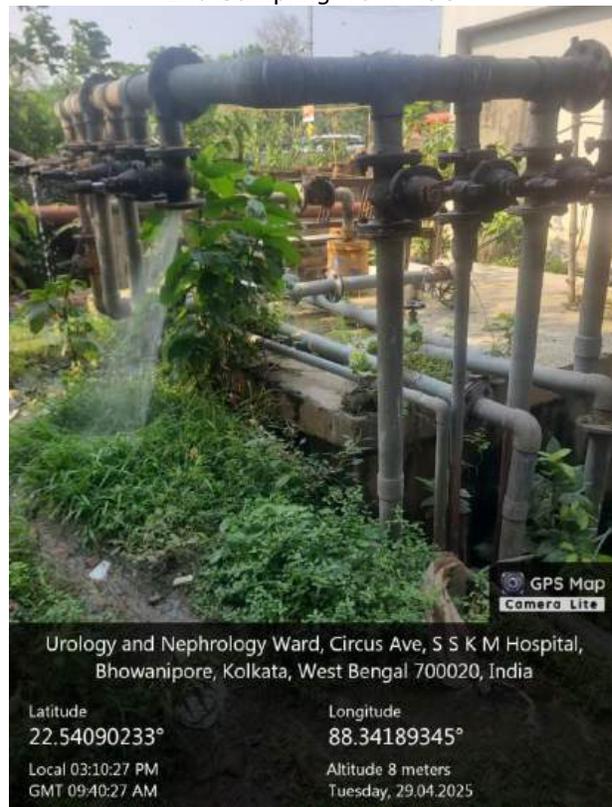
1st Sampling from Pit 2



2nd Sampling from Pit 3



3rd Sampling from Pit 4



Groundwater Supply Pump inside SSKM



Ballygunge Drainage Pumping Station

Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 6691644

Period : 2024

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	Medical Superintendent cum Vice Principal
(ii) Name of HCF or CBMWTF:	IPGMR-SSKM Hospital
(iii) Address for Correspondence:	244 A J C Bose oad
(iv) Address of Facility:	244 A J C Bose Road, Kolkata
(v) Tel. No.:	9433832862
(vi) Fax. No.:	-
(vii) E-mail ID:	msvp.sskm@gmail.com
(viii) URL of Website:	https://www.ipgmer.gov.in
(ix) GPS coordinates of HCF of CBMWTF:	Lat: 22.5396N, Long: 88.3439E
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handing) Rules:	Authorization No.: 03-2S(BM)-926/2000-2001 dated 08/04/2021 Valid Upto: 31/01/2026
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 31/01/2026
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	1770.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	NA
(iii) Licence Number:	0
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 196729 Red Category: 239563 White Category: 10493 Blue Category: 50713 General Solid Waste: 1642756
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 600 Capacity: 0 Provision of on-site storage: Central Waste Collection Room (CWC)

(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity(Kg/day)</th> <th>Quantity Treated or Disposed(Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity(Kg/day)	Quantity Treated or Disposed(Kg/annum)	<i>List is Empty</i>			
Type of Treatment Equipment	Number of Units	Capacity(Kg/day)	Quantity Treated or Disposed(Kg/annum)						
<i>List is Empty</i>									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	0								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	<i>List is Empty</i>				
Type of waste	Quantity Generated	Where disposal							
<i>List is Empty</i>									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	<i>Medicare Environment Management Pvt. Ltd, 41, F-Road, Belgachia, Howrah-711105.</i>								
5. Do you have BMW management committee:	<i>yes</i>								
details:	<i>BMW management committee present</i>								
6. Training Conducted on BMW Details									
(i) Number of training conducted on BMW Management:	<i>3</i>								
(ii) Number of personnel trained:	<i>96</i>								
(iii) Number of personnel trained at the time of induction:	<i>10</i>								
(iv) Number of personnel not undergone any training so far:	<i>0</i>								
(v) Whether standard manual for training is available:	<i>yes</i>								
(vi) Any other information:	<i>NA</i>								
7. Details of the accident occurred									
(i) No. of accident occurred:	<i>0</i>								
(ii) Number of the persons affected:	<i>0</i>								
(iii) Remedial Action taken:	<i>NA</i>								
(iv) Any Fatality occurred, details:	<i>NA</i>								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	<i>NA</i>								
Details of Continuous online emission monitoring systems installed:	<i>NA</i>								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	<i>NA</i>								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	<i>NA</i>								
11. Any other relevant information:	<i>NA</i>								

Name and Signature of the Head of the Institution

Date :01/04/2025

Place : Kolkata

WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan
10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106
DOO 13686



BMW Authorisation No. :

Memo No. 03-2S(BM)-926/2000-2001

Date 08/4/2021

FORM - III

AUTHORIZATION

(Authorization for operating a facility for generation, Collection, reception, treatment, storage, transport and disposal of biomedical wastes as per the Bio-Medical Waste Management Rules, 2016)

1. M/s. IPGMER - SSKM HOSPITAL an occupier or operator of the facility located at 244, A.J.C. Bose Road, Kolkata - 700 020.

..... is hereby granted an Authorization for :

Activity (Please Tick)

- | | |
|---|--|
| <input checked="" type="checkbox"/> Generation, segregation | <input type="checkbox"/> Treatment or processing or conversion |
| <input type="checkbox"/> Collection | <input type="checkbox"/> Recycling |
| <input checked="" type="checkbox"/> Storage | <input type="checkbox"/> Disposal or Destruction |
| <input type="checkbox"/> Packaging | <input type="checkbox"/> Use |
| <input type="checkbox"/> Reception | <input type="checkbox"/> Offering for Sale / Transfer |
| <input type="checkbox"/> Transportation | <input type="checkbox"/> Any other form of Handling |

2. M/s. IPGMER - SSKM HOSPITAL is hereby authorized for handling of biomedical waste as per the capacity given below :

- | | |
|---|---------------------------|
| (i) Number of beds of HCF | <u>1770</u> |
| (ii) Number of healthcare facilities covered by CBMWTF | <u>NA.</u> |
| (iii) Installed treatment and disposal capacity | <u>N.A.</u> Kg per day |
| (iv) Area or distance covered by CBMWTF | <u>N.A.</u> |
| (v) Quantity of Biomedical waste handled, treated or disposed | <u>2003.82</u> Kg per day |

Type of Waste Category

Quantity permitted for Handling

Yellow

1009.67

Red

615.88

White (Translucent)

51.73

Blue

326.54

3. This authorization shall be in force for a period up to 31.01.2026 from the date of issue.
4. This authorization is subject to the conditions stated overleaf and to such other conditions as may be specified in the rules for the time being in force under the Environment (Protection) Act., 1986.

Mukherjee
08/04/2021
Authorized Signatory of the State Board

074

Terms and conditions of authorization :

1. The authorization shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the prescribed authority.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the biomedical wastes without obtaining prior permission of the prescribed authority.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. It is the duty of the authorized person to take prior permission of the prescribed authority to close down the facility and such other terms and conditions as may be stipulated by the prescribed authority.

Additional Conditions :

1. The occupier/operator must handle & manage bio-medical wastes as prescribed in the Bio-Medical Waste Management Rules, 2016 and take all steps to ensure that such waste is handled without any adverse effect to human health & the environment.
2. The occupier shall handle mercury bearing waste as per guidelines issued by CPCB for the "Environmentally Sound Management of Mercury Waste Generated from the Health Care Facilities".
3. Every authorized person shall maintain record related to generation, collection, temporary storage of bio-medical wastes in accordance with rules.
4. No untreated waste shall be stored onsite for more than 48 hours.
5. The applicant shall submit an Annual Report in Form-IV to the Board by 30th June every year for the period from January to December of the preceding year as required under the provisions (Rule-13) of the Bio-Medical Waste Management Rules, 2016.
6. The West Bengal Pollution Control Board reserves its right to revoke, withdraw, make any reasonable variation of the conditions of change or alter this 'Authorization'.
7. Application for renewal of Authorization shall be filed at least 60 (sixty) days before the date of expiry of this Authorisation.

The unit shall follow the Hon'ble NGT's verdict & subsequence direction of WBPCB regarding installation of Effluent Treatment Plant in the matter of O.A. No.120/2015/EZ (Subroto Mookherjee Vs West Bengal Pollution Control Board & Ors.).

M. M. M.
08/01/2021

(Authorized Signatory of the State Board)

**GOVERNMENT OF WEST BENGAL
HEALTH & FAMILY WELFARE DEPARTMENT
H.S. (M.S.) BRANCH
SWASTHYA BHAVAN, GN-29, SECTOR-V
SALT LAKE CITY, KOLKATA-700 091**

No. 307 – HS(MS)/HF/O/HS(MS)/BMW-02/2022

Date: 27.12.2024

ORDER

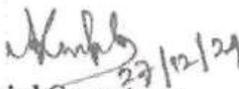
In modification of the existing assignment of Common Bio-medical Waste Management Facility (CBMWTF) to different health facilities, as adopted in 2023, with respect to lifting, transportation, treatment, and disposal of bio-medical wastes generated in different public health facilities across the State, vide previous Order bearing no. 144 – HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 11.08.2023 as well as subsequent renewal vide Order bearing no. 35 – HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 21.02.2024 the undersigned is directed to state that the aforesaid assignment will be re-allocated as shown in **Annexure - A**. This re-allocation is based on the distance criteria, and as per decision taken in the SLAC meeting held on 04/10/2024.

All the health facilities in the State along with other entities generating bio-medical wastes, will be tagged with the existing and operational CBMWT facilities, authorized by the West Bengal Pollution Control Board (WBPCB), as shown in **Annexure-B**, w.e.f. the 1st of January, 2025, following the terms of agreement with each and every assigned CBMWTF.

The rate with respect to lifting, transportation, treatment, and disposal of bio-medical wastes generated in different public health facilities will be applicable in pursuance of the related notifications as and when issued. This arrangement will remain valid until further modification in this regard and, thereafter, reviewing the performance further re-allocation may be done if seems necessary.

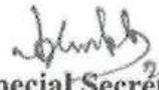
This Order is issued with the approval of the Principal Secretary of this Department.

Encl. Annexure – A & B


Special Secretary
To the Government of West Bengal

Copy forwarded for information and necessary action to:

1. The Additional Chief Secretary, Department of Animal Resource Development, Prani Sampad Bhavan, LB-2, Sector-III, Salt Lake City, Kolkata – 700106
2. The Secretary, Department of Panchayats & Rural Development, Joint Administrative Building,, Block: HC, Plot No.7, Sector-III, Salt Lake City, Kolkata – 700106
3. The Principal Secretary, Department of Environment, 5th Floor, Pranisampad Bhawan, Block LB-II, Salt Lake, Sector III, Bidhannagar, Kolkata – 700 10
4. The Principal Secretary, Department of Urban Development and Municipal Affairs, Nagarayan, DF-8, Sector-I, Salt Lake City, Kolkata -700064
5. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10 A, Block – L A, Sector – III, Salt Lake City, Kolkata – 700098
6. The Director of Medical Education, West Bengal, Swasthya Bhavan
7. The Director of Health Services, West Bengal, Swasthya Bhava
8. The District Magistrate (all)
9. The Director / Principal / MSVP / Superintendent of all health facilities
10. The Special Secretary, MERT Branch, Swasthya Bhavan
11. The Special Secretary, AYUSH Branch, Swasthya Bhavan
12. The Financial Advisor, Swasthya Bhavan
13. The Joint Secretary, Mental Health & PHP Branch, Swasthya Bhavan
14. The C.M.O.H., (all)
15. The Deputy Secretary, Dental Branch, Swasthya Bhavan
16. The Additional Director, (A.A. & V.), Swasthya Bhavan
17. The Joint D.H.S., P.H. & C.D. Section, Swasthya Bhavan
18. The Deputy D.H.S., Admin Section, Swasthya Bhavan
19. The Deputy D.H.S., Family Welfare Section, Swasthya Bhavan
20. The Deputy D.H.S. Hospital Administration Section, Swasthya Bhavan
21. The Senior P.A. to the Principal Secretary, Health & Family Welfare Department, Swasthya Bhavan
22. The DGM, M/s Medicare Environmental Management Pvt Ltd, 41, F Road, Belgachia, Liluah, Howrah – 711108
23. The Director/Proprietor, M/s West Bengal Waste Management Ltd., Block A, 4th Floor, Jindal Tower, 1/1A/3, Darga Road, Kolkata - 700017
24. The Director/Proprietor, M/s Greentech Environ Management Pvt Ltd., 847A, Lake Town Road, Block A, Lake Town, Kolkata - 700089
25. The Director/Proprietor, M/s Greenzen Bio Pvt Ltd., 38, Jatin Das Sarani, Near Amtalla Club, Ashrampara, Siliguri, Pin - 734001
26. The Director, SNG Envirosolutions Pvt. Ltd., 29A, Ballygunj Circular Road, Aishwarya Appartments, Block – B, Flat – 1A, Kokata - 700019
27. The Director/Proprietor, M/s. RVD Waste Tech. Pvt. Ltd., 140, Lake Town Road, Block A, Lake Town, South Dumdum, Kolkata -700089
28. I.T. Cell for web posting
29. Office Copy
30. Guard File


 Special Secretary
 H.S. (M.S.) Branch

**Re-allocation of all Government Health facilities i.r.o lifting, transport, processing and disposal of BMW
to the operational CBWTFacilities**

Sl. No.	Name and Address of the CBWTF	Area of Action
1.	Medicare Environmental Management Pvt. Ltd 'F' Road, Belgachhia, Dist.- Howrah, PIN - 711105	(i) Howrah (ii) Kolkata (Part)
2.	Medicare Environmental Management Pvt. Ltd K-26, Phase-III, Growth Centre, (Behind IOCL LPG Bottling Plant), Kalyani, Dist.- Nadia, PIN - 741235	(i) Nadia (ii) North 24-Parganas (iii) Basirhat HD (iv) Hooghly
3.	Medicare Environmental Management Pvt. Ltd Mouza- Mangalpur, P.O.- Shergarh Pargana, P.S.- Raniganj, Dist.- Paschim Bardhaman PIN - 713347	(i) Paschim Bardhaman (ii) Birbhum (iii) Rampurhat HD
4.	West Bengal Waste Management Ltd. Purba Srikrishnapur, P.O.- Haldia, Dist.-Purba Medinipur, PIN - 721635	(i) Purba Medinipur (ii) Paschim Medinipur (Part) - Except Medinipur Sadar Sub-division (iii) Nandigram HD (iv) Jhargram
5.	West Bengal Waste Management Ltd. Saltora, Dist.-Bankura, PIN - 722158	Paschim Medinipur (Part) - Only Medinipur Sadar Sub- division
6.	Green Zen Bio Pvt. Ltd. Mouza- Binnaguri, P.O.- Fulbari, P.S.- Bhaktinagar, Dist.- Jalpaiguri, PIN - 734015	(i) Alipurduar (ii) Cooch Behar (iii) Darjeeling (iv) Jalpaiguri (v) Kalimpong (vi) Uttar Dinajpur (Part) - Except Sadar Sub-division and Karandighi Block
7.	RVD Waste Tech Pvt. Ltd. P.O. - Gazole, P.S. -Gazole, Dist. - Malda, PIN - 732124	(i) Malda (ii) Dakshin Dinajpur (iii) Uttar Dinajpur (Part) - Sadar Sub-division and Karandighi Block
8.	Greentech Environ Management Pvt. Ltd. Dhamua Road, P.S.- Mograhat, P.O.- Chakparan Kantakhali, Dist.- 24 Pgs (S), PIN - 743503	(i) South 24-Parganas (ii) Diamond Harbour HD (iii) Kolkata (Part)
9.	RVD Waste Tech Pvt. Ltd. P.O. - Koichar, P.S. - Mangalkote, Dist. - Purba Bardhaman, PIN - 713143	Purba Bardhaman
10.	SNG Envirosolution Pvt. Ltd. Barjora, Dist. Bankura, PIN- 722202	(i) Bankura (ii) Bishnupur HD (iii) Purulia (iv) Murshidabad

27/11/24
Director of Health Services
West Bengal
Director of Health Services
Department. of Health & Family Welfare
Government of West Bengal

O.S.D. & Special Secretary (Medical Education)
West Bengal

Shri Saikat Kumar Dutta, WBCS (Exe.)
Special Secretary
Govt. of West Bengal
Health & Family Welfare Department



GOVERNMENT OF WEST BENGAL
OFFICE OF THE ASSISTANT ENGINEER
SSKM HOSPITAL SUB DIVISION
PUBLIC WORKS DEPARTMENT
KOLKATA-700 020

Ph No. 033 22234246 E Mail Id : aessknpwd@gmail.com

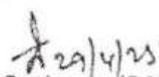
Memo No:67

Dated: 29/04/2025

To whom it may concern

Sub: The movement of sewage generated from S.S.K.M Hospital premises.

The S.S.K.M Hospital campus, IOP & BIN Annex share the same sewage line. The sewage from this premises flow through 1, No. Harish Mukherjee Road, A.J.C. Bose Road, Sambhu Nath Pandit Road. It reaches K.M.C sewage line through total of 8 no. manhole (pits) along this route.


Assistant Engineer, (P.W.D.)
S.S.K.M. Hospital Sub-Division.

Joint Inspection Report of M/s ID & BG Hospital by WBPCB & CPCB**Checklist for Verification of Compliance of Provisions of BMW Rules in Health Care Facility (HCF)**

I.	General Information:	
(a)	Name & Address of the HCF	: I.D & B.G Hospital 57, Beliaghata Main Road, P. O & P. S-Beliaghata, Kolkata 700010
(b)	Contact person & Telephone No.	: i) Ms. Sutapa Majumdar, Assistant Superintendent (NM) Mob. No. :8334890903 ii) Mr. Debasis Das Assistant Superintendent (NM) Mob. No. :7687079046
(c)	Month & Year of Establishment	: 1957
(d)	Government/Trust/Private Hospital	: State Government run hospital
(e)	Total no. of beds & average occupancy	: Total nos. of consented beds 660 Nos Average Occupancy:65% of total nos. of consented beds Annexure# 1
(f)	Consent under Water (Prevention and Control of Pollution) Act, 1974	: Issued memo no. 31-2S/CON(BM)-1183/2001 Dated:21.10.2022 Annexure# 2
	• Date of issue	: 21.10.2022
	• Validity up to	: 31.03.2027
(g)	Consent under Air (Prevention and Control of Pollution) Act, 1981	: Issued memo no. 31-2S/CON(BM)-1183/2001 Dated:21.10.2022 Annexure# 3
	• Date of issue	: 21.10.2022
	• Validity up to	: 31.03.2027
(h)	Authorization under Bio-medical Waste Management Rules, 2016	: Issued memo no. 33-2S(BM)-1182/2001 dated 21.10.2022
	• Date of issue	: 21.10.2022
	• Issued by	: West Bengal Pollution Control Board
	• Validity up to	: 31.03.2027
(i)	Daily Operation schedule (timings)	: 24 Hours
(j)	Status of Annual Report submission	: Annual Report for the year 2023 has been submitted on 06/02/2024
(k)	House Keeping and Sanitation status	: Found satisfactory during inspection
(l)	Staff involvement in BMW management (no. of persons)	: Total 107nos. for supervision, collection& carrying of Bio-medical wastes from point of generation to Central Waste Collection Room and subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) etc.

			The HCF engaged third party namely M/s. Noble Security Services for supervision, collection & carrying of Bio-medical wastes from point of generation to Central Waste Collection Room and subsequent hand over to the operator of the Common Bio-medical Waste treatment Facility (CBMWTF) etc.
	• Managerial/Administration	:	3 persons
	• Equipment operations	:	104persons
	• Transportation of BMW		
	• Sanitation & others		
(m)	Whether annual report submitted by HCF to the SPCB/PCC/Any other prescribed authority (Date of submission and enclose a copy)	:	Annual Report for the year 2023 has been submitted on 06/02/2024. Copy enclosed as Annexure I.
II.	Bio-medical Waste (Sources, Storage and segregation):		
(a)	Sources of Biomedical Waste Generation	:	Clinical Laboratories, different Wards, Outdoor Patient Departments etc.
(b)	Total quantity of Bio-medical waste generated in Kg/day and in Kg/annum	:	Generation of Bio-medical wastes in the year 2023 as per annual report 2023: <ul style="list-style-type: none"> • Yellow category :7923 Kg • Red Category : 2356 Kg • White Category :584 Kg • Blue Category :1586 Kg Annexure# 1
(c)	Typical Categories of wastes generated (pl. indicate category wise quantity in Kg/day): Generation of Bio-medical wastes in the year 2023 as per annual report 2023: <ul style="list-style-type: none"> • Yellow category :7923 Kg (21.70Kg/day) • Red Category :2356 Kg (6.45Kg/day) • White Category :584 Kg (1.6Kg/day) • Blue Category :1586 Kg (4.34Kg/day) Annexure# 1		
(d)	Record keeping for generation and disposal of BMW	:	BMW generation/disposal record found maintained at the time of inspection.
(e)	Status of segregation and storage (colored bins, plastic bags and any other mode)	:	During inspection arrangement of segregation of Biomedical wastes were found available by providing respective color-coded bag and container as per BMW Rules, 2016 and its amendments thereafter. Segregation of BMW was found satisfactory at the time of inspection. Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.

(f)	Status of temporary storage details (pl. indicate specific provision made by the HCF)	:	Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.
(g)	Whether temporary storage is satisfactory (Yes /No)	:	Yes
(h)	Status of treatment at wards and chemicals used	:	Biomedical wastes generated from the wards are shifted to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(i)	Status of House Keeping in Wards and at source of BMW generation	:	During inspection housekeeping was found to be satisfactory.
(j)	Mode of transportation of wastes from source to the temporary storage/on-site treatment facility (pl. indicate type of provision made by the HCF)	:	Bio medical wastes are carried using covered trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(k)	Provision made for on-site transportation within HCF is satisfactory (Yes/No). Details thereof	:	During inspection provision made for on-site transportation within HCF was found satisfactory. Bio medical wastes are carried using covered trolleys marked with Bio-hazard symbol from point of generation to the Central Waste Collection Room for subsequent hand over to the operator of the CBMWTF.
(l)	Category wise disposal options followed :		
	Colour Coding	Waste Categories	Treatment & Disposal
	Red	Red Contaminated waste(Recyclable) (a) Wastes generated from disposable items such as tubing, bottles, intravenous tubes and sets, catheters, urine bags, syringes (without needles and fixed needle syringes) and vacutainers with their needles cut) and gloves.	Disposed through the operator of the CBMWTF.
	Blue	Blue (a) Glassware: Broken or discarded and contaminated glass including medicine vials and ampoules except those contaminated with cytotoxic wastes. (b) Metallic Body Implants	Disposed through the operator of the CBMWTF.
	Yellow	Yellow (a) Human Anatomical Waste, (b) Animal Anatomical Waste, (c) Soiled Waste (d) Expired or	As informed by the HCF, Chemical Liquid Waste and other highly infectious BMWs generated from the Laboratory are pre-treated by chemical disinfection and

	Discarded Medicines (e) Chemical Waste (f) Chemical Liquid Waste (g) Discarded linen, mattresses, beddings contaminated with blood or body fluid and (h) Microbiology, Biotechnology and other clinical laboratory waste	Autoclaving before handing over to the CBMWTF. Register/ Logbook for operating of Autoclave couldn't be produced during inspection. Expired medicines are kept separately in storage room. Storage facility of such waste is not adequate, also having poor ventilation. Though, it was informed by Store Manager that new store room construction is under process.						
Green	General waste such as paper, cardboard boxes, packaging, kitchen waste etc.	General wastes are disposed by the HCF through the Local body packing in black bag.						
III.	On-site Treatment of BMW by HCF: There is no facility of On-site Treatment of BMW by HCF. As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose off BMW through common facility M/s Medicare Environmental Management (P) Ltd. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste and other highly infectious BMWs generated from the Laboratory. Annexure# 4							
(a)	Total quantity of bio-medical waste treated (Kg per day) • Deep Burial in Kg/day : • Incinerable in Kg/day : • Autoclaving/ Microwaving/ Hydroclaving in kg/day : • Others (please specify) in Kg/day :	Not Applicable						
(b)	On-site Treatment Provision by Incineration: Not Applicable							
	• Supplier of the Incinerator	: --						
	• Capacity of the Incineration in tonnes per hour and tonnes per annum	: --						
	• Operation conditions of the Incineration based on the designs/supplier	: --						
	• Provision made for Temperature measurements	: --						
	• Daily Operation schedule (timings)	: --						
	• Operating conditions as per records and as observed	: --						
	• Stack attached with the incinerator	: --						
	• Air pollution control systems attached with the incinerator	: --						
	• Auxiliary fuels used for incineration	: --						
	• Consumption of auxiliary fuels	: <table border="1" style="display: inline-table; vertical-align: middle;"> <thead> <tr> <th>Name of fuel</th> <th>Quantity per day/month</th> </tr> </thead> <tbody> <tr> <td>a) --</td> <td>--</td> </tr> <tr> <td>b) --</td> <td>--</td> </tr> </tbody> </table>	Name of fuel	Quantity per day/month	a) --	--	b) --	--
Name of fuel	Quantity per day/month							
a) --	--							
b) --	--							
	• Monitoring provision attached with the stack	: --						
	• Storage provision at the incinerator	: --						
	• Fire safety measures adopted	: --						
	• Log book for operation of incinerator	: --						

	<ul style="list-style-type: none"> Type of wastes incinerated and its characteristics 	:	--
	<ul style="list-style-type: none"> Average quantity of wastes incinerated per day or per month or per annum 	:	--
	<ul style="list-style-type: none"> Duration of operating hours of incineration: 	:	--
	<ul style="list-style-type: none"> Details of heat recovery system installed with incinerator if any: 	:	--
	<ul style="list-style-type: none"> Stack gaseous emissions monitored: Not Applicable 		
	Emission Parameters	Permissible Limits	Monitored Values** by CPCB
	Particulate matter (with 12% CO ₂ correction)	150 mg/Nm ³	--
	Nitrogen Oxides	450 mg/Nm ³	--
	HCl	50 mg/Nm ³	--
	SO ₂	Low Sulphur fuel to be used	--
	Stack Height	30 meter	--
	Volatile Organic compound in ash (%)	Less than 0.01%	--
	Temp. in Primary Chamber	800°C (+/-) 50°C	--
	Temp. in secondary Chamber	1050°C (+/-) 50°C	--
	Residence time in sec. chamber	1 second	--
	** Not Applicable.		
	<ul style="list-style-type: none"> Quantity of ash generation per day or per month or per annum 	:	--
	<ul style="list-style-type: none"> Final disposal mode of incineration ash (also indicate characteristics) 	:	--
	<ul style="list-style-type: none"> Specific observations, if any, w.r.t. incineration (any chlorinated disinfectants, chlorinated plastics, sulphur content in auxiliary fuels used for incineration) 	:	--
(c)	<p>Autoclaving /Microwaving /Hydroclaving :</p> <p>There is no facility of on-site Treatment of BMW by HCF. As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose off BMW through common facility M/s Medicare Environmental Management (P) Ltd. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist. Pre-treatment using chemical disinfectant and autoclave are carried out for Chemical Liquid Waste and other highly infectious BMWs generated from the Laboratory.</p>		
	<ul style="list-style-type: none"> Capacity 	:	--
	<ul style="list-style-type: none"> Make 	:	--
	<ul style="list-style-type: none"> Air pollution control devices attached 	:	--
	<ul style="list-style-type: none"> Capacity of shredder and make: 	:	--
	<ul style="list-style-type: none"> Operating conditions as per designs 	:	--
	<ul style="list-style-type: none"> Graphic or computer recording devices attached with the system 	:	--
	<ul style="list-style-type: none"> Operating conditions as observed in recording system 	:	--
	<ul style="list-style-type: none"> Performance evaluation by spore testing or routine test. Details thereof 	:	--
	<ul style="list-style-type: none"> Biological indicators 	:	--
(d)	Onsite Wastewater Treatment:		

	<ul style="list-style-type: none"> Ground Water Level and the Characteristics around the encapsulation pit: 	:	
	<ul style="list-style-type: none"> Records with regard to the Deep Burial 	:	
IV.	Status of infrastructure (specify shortcomings observed if any):		
	<ul style="list-style-type: none"> Treatment equipment room: 	:	<ul style="list-style-type: none"> There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.
	<ul style="list-style-type: none"> Main waste storage room: 	:	<ul style="list-style-type: none"> Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.
	<ul style="list-style-type: none"> Treated waste storage room: 	:	<ul style="list-style-type: none"> There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.
	<ul style="list-style-type: none"> Generator set (size and regulatory compliance details) 	:	<ul style="list-style-type: none"> The HCF has obtained Consent to Operate from the W. B. Pollution Control Board for 1 x 320KVA Diesel Generator sets.
	<ul style="list-style-type: none"> Waste treatment site security (High walls, fencing, guarded gates etc.) 	:	<ul style="list-style-type: none"> There is no facility of on-site Treatment of BMW by HCF. Only pre-treatment is done. Temporary storage room/ Central Waste Collection Room of BMW was found covered, marked with Bio-hazard symbol and with lock and key arrangements.
	<ul style="list-style-type: none"> Washing room for waste containers 	:	<ul style="list-style-type: none"> Not available.
	<ul style="list-style-type: none"> Protective gear for waste handlers 	:	<ul style="list-style-type: none"> During inspection PPE was found used by the workers involved in collection and carrying of BMWs.
V.	Record keeping details:		
	<ul style="list-style-type: none"> Does the operator have record keeping system in order to comply with the Rules? Specify shortcomings observed if any. 	:	<ul style="list-style-type: none"> During the inspection generation/disposal record of BMW was found maintained.
VI.	Monitoring Frequency Details:		
	<ul style="list-style-type: none"> Frequency of monitoring of incinerator/ autoclave/ autoclave/ hydroclave/ ETP effluent discharge 	:	<ul style="list-style-type: none"> During the inspection, construction of Effluent Treatment Plant was found undertaken by the Public Health Engineering (PHE) Department, GoWB at the opposite of Emergency Ward of the HCF.

	<ul style="list-style-type: none"> name of the laboratory (specify approved or not) Give details of compliance/ non-compliance of liquid and air emissions. 	:	
VII.	Monitoring results carried out by SPCB/ PCC: Not applicable		
	<ul style="list-style-type: none"> Incinerator gaseous stack emissions (attach monitoring results) Validation/ efficacy test of autoclave/ autoclave/ hydroclave: ETP inlet and outlet characteristics 	:	--
		:	--
		:	--
VIII	Whether wastes are disposed-off through common facility. If so provide details:		
	The HCF has made agreement with the operator of CBWTF for disposal of BMWs. Details of treatment & disposal system observed during inspection is elaborated in sl. II (I) of this checklist.		
IX.	Check for the following (indicate YES/NO):		
	Bio-medical waste not to be mixed with other waste.		Segregation of BMW was found satisfactory at the time of inspection.
	Needle/syringe destroyer at required places		Yes.
	Segregation of waste in the coloured containers at the source of waste generation as per BMW Rules.		Yes.
	Placement of required coloured containers at the source of waste generation labeled with bio-hazard symbol		Yes.
	Whether awareness among hospital staff/ doctors generated?		Yes.
	Whether labeling of bag has been done with respective ward no. in order to identify its source to enable improvement of segregation?		No.
	Whether special care is taken with regard to mercury spillage/breakage		Yes. The HCF informed that mercury bearing instrument has been phased out.
	Deployment of posters/placards within the hospitals		Yes.
	Whether requisite treatment to segregated waste/ hand over to CBWTF operator within 48 hours of waste generation is imparted?		Yes.
	Whether waste collected in a container of similar colour with label as per the Rules?		Yes.

Whether the person who collects BMW maintains a register?	Yes.
Type of vehicle used (closed type or open type) for transportation for final disposal?	Closed type vehicle is used for final transportation
Has due attention been given in vehicles to prevent spillage/ pilferage/ loading/ unloading etc.?	Yes.
The facility operator collects waste daily or alternate day? Whether criterion of 48 hours is complied?	Criterion of 48 hours found complied.

X. Other observations:

General Information:

1. To verify the compliance status w. r. t the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021 for installation of Effluent Treatment Plant regarding and also BMW Rules, 2016 and its amendments at M/s ID & BG Hospital (Geo Location: 22.56237882N & 88.39851619E; Website: www.wbidbghospital.com; E-mail: hospitalidbg@gmail.com; Contact No: 7687079046), 57 Beliaghata Main Road, Kolkata – 700 010, a joint inspection team from CPCB RDK & WBPCB comprising three members from each office, an inspection work was carried out on 30/04/2025.

Barcode Status:

During inspection Barcode system for BMW bag/containers was found under trial run by the Health & Family Welfare Department, GoWB.

Mutilation status:

During inspection non-mutilated Plastic made Saline Bottles, Tubings and disposable syringes were observed.

CBMWTF Status:

As per Govt. of WB, Health & Family Welfare Dept. Order No. 307/HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 27.12.2024, The HCF use to dispose of BMW through common facility M/s Medicare Environmental Management (P) Ltd.

Discarded Medicine Status:

Expired medicines are kept separately in storage room. Storage facility of such waste not adequate and ventilation was poor. Though it was informed by Store Manager that new store room construction is under process.

Uploading of Monthly Report and Annual Report on BMW:

During inspection, information could not be provided regarding uploading of Annual Report on BMW management in the website of the HCU. Monthly Report on BMW management in the website of the HCU found uploaded for the month of September, 2018 & October, 2018 only.

Wastewater Sewer Flow:

Effluent from various wards, offices, doctor, nurse quarters etc. and liquid BMW from Laboratory is discharged into Kolkata Municipal Corporation (KMC) sewer line through four (04) pits confirmed. It has come to know during visit that wastewater initially comes to Ultadanga Pumping Station due to gravitation force, from there it is lifted to Dhapa Lock Pumping Station and from there it finally discharges to East Kolkata Wetland (EKW).

Details of Effluent Discharge Pit Location:**Annexure# 5**

Pit No.	Location	Sewer line attached with	Location of the pit
1	Latitude: 22.5656°N Longitude: 88.3976°E	Hospital Building	Near Emergency Gate
2	Latitude: 22.5660°N Longitude: 88.3999°E	Hospital Building	Beside General Morgue
3	Latitude: 22.5625°N Longitude: 88.3398°E	Administrative Building, Quarters etc.	Near Main Gate
4	Latitude: 22.5623°N Longitude: 88.3993°E	Administrative Building, Quarters etc.	Near Main Gate

On the basis of source of generation, flow rate of the discharged sewer, the inspecting team separately collected two nos. (02) samples from the Pit No.# 1&2 and analyzed them into their respective laboratory.

Annexure# 6

NB: Wastewater samples were collected from pits instead of final discharge points, as the sewer lines were underground and not accessible for sampling.

Location of the pit	Analysis value (mg/L, except pH)									
	pH		COD		BOD		TSS		O & G	
	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB	CPCB	WBPCB
S-1 (Near Emergency Gate; Latitude: 22.5656°N Longitude: 88.3976°E)	7.65	7.04	59	47.56	17	18.13	22	24	BDL	1.00
S-2 (Beside General Morgue; Latitude: 22.5660°N Longitude: 88.3999°E)	7.95	7.23	47	37.44	8	20.13	12	18	BDL	BDL
Permissible Stds. as per CTO	6.5 – 9.0		250		30		100		10	
Permissible Stds. as per BMW 2016	6.5 – 9.0		250		30		100		10	
Permissible standard as per the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018 for discharge into public sewers with terminal facilities. [N. B: The general standards as notified under the Environment	5.5 to 9.0		--		350		600		20	

(Protection) Act, 1986 (29 of 1986) shall be applicable]					
--	--	--	--	--	--

It appears from the effluent analysis report that the HCF is complying with the general standards as notified under the Environment (Protection) Act, 1986 (29 of 1986) as stipulated in the Rule-8(2) of Bio-Medical Waste Management (Amendment) Rules, 2018, Permissible limit as specified in CTO and BMW Rule 2016 for discharge into public sewers with terminal facilities with respect to pH, COD, BOD, TSS and O & G.

On Effluent Treatment Plant Facility Aspect:

During the inspection, construction of Effluent Treatment Plant was found undertaken by the Public Health Engineering (PHE) Department, GoWB at the opposite of Emergency Ward of the HCF.

Annexure# 7

Specific Non-Compliance for BG & IG Hospital:

Following Non-Compliances observed as per "**CPCB Guidelines for Imposition of Environmental Compensation Charges against Healthcare Facilities and Common Biomedical Waste Treatment Facilities**", which are fit for levying Environmental Compensation:

1. Effluent Treatment Plant (ETP) for treatment of wastewater is under construction.
2. Online Bar- Code System for bags or containers containing bio-medical waste is under trial and not implemented until now which is violation of Rule 4(i) and 5(c) of Bio-Medical Waste Management Rules, 2016.

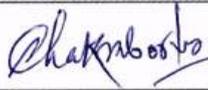
Rule 4(i) "*establish a Bar- Code System for bags or containers containing bio-medical waste to be sent out of the premises or place for any purpose within one year from the date of the notification of these rules;*"

Rule 5(c) "*establish bar coding and global positioning system for handling of bio- medical waste within one year*"

Further this is violation of "**Guidelines for Bar Code System for Effective Management of Bio-medical Waste published**" by CPCB in April 2018. As per this Guideline it is mentioned that "*Bio-medical Waste Management Rules, 2016 notified on 28.03.2016 and as amended thereof under the Environment (Protection) Act, 1986, stipulates that it is the duty of every Health Care Facility (HCF) to establish a bar code system for bags or containers containing biomedical waste (BMW) to be sent out of the premises or place for any purpose, by 27.03.2019.*" Whereas specifically it is not complying Point 2 (vi & vii) under "Need for Bar Code System" and Point 3 under "Stakeholders responsible for Implementation of the Bar Code System".

XI. Recommendations:

1. Installation work of ETP should be completed at the earliest in compliance with the Direction of Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22/07/2021.
2. Plastic made Saline Bottles, Tubings, disposable syringes etc. should be mutilated before disposal to avoid unauthorized reuse/handling.
3. Bar code system for BMW bags/containers should be in executed in full fledge at the earliest.
4. The register/ logbook for operating the Autoclave System should be maintained as per Rule 3 under BWM Rule 2016.
5. Uploading of Annual Report and Monthly Report on BMW management in the website of the HCF should be carried out properly.

XII. Name (s) of the visiting official (s) with address	Mr. Sukhendu Biswas , Sc 'B', CPCB RDK Dr. Devaleena Chaudhuri, RA III, CPCB RDK Sh. Indranil Nath, SLA, CPCB RDK Sh. L K Halder, Sr. Scientist, WBPCB Sh. G G Chakraborty, Asst. Env. Engineer, WBPCB Sh. B Das, LA, WBPCB		
XIII. Date of visit to HCF	30.04.2025		
XIV. Signature of the Officials with Date	 <hr/> B Das, WBPCB	 <hr/> G G Chakraborty, WBPCB	 <hr/> L K Halder, WBPCB
	 <hr/> Indranil Nath, CPCB	 <hr/> Dr. D. Chaudhuri, CPCB	 <hr/> S Biswas, CPCB

Photographs



Inspection Team



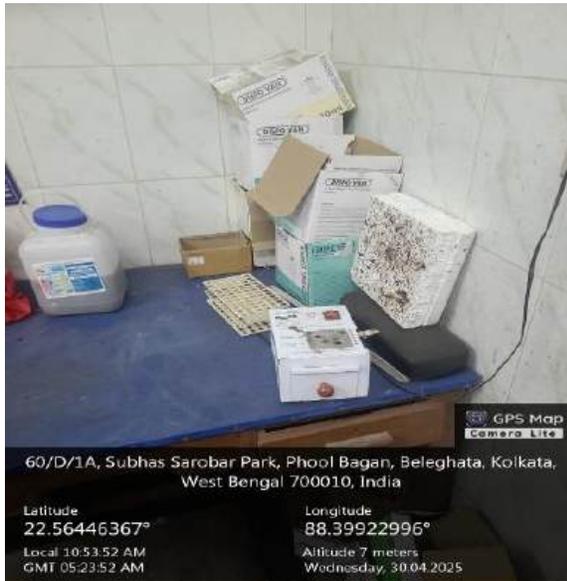
Main Gate of BG&IG Hospital



BMW segregation at color coded bins in CCU ward



Disposal of Saline bags and pipes without mutilation



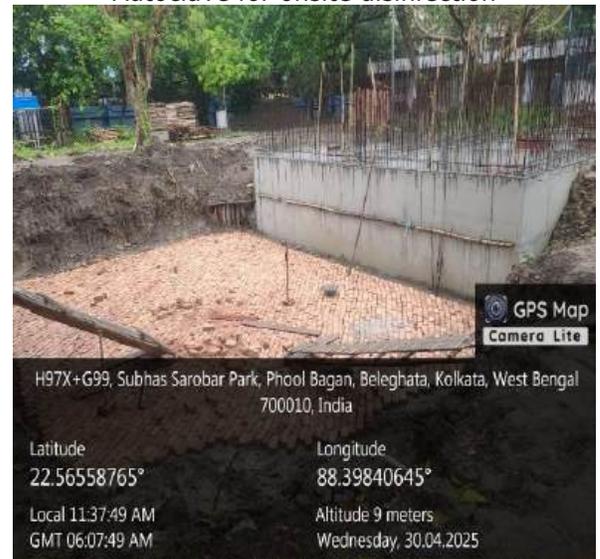
On Site Syringe Cutter



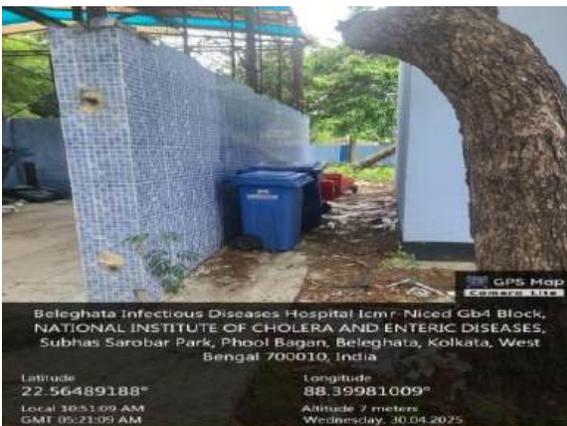
Autoclave for onsite disinfection



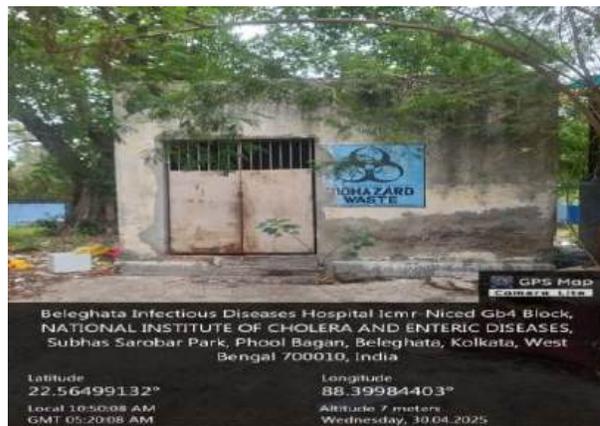
Temporary storage area of BMW waste



Under Construction ETP



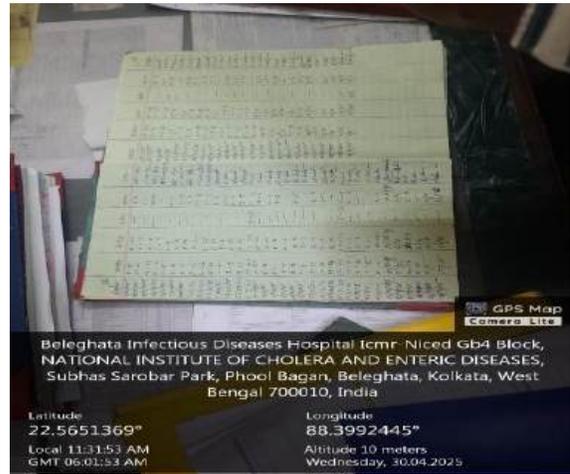
Covered cart for BMW transportation from ward to temporary storage area



Primary/Temporary Storage area



Newly purchased Weighing Machine



Copy of register maintained by third party for waste disposal through CBMWTF



Under construction ETP



Soiled and discarded line kept under open sky



1st Sampling Pit near Emergency Gate



2nd Sampling Pit near Morgue

Form IV
(See Rule 13)
ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier health care facility(HCF), or common bio-medical waste treatment facility (CBWTF)]

Return No : 4774067

Period : 2023

1. Particulars of the Occupier	
(i) Name of the authorized person (Occupier or operator of facility):	PROF DR SANJEEV DAS
(ii) Name of HCF or CBMWTF:	I.D & B.G HOSPITAL
(iii) Address for Correspondence:	57,BELIAGHATA MAIN ROAD ,BELIAGHATA
(iv) Address of Facility:	57,BELIAGHATA MAIN ROAD ,BELIAGHATA
(v) Tel. No.:	7687079046
(vi) Fax. No.:	033 - 23633892
(vii) E-mail ID:	hospitalidbg@gmail.com
(viii) URL of Website:	https://www.wbidbghospital.com/
(ix) GPS coordinates of HCF of CBMWTF:	0
(x) Ownership of HCF or CBMWTF:	State Government
(xi) Status of Authorization under the BMW (Management and Handling) Rules:	Authorization No.: MEMO NO-31/2S/CON(BM)-1183/2001 Valid Upto: 31/03/2027
(xii) Status of Consents under Water Act and Air Act.:	Valid Upto: 31/03/2027
2. Type of Health Care Facility	
HCF/CBMWTF Type:	HCF
(i) No. of Beds(for Bedded Hospital):	660.0
(ii) Non-Bedded Hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other):	0
(iii) Licence Number:	0
(iv) Licence date of expiry:	
3. Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow Category: 7923 Red Category: 2356 White Category: 584 Blue Category: 1586 General Solid Waste: 22100
4. Details of the Storage, Treatment, Transportation, Processing and Disposal Facility Details	
(i) Details of the on-site storage facility:	Size: 140 Capacity: 45 Provision of on-site storage: NORMAL WITH LOCK & KEY FACILITIES

(ii) Disposal Facility:	<table border="1"> <thead> <tr> <th>Type of Treatment Equipment</th> <th>Number of Units</th> <th>Capacity (Kg/day)</th> <th>Quantity Treated or Disposed (Kg/annum)</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)	<i>List is Empty</i>			
Type of Treatment Equipment	Number of Units	Capacity (Kg/day)	Quantity Treated or Disposed (Kg/annum)						
<i>List is Empty</i>									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum:	0.0								
(iv) No of vehicles used for collection and transportation of BMW:	1								
(v) Details of incineration, ash and ETP sludge generated, disposal during the treatment of wastes in Kg per annum	<table border="1"> <thead> <tr> <th>Type of waste</th> <th>Quantity Generated</th> <th>Where disposal</th> </tr> </thead> <tbody> <tr> <td colspan="3" style="text-align: center;"><i>List is Empty</i></td> </tr> </tbody> </table>	Type of waste	Quantity Generated	Where disposal	<i>List is Empty</i>				
Type of waste	Quantity Generated	Where disposal							
<i>List is Empty</i>									
(vi) Name of the Common BMW Treatment Facility Operator through which wastes are disposed of:	MEDICARE ENVIRONMENTAL MANAGEMENT PVT LTD								
5. Do you have BMW management committee:	no								
6. Training Conducted on BMW Details									
(i) Number of training conducted on BMW Management:	2								
(ii) Number of personnel trained:	148								
(iii) Number of personnel trained at the time of induction:	47								
(iv) Number of personnel not undergone any training so far:	70								
(v) Whether standard manual for training is available:	no								
(vi) Any other information:	Try to increase no of training session and members.								
7. Details of the accident occurred									
(i) No. of accident occurred:	0								
(ii) Number of the persons affected:	0								
(iii) Remedial Action taken:	0								
(iv) Any Fatality occurred, details:	0								
8. Are you meeting the standards of air Pollution from the incinerator?. How many times in last year could not met the standards?:	0								
Details of Continuous online emission monitoring systems installed:	0								
9. Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year:	0								
10. Is the disinfection method or sterilization meeting the log for standards? How many times you have not met the standards in a year?:	0								
11. Any other relevant information:	ETP PROPOSED and E-FILE DONE								

Name and Signature of the Head of the Institution

Date : 06/02/2024

Place : Kolkata

WEST BENGAL POLLUTION CONTROL BOARD

'Paribesh Bhawan', 10A, Block - LA, Sector III
Bidhannagar, Kolkata - 700 106

[Renewal]

0123299



Memo No. 31-25/CON(OM)-1183/2001

Date 21.10.2022

Consent to Operate for Health Care Establishments under Section 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

The West Bengal Pollution Control Board (hereinafter referred to as State Board) under the provisions of Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974, as amended and Section 21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended and Rules and Orders made thereunder hereby

grants its Consent to: ID & BG Hospital

57, Beliaghata Main Road, P.O. & P.S. Beliaghata, for its unit located at
Kolkata - 700010

for a period from date of issue to 31/03/2027 to operate the Health Care

Establishment and to discharge liquid effluent through no nos. of outlets/outfalls

to KMC Sewer (place of discharge) and to emit the gaseous emissions through stack(s)

attached to 1X320 KVA D.G. set

in accordance with the conditions as mentioned in the consent provided on any day at any instance the quality and quantity of liquid discharge and gaseous emission shall not exceed the permissible limit as specified in the Environment (Protection) Act, 1986

Breach of the conditions and/or failure to comply with the directions as set out here render the applicant liable for prosecution under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

The State Board reserves the right to revoke, withdraw or make any reasonable variation / change / alter the conditions of this consent by giving one month's notice to the applicant.

Bed capacity - 660 nos.

Conditions:

01. The consent is granted to carry on nos. of Pathological/diagnostic tests/treatment of nos. of patients per month.
02. The applicant shall take adequate measures to treat/store/dispose off 709.00 kgs. per month of Bio-medical wastes generated from the health care establishment as specified in the Rules.
03. The applicant shall remain responsible for the quantity and quality of liquid effluent and gaseous emission.
04. To bring any change in the unit, stacks, place or point of discharge of effluent etc. the applicant shall obtain prior permission of the State Board.

- (2)
05. The applicant shall take adequate measures to maintain the quality of the liquid effluent as specified below:

Parameters	Permissible standards	Frequency of Sampling
pH range	6.5 to 9.0	Yearly
TSS	Conc. not exceed 100 mg/l	
BOD	Conc. not exceed 30 mg/l	
COD	Conc. not exceed 250 mg/l	
Oil & Grease	Conc. not exceed 10 mg/l	
Bio-assay test	90% survival of fish after 96 hours in 100% effluent	

06. The applicant shall take adequate measures to maintain the quality of gaseous emissions as specified below: *Pl. see Annexure I*

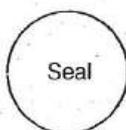
Stack attached to	Stack height in metre from G.L.	Concentrations [in mg/m ³] of parameters not to exceed					Frequency of Sampling
		SPM	SO ₂	NO ₂	HCL	Conditions	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	/
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	
						at 12% CO ₂ correction/CO1%v/v [strike out whichever is not applicable]	

07. The applicant shall maintain the noise levels from its own sources within the premises within the limit given below:

Time	Limit in dB (A) Leq
Day Time (06 a.m. to 09 p.m.)	50
Night Time (09 p.m. to 06 a.m.)	40

08. Noise levels from the DG set should be controlled by providing an acoustic enclosure or by treating the room acoustically. Installation of DG Set must be strictly in compliance with the recommendations of the manufacturer. A proper routine and preventive maintenance procedure for the DG Set should be set and followed in consultation with the DG Set manufacturer to prevent noise levels from deterioration with use.
09. The applicant shall maintain good house keeping, good working condition and take adequate measures to control pollution from all sources.
10. The applicant shall allow the officers of the Board to enter into applicant's premises at any reasonable time for inspecting the unit.
11. The applicant shall make an application to the State Board in the prescribed form for renewal of the consent at least 60 (sixty) days before the date of expiry of this consent.
12. The establishment shall not undertake any expansion, modification or alteration in the existing process or equipment without the prior permission of the W.B.Pollution Control Board.
13. The State Board reserves the right to revoke this consent if at any time it is found that the health care establishment is not meeting the standards as mentioned by W.B.P.C.B. or if the pollution control equipment are found to be inoperative.
14. The applicant shall obtain Authorisation for the generation, collection, reception, storage, transportation, treatment and disposal or any other form of handling of Bio-medical waste under the provisions of Bio-Medical Waste (Management & Handling) Rules, 1998 and its amendments thereafter from the Board.

15. *Pl. see Annexure II*



For and on behalf of the State Board

[Signature] 21.10.2014

(Member Secretary/Chief Engr./Sr. Env. Engr./Env./Engr./Asst. Env. Engr.)
Senior Environmental Engineer
Biom. Waste Mgmt. Cell

ANNEXURE I to 'Consent to Operate', Sl. No. CO123299

Name of the unit: ID & BG Hospital

57, Beliaghata Main Road,

P. O & P. S- Beliaghata, Kolkata- 700010

a. For DG set below 800 kW $H = h + 0.2 \times \text{vKVA}$ Where H = height of exhaust stack h = height of building.

b. For DG set above 800 kW - Minimum 30 meter. In case building height is more than 30 meter Stack Height = Building height + minimum 6 meter

TABLE

Power Category	Emission Limits (g/kW-hr)			Smoke Limit (light absorption coefficient, m^{-1})
	NOx+HC	CO	PM	
Upto 19 KW	≤ 7.5	≤ 3.5	≤ 0.3	≤ 0.7
More than 19 KW upto 75 KW	≤ 4.7	≤ 3.5	≤ 0.3	≤ 0.7
More than 75 KW upto 800 KW	≤ 4.0	≤ 3.5	≤ 0.2	≤ 0.7

EMISSION STANDARDS FOR DIESEL ENGINES (ENGINE RATING MORE THAN 0.8 MW (800 KW)) FOR POWER PLANT, GENERATOR SET APPLICATIONS AND OTHER REQUIREMENTS

TABLE

Parameter	Area Category	Total engine rating of the plant (Includes existing as well as new generator sets)	Generator sets commissioning date		
			Before 1.7.2003	Between 1.7.2003 and 1.7.2005	On or after 1.7.2005
NOx (as NO ₂) (AT 15% O ₂), dry basis, in ppmv	A	Upto 75 MW	1100	970	710
	B	Upto 150 MW			
	A	More than 75 MW	1100	710	360
	B	More than 150 MW			
NMHC (as C) (at 15% O ₂), mg/Nm ³	Both A and B		150	100	
PM (at 15% O ₂), mg/Nm ³	Diesel Fuels- HSD & LDO	Both A and B	75	75	
	Furnace Oils- LSHS & FO	Both A and B	150	100	
CO (at 15% O ₂), mg/Nm ³	Both A and B		150	150	
Sulphur Content in fuel	A			< 2%	
	B			< 4%	
Fuel specification	For A only	Up to 5MW	Only Diesel fuels (HSD, LDO) shall be used.		
Stack height (for generator sets commissioned after 1.7.2003)	Stack height shall be maximum of the following, in meter: (i) $14 Q^{0.3}$, Q= Total SO ₂ emission from the plant in kg/hr. (ii) Minimum 6 m. above the building where generator set is installed. (iii) 30 m.				

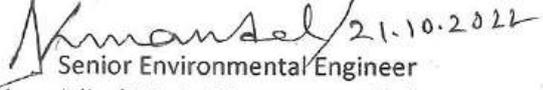
Ananda 21.10.2022
Senior Environmental Engineer
Bio-medical Waste Management Cell
West Bengal Pollution Control Board
Senior Environmental Engineer
Bio-medical W.M. cell

Annexure II to 'Consent to Operate' Sl. No. CO123299

Additional Conditions issued to: ID & BG Hospital

57, Beliaghata Main Road,
P. O & P. S- Beliaghata, Kolkata- 700010

1. The unit should comply with the Order of the Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22-07-2021 and the conditions stipulated in the previous 'Consent to Operate' vide memo no. 09/2S/CON(BM)-1183/2001 dated 31/07/2017.
2. Guidelines for Management of Healthcare Waste as per Biomedical Waste Management Rules, 2016 published by the Central Pollution Control Board should be followed.

 21.10.2022
Senior Environmental Engineer
Bio-medical Waste Management Cell
West Bengal Pollution Control Board

Senior Environmental Engineer
Bio-medical W.M. cell

WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan
10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106



BMW Authorisation No. : D0013722 [Renewal]

Memo No. 33-25(BM)-1182/2001

Date 21.10.2022

FORM - III

AUTHORIZATION

(Authorization for operating a facility for generation, Collection, reception, treatment, storage, transport and disposal of biomedical wastes as per the Bio-Medical Waste Management Rules, 2016)

1. M/s. ID & BG Hospital an occupier or operator of the facility located at 57, Beliaghata Main Road, P.O & P.S - Beliaghata, Kolkata - 700010 is hereby granted an Authorization for:

Activity (Please Tick)

- Generation, segregation Treatment or processing or conversion
 Collection Recycling
 Storage Disposal or Destruction
 Packaging Use
 Reception Offering for Sale / Transfer
 Transportation Any other form of Handling

2. M/s. ID & BG Hospital is hereby authorized for handling of biomedical waste as per the capacity given below:

- (i) Number of beds of HCF : 660 nos.
(ii) Number of healthcare facilities covered by CBMWTF : —
(iii) Installed treatment and disposal capacity : — Kg per day
(iv) Area or distance covered by CBMWTF : —
(v) Quantity of Biomedical waste handled, treated or disposed : 709 Kg per day

Type of Waste Category

Yellow
Red
White (Translucent)
Blue

Quantity permitted for Handling in Kg/day

155.00
435.00
109.00
10.00

3. This authorization shall be in force for a period up to 31.03.2027 from the date of issue.
4. This authorization is subject to the conditions stated overleaf and to such other conditions as may be specified in the rules for the time being in force under the Environment (Protection) Act., 1986.

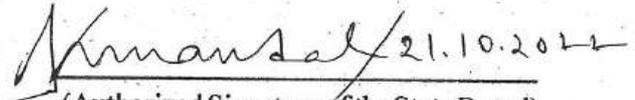
N. Mansel / 21.10.2022
 Authorising Officer
 Senior Environmental Engineer
 Bio-medical W.M. cell

Terms and conditions of authorization :

1. The authorization shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the prescribed authority.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the biomedical wastes without obtaining prior permission of the prescribed authority.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. It is the duty of the authorized person to take prior permission of the prescribed authority to close down the facility and such other terms and conditions as may be stipulated by the prescribed authority.

Additional Conditions :

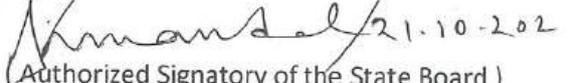
1. The occupier/operator must handle & manage bio-medical wastes as prescribed in the Bio-Medical Waste Management Rules, 2016 ^{and its amendments} and take all steps to ensure that such waste is handled without any adverse effect to human health & the environment.
2. The occupier shall handle mercury bearing waste as per guidelines issued by CPCB for the "Environmentally Sound Management of Mercury Waste Generated from the Health Care Facilities".
3. Every authorized person shall maintain record related to generation, collection, temporary storage of bio-medical wastes in accordance with rules.
4. No untreated waste shall be stored onsite for more than 48 hours.
5. The applicant shall submit an Annual Report in Form-IV to the Board by 30th June every year for the period from January to December of the preceding year as required under the provisions (Rule-13) of the Bio-Medical Waste Management Rules, 2016 ^{and its amendments}.
6. The West Bengal Pollution Control Board reserves its right to revoke, withdraw, make any reasonable variation of the conditions of change or alter this 'Authorization'.
7. Application for renewal of Authorization shall be filed at least ^{120 (one hundred twenty)} ~~60 (sixty)~~ days before the date of expiry of this Authorisation.
8. Pl. see Annexure I.


 (Authorized Signatory of the State Board)
 Senior Environmental Engineer
 Bio-medical W.M. cell

Annexure I to BMW Authorization Sl. No.: DO013722

Additional Conditions issued to: ID & BG Hospital
57, Beliaghata Main Road,
P. O & P. S- Beliaghata, Kolkata- 700010

1. The unit should comply with the Order of the Hon'ble National Green Tribunal vide O. A No. 120/2015/EZ (M.A. No. 1187/2016/EZ) dated 22-07-2021 and the conditions stipulated in the previous 'Authorization' vide memo no. 13/2S(BM)-1182/2001 dated 31/07/2017.
2. Guidelines for Management of Healthcare Waste as per Biomedical Waste Management Rules, 2016 published by the Central Pollution Control Board should be followed.


(Authorized Signatory of the State Board)
Senior Environmental Engineer
Bio-medical W.M. cell

GOVERNMENT OF WEST BENGAL
HEALTH & FAMILY WELFARE DEPARTMENT
H.S. (M.S.) BRANCH
SWASTHYA BHAVAN, GN-29, SECTOR-V
SALT LAKE CITY, KOLKATA-700 091

No. 307 – HS(MS)/HF/O/HS(MS)/BMW-02/2022

Date: 27.12.2024

ORDER

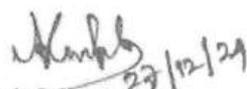
In modification of the existing assignment of Common Bio-medical Waste Management Facility (CBMWTF) to different health facilities, as adopted in 2023, with respect to lifting, transportation, treatment, and disposal of bio-medical wastes generated in different public health facilities across the State, vide previous Order bearing no. 144 – HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 11.08.2023 as well as subsequent renewal vide Order bearing no. 35 – HS(MS)/HF/O/HS(MS)/BMW-02/2022 dated 21.02.2024 the undersigned is directed to state that the aforesaid assignment will be re-allocated as shown in **Annexure - A**. This re-allocation is based on the distance criteria, and as per decision taken in the SLAC meeting held on 04/10/2024.

All the health facilities in the State along with other entities generating bio-medical wastes, will be tagged with the existing and operational CBMWT facilities, authorized by the West Bengal Pollution Control Board (WBPCB), as shown in **Annexure-B**, w.e.f. the 1st of January, 2025, following the terms of agreement with each and every assigned CBMWTF.

The rate with respect to lifting, transportation, treatment, and disposal of bio-medical wastes generated in different public health facilities will be applicable in pursuance of the related notifications as and when issued. This arrangement will remain valid until further modification in this regard and, thereafter, reviewing the performance further re-allocation may be done if seems necessary.

This Order is issued with the approval of the Principal Secretary of this Department.

Encl. Annexure – A & B


27/12/24
Special Secretary
To the Government of West Bengal

Copy forwarded for information and necessary action to:

1. The Additional Chief Secretary, Department of Animal Resource Development, Prani Sampad Bhavan, LB-2, Sector-III, Salt Lake City, Kolkata – 700106
2. The Secretary, Department of Panchayats & Rural Development, Joint Administrative Building,, Block: HC, Plot No.7, Sector-III, Salt Lake City, Kolkata – 700106
3. The Principal Secretary, Department of Environment, 5th Floor, Pranisampad Bhawan, Block LB-II, Salt Lake, Sector III, Bidhannagar, Kolkata – 700 10
4. The Principal Secretary, Department of Urban Development and Municipal Affairs, Nagarayan, DF-8, Sector-I, Salt Lake City, Kolkata -700064
5. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10 A, Block – L A, Sector – III, Salt Lake City, Kolkata – 700098
6. The Director of Medical Education, West Bengal, Swasthya Bhavan
7. The Director of Health Services, West Bengal, Swasthya Bhava
8. The District Magistrate (all)
9. The Director / Principal / MSVP / Superintendent of all health facilities
10. The Special Secretary, MERT Branch, Swasthya Bhavan
11. The Special Secretary, AYUSH Branch, Swasthya Bhavan
12. The Financial Advisor, Swasthya Bhavan
13. The Joint Secretary, Mental Health & PHP Branch, Swasthya Bhavan
14. The C.M.O.H., (all)
15. The Deputy Secretary, Dental Branch, Swasthya Bhavan
16. The Additional Director, (A.A. & V.), Swasthya Bhavan
17. The Joint D.H.S., P.H. & C.D. Section, Swasthya Bhavan
18. The Deputy D.H.S., Admin Section, Swasthya Bhavan
19. The Deputy D.H.S., Family Welfare Section, Swasthya Bhavan
20. The Deputy D.H.S. Hospital Administration Section, Swasthya Bhavan
21. The Senior P.A. to the Principal Secretary, Health & Family Welfare Department, Swasthya Bhavan
22. The DGM, M/s Medicare Environmental Management Pvt Ltd, 41, F Road, Belgachia, Liluah, Howrah – 711108
23. The Director/Proprietor, M/s West Bengal Waste Management Ltd., Block A, 4th Floor, Jindal Tower, 1/1A/3, Darga Road, Kolkata - 700017
24. The Director/Proprietor, M/s Greentech Environ Management Pvt Ltd., 847A, Lake Town Road, Block A, Lake Town, Kolkata - 700089
25. The Director/Proprietor, M/s Greenzen Bio Pvt Ltd., 38, Jatin Das Sarani, Near Amtalla Club, Ashrampara, Siliguri, Pin - 734001
26. The Director, SNG Envirosolutions Pvt. Ltd., 29A, Ballygunj Circular Road, Aishwarya Appartments, Block – B, Flat – 1A, Kokata - 700019
27. The Director/Proprietor, M/s. RVD Waste Tech. Pvt. Ltd., 140, Lake Town Road, Block A, Lake Town, South Dumdum, Kolkata -700089
28. I.T. Cell for web posting
29. Office Copy
30. Guard File

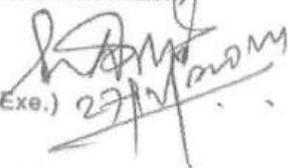
abmbh
27/12/24
Special Secretary
H.S. (M.S.) Branch

**Re-allocation of all Government Health facilities i.r.o lifting, transport, processing and disposal of BMW
to the operational CBWT Facilities**

Sl. No.	Name and Address of the CBWTF	Area of Action
1.	Medicare Environmental Management Pvt. Ltd 'F' Road, Belgachhia, Dist.- Howrah, PIN - 711105	(i) Howrah (ii) Kolkata (Part)
2.	Medicare Environmental Management Pvt. Ltd K-26, Phase-III, Growth Centre, (Behind IOCL LPG Bottling Plant), Kalyani, Dist.- Nadia, PIN - 741235	(i) Nadia (ii) North 24-Parganas (iii) Basirhat HD (iv) Hooghly
3.	Medicare Environmental Management Pvt. Ltd Mouza- Mangalpur, P.O.- Shergarh Pargana, P.S.- Raniganj, Dist.- Paschim Bardhaman PIN - 713347	(i) Paschim Bardhaman (ii) Birbhum (iii) Rampurhat HD
4.	West Bengal Waste Management Ltd. Purba Srikrishnapur, P.O.- Haldia, Dist.-Purba Medinipur, PIN - 721635	(i) Purba Medinipur (ii) Paschim Medinipur (Part) - Except Medinipur Sadar Sub-division (iii) Nandigram HD (iv) Jhargram
5.	West Bengal Waste Management Ltd. Saltora, Dist.-Bankura, PIN - 722158	Paschim Medinipur (Part) - Only Medinipur Sadar Sub- division
6.	Green Zen Bio Pvt. Ltd. Mouza- Binnaguri, P.O.- Fulbari, P.S.- Bhaktinagar, Dist.- Jalpaiguri, PIN - 734015	(i) Alipurduar (ii) Cooch Behar (iii) Darjeeling (iv) Jalpaiguri (v) Kalimpong (vi) Uttar Dinajpur (Part) - Except Sadar Sub-division and Karandighi Block
7.	RVD Waste Tech Pvt. Ltd. P.O. - Gazole, P.S. -Gazole, Dist. - Malda, PIN - 732124	(i) Malda (ii) Dakshin Dinajpur (iii) Uttar Dinajpur (Part) - Sadar Sub-division and Karandighi Block
8.	Greentech Environ Management Pvt. Ltd. Dhamua Road, P.S.- Mograhat, P.O.- Chakparan Kantakhali, Dist.- 24 Pgs (S), PIN - 743503	(i) South 24-Parganas (ii) Diamond Harbour HD (iii) Kolkata (Part)
9.	RVD Waste Tech Pvt. Ltd. P.O. - Koichar, P.S. - Mangalkote, Dist. - Purba Bardhaman, PIN - 713143	Purba Bardhaman
10.	SNG Envirosolution Pvt. Ltd. Barjora, Dist. Bankura, PIN- 722202	(i) Bankura (ii) Bishnupur HD (iii) Purulia (iv) Murshidabad


 Director of Health Services
 West Bengal
 Director of Health Services
 Department of Health & Family Welfare
 Government of West Bengal

O.S.D. & Special Secretary (Medical Education)
 West Bengal


 Shri Saikat Kumar Dutta, WBCS (Exe.)
 Special Secretary
 Govt. of West Bengal
 Health & Family Welfare Department

Government of West Bengal
Public Works Directorate
Office of the Assistant Engineer
North Kolkata Health Sub Division - I



Room No. 16, Ground Floor,
Purta Bhavan, DF Block,
Salt Lake, Sector - I,
Kolkata - 700 091.

Email id : nkhsd1@gmail.com

Memo No:- 334

Dated:- 30.04.2025

TO WHOM IT MAY CONCERN

Sub:-The movement of sewerage generated from ID&BG Hospital, Beliaghata Campus.

The ID&BG Beliaghata Hospital, Address-57, Beliaghata Main Rd, Subhas Sarobar Park, Phool Bagan, Belegkata, Kolkata, West Bengal 70010, has four numbers of sewerage outfall through master Inspection pit situated at-

1. Beside VAT (near administrative building) - connected to KMC sewerage line to Beliaghata main road.
2. Beside MSVP bungalow -connected to KMC sewerage line to Beliaghata main road.
3. Beside (emergency building) which is connected to KMC Sewerage line at CIT road which finally joins main sewerage line to Beliaghata main sewerage line.
4. Beside General Morgue- connected to KMC Sewerage line at CIT road which finally joins main sewerage line to Beliaghata main sewerage line.

It is to be noted that another one Master Inspection Pit is used by the NICED authority which is also connected to Beliaghata main sewerage line through CIT road KMC sewerage line.

Assistant Engineer (PWD)
North Kolkata Health Sub-Division-I
Govt. W.B



733
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Ministry of Environment, Forest & Climate Change, Govt. of India)
क्षेत्रीय निदेशालय, कोलकाता
Regional Directorate, Kolkata



16X

Hon'ble NGT Matter

Date: 19th May, 2025**OFFICE MEMORANDUM**

Sub: Minutes of the Meeting between WBPCB and CPCB to Finalize Environmental Compensation (EC) in Compliance with Hon'ble NGT Order Dated 21.03.2025 in MA No. 44/2024/EZ in OA No. 120/2015/EZ

A copy of the minutes of the Meeting between WBPCB and CPCB to Finalize Environmental Compensation (EC) in Compliance with Hon'ble NGT Order Dated 21.03.2025 in MA No. 44/2024/EZ in OA No. 120/2015/EZ held on 19.05.2025 at 11:30 AM is forwarded herewith, for information/necessary action.


 (M. K. Biswas)
 Regional Director

Encl: As Above.

To

1. Shri Swarup Kumar Mandol, CE WBPCB
2. Shri Runa Oraon, Sc 'E' WM-I, CPCB HO
3. Shri Anjan Fouzdar, EE WBPCB
4. Shri G.G. Chakraborty, AEE WBPCB
5. Smt. Poushali Mukherjee, Spl. Law Officer, WBPCB
6. Shri Debabrata Das, Sc 'B', CPCB Kolkata
7. Md. A. Rafque, Sc 'B', CPCB Kolkata
8. Shri Sukhendu Biswas, Sc 'B', CPCB Kolkata
9. Shri Siddharth Jain, Sc 'B', CPCB Kolkata
10. Dr. Devaleena Chaudhuri, RA-III, CPCB Kolkata

Copy for information to:

1. Director & DH-WM-I, CPCB Delhi
2. PS to MS, WBPCB
3. PS to MS, CPCB Delhi
4. DH-Law, CPCB Delhi
5. AO to RD Kolkata


 (M. K. Biswas)

मुख्यालय/Head Office:

परिवेश भवन/Parivesh Bhawan,
पूर्वी अर्जुन नगर/East Arjun Nagar
दिल्ली/Delhi-110 032
दूरभाष/Tel: 011-43102030, 22305792
वेबसाइट/Website: www.cpcb.nic.in

क्षेत्रीय निदेशालय/Regional Directorate:

502, साउथएंड कॉन्क्लेव/502, Southend Conclave
1582, राजडांगा मेन रोड / 1582, Rajdanga Main Road
कोलकाता/Kolkata- 700107
दूरभाष/Tel: 033-2441 4677
ई-मेल/e-mail: rdkolkata.cpcb@gov.in

Minutes of the Meeting between WBPCB and CPCB to Finalize Environmental Compensation (EC) in Compliance with Hon'ble NGT Order Dated 21.03.2025 in MA No. 44/2024/EZ in OA No. 120/2015/EZ

With reference to the Hon'ble NGT order dated 21.03.2025 in MA No. 44/2024/EZ in OA No. 120/2015/EZ, wherein the Hon'ble Tribunal, in its earlier judgment dated 22.07.2021, directed the CPCB and WBPCB to assess Environmental Compensation (EC) for past violations committed by identified hospitals.

In compliance with the above, joint inspection of six identified hospitals were conducted by officials from CPCB and WBPCB on 29.04.2025 and 30.04.2025 to verify compliance with the Bio-Medical Waste Management Rules, 2016. During these inspections, violations of the BMWM Rules, 2016, were observed.

To calculate EC as per the methodology outlined in the "**CPCB Guidelines for Imposition of Environmental Compensation Charges against Healthcare Facilities and Common Biomedical Waste Treatment Facilities**", a meeting was convened on 19.05.2025 at 11:30 AM in the 2nd Floor Conference Hall of WBPCB. The meeting was conducted in hybrid mode and attended by officials from WBPCB, CPCB Regional Directorate Kolkata, and CPCB Head Office, Delhi.

The list of participants is enclosed as **Annexure A**.

Shri Mrinal Kanti Biswas, Regional Director & Scientist E, CPCB RD Kolkata, welcomed the participants and apprise about the objective of the meeting. He clarified that the draft EC calculations had been prepared based on violations observed during the recent joint inspections, particularly the failure of hospitals to install Effluent Treatment Plants (ETPs) in accordance with the Conditions of Consent to Operate (CTO) issued following NGT order and also for inappropriate pre-treatment of yellow waste (H) category and improper segregations of BMW and inadequate on-site storage facility.



Following this, Shri Runa Oran, Scientist 'E', Waste Management Division-I (WM-I), CPCB, presented a summary of key findings from the inspection reports along with the draft EC computed for each hospital.

Based on detailed deliberations and inputs from the inspecting officers of WBPCB and CPCB, the compiled summary of violations for each hospital was finalized and is placed at **Annexure B**.

Further discussions were held on the **Health Risk Factors (HRs)** considered in the EC calculation for each hospital, and necessary improvements were made.

However, with respect to the imposition of EC, WBPCB expressed the view that since the Hon'ble NGT in its judgment dated 22.07.2021 directed imposition of EC for **past violations**, and no such violations were documented prior to that date, so EC may not be applicable. WBPCB informed that an affidavit will be filed accordingly. WBPCB solicits necessary directions from Hon'ble NGT in this regard.

In response, Shri Biswas emphasized that the Hon'ble NGT, in its latest order dated 21.03.2025 in MA No. 44/2024/EZ in OA No. 120/2015/EZ, has explicitly directed WBPCB and CPCB to calculate EC. Therefore, in light of the non-compliances observed during the latest inspections, ECs are applicable and shall be imposed in accordance with the BMWM Rules and CPCB guidelines. He further stated that CPCB will proceed to calculate ECs, considering the HR factors as finalized in this meeting.

The meeting ended with thanks to and from the Chair.



2 of 2

Table: Non-compliances observed in 6 hospitals

Compliance Parameter	NRS Medical College & Hospital	Kolkata Medical College & Hospital	R.G. Kar Medical College & Hospital	Lady Dufferin Victoria Hospital	IPGME&R & SSKM Hospital	ID & BG Hospital, Beliaghata
Bar Code System	Bar-code labels not provided; e-tracking not implemented	-	Bar-code labels not provided	Bar-code labels not provided	Bar-code system not observed	Bar-code system under trial; not implemented
Effluent Treatment Plant (ETP)	ETP under construction	ETP not installed	ETP not installed	ETP not installed	ETP not installed	ETP under construction
Analysis Result	BOD of master pit exceeds 30 mg/L (CTO norm)	BOD (Pit 11) exceeds 30 mg/L; TSS (Pit 13) exceeds 100 mg/L	-	-	COD (Pit 4) exceeds 250 mg/L; BOD (Pits 2, 3, 4) exceed 30 mg/L	-
Pre-treatment of Yellow waste Category (H)	Inappropriate	-	Not provided	Not provided	-	-
Segregation of BMW	-	-	Inappropriate	-	-	-
On-site Storage facility	-	Inadequate	Inadequate	-	-	-
Biohazard Symbol Display	-	Not properly displayed outside central waste room	-	Not displayed on colour-coded bins	-	-





By Speed-Post

F. No. CM-13014/10/2025-LAW-RD-KOLKATA-RD (Kolkata)

May 26, 2025

To,

The Member Secretary,
West Bengal Pollution Control Board,
Paribesh Bhawan, 10A, Block-L.A., Sector III,
Salt Lake City, Kolkata – 700106

Sub.: Compliance of Hon'ble NGT order dated 21.03.2025 in the matter of Miscellaneous Application No.44/2024/EZ In Original Application No.120/2015/EZ (Subrato Mukherjee Vs West Bengal Pollution Control Board & Ors.)

Sir,

Hon'ble National Green Tribunal (NGT), Eastern Zone, Kolkata dated 21.03.2025 in the matter of Miscellaneous Application No.44/2024/EZ in Original Application No.120/2015/EZ (Subrato Mukherjee Vs West Bengal Pollution Control Board & Ors.) has passed following order:

"We, therefore, direct the West Bengal Pollution Control Board to file fresh affidavit within four weeks. The Pollution Control Board shall also assess Environmental Compensation (EC) against the six Government run hospitals in terms of the order of the Tribunal dated 22.07.2021."

All six Government hospitals were jointly inspected by officials from Central Pollution Control Board (CPCB) and West Bengal Pollution Control Board (WBPCB) on 29.04.2025 and 30.04.2025 to verify factual status of ETP installation and for verification of compliance to BWM Rules, 2016. Compliance status of hospitals is as below:

Compliance Parameter	NRS Medical College & Hospital	Kolkata Medical College & Hospital	R.G Kar Medical College & Hospital	Lady Dufferin Victoria Hospital	IPGME&R & SSKM Hospital	ID & BG Hospital
Bar Code System	Bar code labels not provided; e-tracking not implemented	Complied	Bar code labels not provided	Bar code labels not provided	Bar code system not observed	Bar code system under trial; not implemented
Effluent Treatment System (ETP)	ETP under construction	ETP not installed	ETP not installed	ETP not installed	ETP not installed	ETP under construction
Analysis Result	BOD of master pit exceed CTO norms	BOD (pit 11) and TSS (Pit 13) exceeds CTO norms	Complied	Complied	COD (pit 4) and BOD (Pits 2,3 and 4) exceed	Complied

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Tel : 43102030, 22305792, वेबसाइट / Website: www.cpcb.nic.in

					CTO norms	
Pre-treatment of Yellow Category (H) waste	Inappropriate	Complied	Not provided	Not provided	Complied	Complied
Segregation of BMW	Complied	Complied	Inappropriate	Complied	Complied	Complied
On-site storage facility	Complied	Inadequate	Inadequate	Complied	Complied	Complied
Bio-hazard Symbol Display	Complied	Not properly displayed outside central waste room	Complied	Not displayed on colour coded bins	Complied	Complied

Copy of joint inspection report is enclosed as Annexure-I.

Further, CPCB has also conducted meeting on 19.05.2025 with WBPCB, wherein methodology for assessment of Environmental compensation as per CPCB guidelines for "Imposition of Environmental Compensation Charges (ECC) against Healthcare Facilities (HCFs) and Common Biomedical Waste Treatment Facilities (CBWTFs)" were discussed. (Copy of Minutes of Meeting is enclosed as Annexure-II)

In view of above, it is requested to take necessary action on levying and realisation of environmental compensation for present as well as past violation of BMWM Rules, 2016 by all six alleged HCFs.

An Action Taken Report in this matter may kindly be submitted to CPCB within **10 days** of the receipt of this letter.

Yours sincerely,



(Bharat Kumar Sharma)
Member Secretary

